

COMMISSIONER OF INCOME-TAX -1, PUNE				Ranges-1, 11, Pune and Ahmednagar Range	
Range-1, Pune					
Sr. No	Designation of income tax authorities	Headquarters	Territorial Area	Persons or classes of persons	Cases or classes of cases
(1)	(2)	(3)	(4)	(5)	(6)
1	Addl./Joint Commissioner of Income Tax, Range ,Pune-I	Pune, Maharashtra	In the state of Maharashtra - District of Pune other than areas under jurisdiction of Principal Commissioner/Commissioner of Income tax,Pune-5.	(a) Persons being companies registered under the Companies Act,2013, or under the Companies Act 1956 and having its registered office or having its principal place of business in the area mentioned in column (4); (b) Persons being individuals referred to in item (b) of column (6).	(a) All cases of persons referred to in corresponding entries in item (a) of column(5) being companies whose names begin with the alphabet "A" or "B" or"C" or "D" or "E" or "F" or "G"; (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) above.
2	Dy/Asst Commissioner of Income Tax, Cir-1(1) ,Pune	Pune, Maharashtra	In the state of Maharashtra - District of Pune other than areas under jurisdiction of Principal Commissioner/Commissioner of Income tax,Pune-5.	(a) Persons being companies registered under the Companies Act,2013, or under the Companies Act 1956 and having its registered office or having its principal place of business in the area mentioned in column (4);	(a) All cases of persons referred to in corresponding entries in item (a) of column(5) being companies whose names begin with the alphabet "A" or "B" or"C" ; (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) above.

				(b) Persons being individuals referred to in item (b) of column (6).	
3	Dy./Asst Commissioner of Income Tax, Cir-1(2) ,Pune	Pune, Maharashtra	In the state of Maharashtra - District of Pune other than areas under jurisdiction of Principal Commissioner/Commissioner of Income tax,Pune-5.	(a) Persons being companies registered under the Companies Act,2013, or under the Companies Act 1956 and having its registered office or having its principal place of business in the area mentioned in column (4); (b) Persons being individuals referred to in item (b) of column (6).	(a) All cases of persons referred to in corresponding entries in items (a) of column(5) being companies whose names begin with the alphabet "D" or "E" or "F" or "G" ; (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) above.
4	Income Tax Officer, Wd-1(1) ,Pune	Pune, Maharashtra	In the state of Maharashtra - District of Pune other than areas under jurisdiction of Principal Commissioner/Commissioner of Income tax,Pune-5.	(a) Persons being companies registered under the Companies Act,2013, or under the Companies Act 1956 and having its registered office or having its principal place of business in the area mentioned in column (4); (b) Persons being individuals referred to in item (b) of column (6).	(a) All cases of persons referred to in corresponding entries in item (a) of column(5) being companies whose names begin with the alphabet "A"; (b) All cases of individuals being managing director or director or secretary in the companies referred to in corresponding entry in item (a) above.
5	Income Tax Officer, Wd-	Pune, Maharashtra	In the state of Maharashtra -	(a) Persons being companies registered	(a) All cases of persons referred to in corresponding entries in item (a) of column(5) being companies

	1(2) ,Pune		District of Pune other than areas under jurisdiction of Principal Commissioner/Commissioner of Income tax,Pune-5.	under the Companies Act,2013, or under the Companies Act 1956 and having its registered office or having its principal place of business in the area mentioned in column (4); (b) Persons being individuals referred to in item (b) of column (6).	whose names begin with the alphabet "B" or "C" ; (b) All cases of individuals being managing director or director or secretary in the companies referred to in corresponding entry in item (a) above.
6	Income Tax Officer, Wd-1(3) ,Pune	Pune, Maharashtra	In the state of Maharashtra – District of Pune other than areas under jurisdiction of Principal Commissioner/Commissioner of Income tax,Pune-5,	(a) Persons being companies registered under the Companies Act,2013, or under the Companies Act 1956 and having its registered office or having its principal place of business in the area mentioned in column (4); (b) Persons being individuals referred to in item (b) of column (6).	(a) All cases of persons referred to in corresponding entries in item (a) of column(5) being companies whose names begin with the alphabet "D" or "E"; (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) above.
7	Income Tax Officer, Wd-1(4) ,Pune	Pune, Maharashtra	In the state of Maharashtra – District of Pune other than areas under jurisdiction of Principal Commissioner/Com	(a) Persons being companies registered under the Companies Act,2013, or under the Companies Act 1956 and having its registered office or having its principal	(a) All cases of persons referred to in corresponding entries in items (a) of column(5) being companies whose names begin with the alphabet "F" or "G"; (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in

			missioner of Income tax,Pune-5.	place of business in the area mentioned in column (4); (b) Persons being individuals referred to in item (b) of column (6).	item (a) above.
Range-11, Pune					
1	Addl./Joint Commissioner of Income Tax, Range-11 , Pune	Pune, Maharashtra	In the state of Maharashtra - a) District of Pune other than areas under jurisdiction of Principal Commissioner/Commissioner of Income tax,Pune-5;	(a) Persons being companies registered under the Companies Act,2013, or under the Companies Act 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (b) Persons being individuals referred to in item (b) of column (6);	(a) All case of persons referred to in corresponding entries in item (a) of column(5) being companies whose names begin with the alphabet "H" or "I" ; (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) above;
			(b) District of Pune;	(c) Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4);	(c) All cases of persons referred to in corresponding entry in item (c) of column (5) whose principal source of income is from " salary" and who are employees of Defence services, under audit control of CDA (O) other than employees attached to the military accounts department ; (d) All cases of persons referred to in

				(d) persons being individuals deriving income from sources other than income from business or profession and residing outside the territorial area mentioned in item (b) of column (4), and who were residing , at the time of departure from the taxable territory in area mentioned in item (b) of column (4);	corresponding entry in item (d) of column (5) , whose principal source of income is from salary, and who are employees of defence services, residing presently outside the taxable territories, who at the time of departure from the taxable territory were under Audit control of CDA (O) and who are not under the audit control of any other audit officer in respect of accounting period during which they were defence services employees;
			(c) District of Pune, other than areas under the jurisdiction of Principal Commissioner/ Commissioner of Income tax of Income -tax , Pune-5.	(e) Persons other than companies and cooperative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (c) of column (4).	(e) all cases of persons referred to in corresponding entry in item (e) of column (5) whose principal source of income is from legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the Official Gazette under sub-section (1) of section 44 AA of the Income-tax Act,1961; (f) All cases of persons referred to in corresponding entry in item(e) of column (5) being insurance agents.
2	Dy/Asst. Commissioner of Income Tax, Range-11 , Pune	Pune, Maharashtra	In the state of Maharashtra - a) District of Pune other than areas under jurisdiction of Principal	(a) Persons being companies registered under the Companies Act,2013, or under the Companies Act 1956 and having its registered office	(a) All case of persons referred to in corresponding entries in item (a) of column(5) being companies whose names begin with the alphabet “H” or “I”; (b) All cases of individuals being managing director or director or manager or director or secretary in

			Commissioner/Commissioner of Income tax,Pune-5;	or having its principal place of business in the area mentioned in item (a) of column (4); (b) Persons being individuals referred to in item (b) of column (6);	the companies referred to in corresponding entry in item (a) above;
			(b) District of Pune;	(c) Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4); (d) persons being individuals deriving income from sources other than income from business or profession and residing outside the territorial area mentioned in item (b) of column (4), and who were residing , at the time of departure from the taxable territory in area mentioned in item (b) of column (4);	(c) All cases of persons referred to in corresponding entry in item (c) of column (5) whose principal source of income is from " salary" and who are employees of Defence services, under audit control of CDA (O) other than employees attached to the military accounts department, being officers of the rank of Major General and above ; (d) All cases of persons referred to in corresponding entry in item (d) of column (5), whose principal source of income is from salary, and who are employees of defence services, residing presently outside the taxable territories, who at the time of departure from the taxable territory were under Audit control of CDA (O) and who are not under the audit control of any other audit officer in respect of accounting period during which they were defence services employees, being officers of the rank of Major General and above;
			(c) District of Pune, other than areas under the jurisdiction	(e) Persons other than companies and cooperative societies	(e) All cases of persons referred to in corresponding entry in item (e) of column (5) whose principal source of income is from legal, medical, engineering

			of Principal Commissioner/ Commissioner of Income tax of Income -tax , Pune-5.	deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (c) of column (4).	or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the Official Gazette under sub-section (1) of section 44 AA of the Income-tax Act,1961; (f) All cases of persons referred to in corresponding entry in item(e) of column (5) being insurance agents.
3	Income Tax Officer, Wd-11(1), Pune	Pune, Maharashtra	In the state of Maharashtra - a) District of Pune other than areas under jurisdiction of Principal Commissioner/Commissioner of Income tax,Pune-5;	(a) Persons being companies registered under the Companies Act,2013, or under the Companies Act 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (b) Persons being individuals referred to in item (b) of column (6);	(a) All case of persons referred to in corresponding entries in item (a) of column(5) being companies whose names begin with the alphabet "H"; (b) All cases of individuals being managing director or director or manager or director or secretary in the companies referred to in corresponding entry in item (a) above;
			(b) District of Pune, other than areas under the jurisdiction of Principal Commissioner/ Commissioner of Income tax of Income -tax , Pune-5.	(c) Persons other than companies and cooperative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4);	(c) All cases of persons being individuals referred to in corresponding entry in item (c) of column (5) whose principal source of income is from legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the Official Gazette under sub-section (1) of section 44 AA of the Income-tax Act,1961, whose <u>surname</u> begins with alphabets "A" to "K" ;

					<p>(d) All cases of persons other than individuals referred to in corresponding entry in item (c) of column (5) whose principal source of income is from legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the Official Gazette under sub-section (1) of section 44 AA of the Income-tax Act, 1961, whose name begins with alphabets "A" to "K" ;</p> <p>(e) All cases of persons referred to in corresponding entry in item(c) of column (5) being insurance agents, whose surname begins with alphabets "A" to "K".</p>
4	Income Tax Officer, Wd-11(2), Pune	Pune, Maharashtra	In the state of Maharashtra - a) District of Pune other than areas under jurisdiction of Principal Commissioner/Commissioner of Income tax,Pune-5;	<p>(a) Persons being companies registered under the Companies Act,2013, or under the Companies Act 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(b) Persons being individuals referred to in item (b) of column (6);</p>	<p>(a) All case of persons referred to in corresponding entries in item (a) of column(5) being companies whose names begin with the alphabet "I";</p> <p>(b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) above;</p>
			(b) District of Pune, other than areas	(c) Persons other than companies and	(c) All cases of persons being individuals referred to in corresponding entry in item (c) of column (5)

			under the jurisdiction of Principal Commissioner/ Commissioner of Income tax of Income -tax , Pune-5.	cooperative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4).	<p>whose principal source of income is from legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the Official Gazette under sub-section (1) of section 44 AA of the Income-tax Act,1961, whose surname begins with alphabets "L" to "Z";</p> <p>(d) All cases of persons other than individuals referred to in corresponding entry in item (c) of column (5) whose principal source of income is from legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the Official Gazette under sub-section (1) of section 44 AA of the Income-tax Act,1961, whose name begins with alphabets "L" to "Z" ;</p> <p>(e) All cases of persons referred to in corresponding entry in item(c) of column (5) being insurance agents, whose surname begins with alphabets "L" to "Z".</p>
5	Income Tax Officer, Wd-11(3), Pune	Pune, Maharashtra	In the state of Maharashtra – District of Pune	<p>(a) Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4);</p> <p>(b) persons being</p>	(a) All cases of persons referred to in corresponding entry in item (a) of column (5) whose principal source of income is from " salary" and who are employees of Defence services, under audit control of CDA (O) other than employees attached to the military accounts department, with CDA Account no. From 1 to 175000, excluding officers of the rank of Major General and above ;

				<p>individuals deriving income from sources other than income from business or profession and residing outside the territorial area mentioned in column (4), and who were residing , at the time of departure from the taxable territory in area mentioned in column (4);</p>	<p>(b) All cases of persons referred to in corresponding entry in item (b) of column (5), whose principal source of income is from salary, and who are employees of defence services, residing presently outside the taxable territories, who at the time of departure from the taxable territory were under Audit control of CDA (O) and who are not under the audit control of any other audit officer in respect of accounting period during which CDA Account no. From 1 to 175000, excluding officers of the rank of Major General and above .</p>
6	Income Tax Officer, Wd-11(4), Pune	Pune, Maharashtra	In the State of Maharashtra – District of Pune	<p>(a) Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4);</p> <p>(b) persons being individuals deriving income from sources other than income from business or profession and residing outside the territorial area mentioned in column (4), and who were residing , at the time of departure from the taxable territory in area mentioned in column (4).</p>	<p>(a) All cases of persons referred to in corresponding entry in item (a) of column (5) whose principal source of income is from " salary" and who are employees of Defence services, under audit control of CDA (O) other than employees attached to the military accounts department, with CDA Account No. From 175001 and onwards , excluding officers of the rank of Major General and above ;</p> <p>(b) All cases of persons referred to in corresponding entry in item (b) of column (5), whose principal source of income is from salary, and who are employees of defence services, residing presently outside the taxable territories, who at the time of departure from the taxable territory were under Audit control of CDA (O) and who are not under the control of any other audit officer in respect of accounting period during which they were defence services employees, with CDA Account No. From 175001 and onwards, excluding officers of the rank of Major General and above.</p>

7	Income Tax Officer, Wd - 11(5)	Pune, Maharashtra	In the state of Maharashtra - District of Pune other than areas under jurisdiction of Principal Commissioner/Commissioner of Income tax,Pune-5,	Persons other than companies and cooperative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4);	(a) All cases of persons referred to in corresponding entry in column (5) whose principal source of income is from legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the Official Gazette under sub-section (1) of section 44 AA of the Income-tax Act,1961, which have not been assessed to tax earlier; (b) All cases of persons referred to in corresponding entry in column (5) being insurance agents, which have not been assessed to tax earlier.
Range-Ahmednagar					
1	Addl. / Joint Commissioner of Income Tax, Range-Ahmednagar	Ahmednagar, Maharashtra	In the State of Maharashtra - District of Ahmednagar	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in Column (4); (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4); (c) Persons being	(a) All cases of persons referred to in item (a) and (b) of column (5). (b) All cases of persons referred to in corresponding entries in item (c) of column (5) and; (c) The case of a managing director, or a director or a manager or a secretary in the companies mentioned at item (b) above;

				companies registered under the Companies Act 2013 or under the Companies Act 1956 and having its registered office or principal place of business in the area mentioned in column (4); (d) Persons being individuals referred to in item (c) of column (6).	
2	DCIT/ACIT- Circle-1, Ahmednagar	Ahmednagar, Maharashtra	In the State of Maharashtra – District of Ahmednagar	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in Column (4); (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4); (c) Persons being companies registered under the Companies Act 2013 or under the Companies Act 1956 and	(a) All cases of persons referred to in item (a) and (b) of column (5). (b)All cases of persons referred to in corresponding entries item (c) of column (5); (c) All the cases of individual being a managing director, or a director or a manager or a secretary in the companies referred to in item (b) of column, 6 above;

				having its registered office or principal place of business in the area mentioned in column (4); (d) Persons being individuals referred to in item (c) of column (6).	
3	ITO Ward -1, Ahmednagar	Ahmednagar, Maharashtra	In the State of Maharashtra a) District of Ahmednagar;	a) Persons referred to in item (a) of column (6) being companies registered under the Company's Act, 2013, or under the Companies Act 1956 and having registered office in the territorial area mentioned in item (a) of column (4); b) Persons being an individual referred to in item (b) of column (6);	a) All cases of companies referred in item (a) of column (5) with the names beginning with alphabets "A" or "B" or "C" or "D" or "E" or "F"; b) all the cases of individual being a managing director, or a director or a manager or a secretary in the companies referred to in item (a) of column (6) above;
			b) areas falling within the territorial jurisdiction of - i) Ahmednagar Taluka ii) Kopergaon Taluka and iii) Rahata Taluka	c) Persons referred to in item (c) of column (6) being other than companies deriving income from business or profession and whose principal place of business is within the territorial area mentioned in item (b) of column (4);	c) all cases of persons being individuals referred to in item (c) and (d) of column 5, other than those deriving income from " salary " whose surname begin with alphabets "A" to "M"; d) All cases of persons other than individuals referred to in item (c) and (d) of column 5, whose name begin with alphabets "A" to "M" .

				d) Persons referred to in item (c) of column (6) being other than companies deriving income from source other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	
4	ITO Ward-2, Ahmednagar	Ahmednagar, Maharashtra	In the State of Maharashtra – a) District of Ahmednagar;	a) Persons referred to in item (a) of column (6), being companies registered under the Company’s Act 2013, or under the Companies Act 1956 and having registered office in the territorial area mentioned in item (a) of column (4); b) Persons being an individual referred to in item (b) of column (6);	a) All cases of companies referred in item (a) of column (5) with the names beginning with alphabets G or H or I or J or K or L or M; b) All the cases of individual being of a managing director, or a director or a manager or a secretary in the companies referred to in item (a) of column 6 above;
			b) areas falling within the territorial jurisdiction of ; i) Ahmednagar Taluka	c) Persons referred to in item (c) of column (6) being other than companies and deriving income from business or profession and whose	c) All cases of persons being individuals referred to in item (c) and (d) of column 5, other than those deriving income from “ salary “ whose surname begin with alphabets “N” to “Z”; d) All cases of persons other than individuals referred to in item (c) and (d) of column 5, whose

			<p>ii) Kopergaon Taluka and</p> <p>iii) Rahata Taluka</p> <p>c) areas falling within the territorial jurisdiction of -</p> <p>i) Nevasa Taluka and</p> <p>ii) Jamkhed Taluka</p>	<p>principal place of business is within the territorial area mentioned in item (b) of column (4);</p> <p>d) Persons referred to in item (c) of column (6) being other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4);</p> <p>e) Persons referred to in item (e) of column (6) being other than companies and deriving income from business or profession and whose principal place of business is within the territorial area mentioned in item (c) of column (4);</p> <p>f) Persons referred to in item (e) of column (6) being other than companies deriving income from sources other than income from business or profession and</p>	<p>name begin with alphabets "N" to "Z" ;</p> <p>e) All cases of persons referred to in item(e) and (f) of column (5), other than those deriving income from "salary".</p>
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				residing within the territorial area mentioned in item (c) of column(4).	
5	ITO Ward-3, Ahmednagar	Ahmednagar, Maharashtra	In the State of Maharashtra - a) District of Ahmednagar;	a) Persons referred to in (a) of column (6), being companies registered under the Company's Act 2013, or under the Companies Act 1956 and having registered office in the territorial area mentioned in item (a) of column (4); b) Persons being an individual referred to in item (b) of column (6);	a) All cases of companies referred in item (a) of column (5) with the names beginning with alphabets N or O or P or Q or R or U or V or W or X or Y or Z; b) All the cases of individual being of a managing director, or a director or a manager or a secretary in the companies referred to in item (a) of column 6 above;
			b) areas falling within the territorial jurisdiction of -	c) Persons being individuals referred to in item (c) of column (6) whose principal source of income is from salary and who is residing within the territorial area mentioned in item (a) of column (4); d) Persons referred to in item (d) of column (6) being other than companies deriving income from business or profession and whose	c) All cases of persons being individuals referred to in item(c) of column 5; d) All cases of persons referred to in item (d) and (e)

			<p>i) Akole Taluka</p>	<p>principal place of business is within the territorial area mentioned in item (b) of column (4);</p> <p>e) Persons referred to in area (d) of column (6) being other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	
6	ITO Ward-4 Ahmednagar	Ahmednagar, Maharashtra	<p>In the State of Maharashtra –</p> <p>a) District of Ahmednagar;</p> <p>b) areas falling within the territorial jurisdiction of -</p>	<p>a) Persons referred to in (a) of column (6), being companies registered under the Company’s Act 2013 or under the Companies Act 1956 and having registered office in the territorial area mentioned in item (a) of column (4);</p> <p>b) Persons being an individual referred to in item (b) of column (6);</p> <p>c) Persons referred to in item (c) of column (6) being other than</p>	<p>a) All cases of companies referred in item (a) of column (5) with the names beginning with alphabets “S” or “T” ;</p> <p>b) All the cases of individual being of a managing director, or a director or a manager or a secretary in the companies referred to in item (a) of column (6) above;</p> <p>c) All cases of persons referred to in item (c) and (d) of column (5) other than those deriving income from “salary”.</p>

			<p>i) Parner Taluka ii) Pathardi Taluka iii) Shevgaon Taluka iv) Karjat Taluka v) Shrigonda Taluka vi) Shrirampur Taluka vii) Rahuri Taluka and viii) Sangamner Taluka</p>	<p>companies and deriving income from business or profession and whose principal business is within the territorial area mentioned in item (b) of column (4);</p> <p>d) Persons referred to in item (c) of column (6) being other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	
7	Income Tax Officer, Wd-5, Ahmednagar	Ahmednagar, Maharashtra	In the State of Maharashtra- Ahmednagar District	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in Column (4);</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4).</p>	All cases of persons referred to in corresponding entries item of column (5) who have not been assessed to tax earlier.

Tax Recover Officer-1, Pune					
1	Tax Recovery Officer - 1, Pune	Pune, Maharashtra	In the state of Maharashtra (a) District of Pune other than areas under jurisdiction of Principal Commissioner/ Commissioner of Income Tax, Pune-5	(a) Persons being companies registered under the Companies act. 2013 or under the Companies act 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4) (b) Persons being individuals referred to in item (b) of column (6);	(a) All cases of persons referred to in corresponding entries in items (a) of column (5) being companies whose names begin with the alphabet "A" or "B" or "C" or "D" or "E" or "F" or "G" or "H" or "I". (b) All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (a) above.
			(b) District of Ahmednagar	(c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4); (d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned	(c) All cases of persons referred to in corresponding entries in items (c), (d) and (e) of column (5) (d) All cases of individuals being managing director or manager or secretary in the companies referred to in corresponding entry in item (e) of column (5)

				<p>in item (b) of column (4)</p> <p>(e) Persons being companies registered under the companies Act. 2013 or under the companies act 1956 and having its registered office or principal place of business in the area mentioned in column (4)</p> <p>(f) Persons being individuals referred to in item (d) of column (6)</p>	
			(c) District of Pune	<p>(g) Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (c) of column (4)</p> <p>(h) Persons being individuals deriving income from sources other than income from business or profession an residing outside the territorial area mentioned in item (c) of column (4) and who were residing at the time of departure from the taxable territory in area mentioned</p>	<p>(e) All cases of persons referred to in corresponding entry in item (g) of column (5) whose principal source of income from “Salary” and who are employees of Defence Services under audit control of CDA(O) other than employees attached to the military accounts department.</p> <p>(f) All cases of persons whose principal source of income is from salary and who are employees of defence services presently residing outside the taxable territories, who at the time of departure from the taxable territory were under Audit control of CDA(O) and who are not under the audit control of any other audit officer in respect of accounting period during which they were defence services employees.</p>

				in item (c) of column (4)	
			(d) District of Pune other than areas under jurisdiction of Principal Commissioner , Commissioner of Income Tax, Pune-5	(i) Persons other than companies and co-operative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (d) of column (4)	(g) All cases of persons referred to in corresponding entry (i) of column (5) whose principal source of income is from legal, medical, engineering or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the Official Gazette under sub-section (1) of section 44AA of the Income Tax Act 1961 (h) All cases of persons referred to in corresponding entry in item (i) of column (5) being insurance agencies.
COMMISSIONER OF INCOME-TAX-2, PUNE				Ranges 2, 3 and 4, Pune	
Sr. No	Designation of IT Authority	Head Quarters	Territorial Area	Person or class of persons	Cases or class of cases
1	2	3	4	5	6
1	Dy./Asst. CIT, Circle-2, Pune	Pune, Maharashtra	In the state of Maharashtra- (a) District of Pune other than areas under jurisdiction of Pr. Commissioner/Commissioner of Income Tax, Pune-5	(a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column 4; (b) Persons being individuals referred to in item (b) of column (6);	(a) All cases of persons referred to in corresponding entries in items (a) of column (5) being companies whose names begin with the alphabet "N". (b) All cases of individuals being Managing Director or director or Manager or Secretary in the companies referred to in corresponding entry in item (a) above.
			(b) areas within the District of Pune and	(c) Persons other than companies deriving	(c) All cases of persons referred to in corresponding entries in items (c) & (d) of

			<p>other than areas falling under the limits of Pimpri Chinchwad Municipal Corporation (PCMC)</p> <p>(i) which is falling within following PIN Codes:</p> <p>411003 411005 411007 411008 411010 411012 411020 411021 411027 411031 411045 411053 411057 411058 412115</p> <p>ii) Areas falling within the territorial limits of Mulshi Taluka</p>	<p>income from source other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4);</p> <p>(d) Persons other than companies deriving Income from business or Profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4);</p>	<p>column (5) other than those whose principal source of income is from salary.</p>
2	Income tax Officer	Pune, Maharashtra	In the State of Maharashtra areas	a) Persons other than companies deriving	a) All cases of persons referred to in corresponding entries in item (a) and (b) of

	Ward 2(1), Pune		<p>within the District of Pune and other than areas falling under the limits of Pimpri Chinchwad Municipal Corporation (PCMC)</p> <p>Areas falling within the limits of PIN code 411005, 411007 and 411010.</p>	<p>income from sources other than income from business or profession and residing within the territorial area mentioned in of column(4).</p> <p>b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4).</p>	column (5) other than those whose principal source of income is from salary.
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3	Income tax Officer Ward 2(2), Pune	Pune, Maharashtra	<p>In the State of Maharashtra</p> <p>areas within the District of Pune and other than areas falling under the limits of Pimpri Chinchwad Municipal Corporation (PCMC)</p> <p>Areas falling within the limits of PIN code 411008, 411027, 411045 and 411058.</p>	<p>a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in of column(4).</p> <p>b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4).</p>	a) All cases of persons referred to in corresponding entries in item (a) and (b) of column (5) other than those whose principal source of income is from salary.
4	Income tax Officer Ward 2(3), Pune	Pune, Maharashtra	<p>In the State of Maharashtra</p> <p>areas within the District of Pune and other than areas falling under the limits of Pimpri Chinchwad Municipal Corporation (PCMC)</p> <p>Areas falling within</p>	<p>a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in of column (4).</p> <p>b) Persons other than companies deriving income from</p>	a) All cases of persons referred to in corresponding entries in item (a) and (b) of column (5) other than those whose principal source of income is from salary.

			the limits of PIN code 411003, 411012, 411020, 411021 and 411053	business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4).	
5	Income tax Officer Ward 2(4), Pune	Pune, Maharashtra	a) In the State of Maharashtra District of Pune, other than areas under jurisdiction of Principal Commissioner / Commissioner of Income-tax, Pune-5;	a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4). b) Persons being individuals referred to in item (b) of column (6).	(a) All cases of persons referred to in corresponding entries in items (a) of column (5) being companies whose names begin with the alphabet "N". b) All cases of individuals being managing director or directors or manager or secretary in the companies referred to in corresponding entries in item (a) above.
			(b) District of Pune- areas within the District of Pune and other than areas falling under the limits of Pimpri Chinchwad Municipal Corporation (PCMC)	(c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column(4). (d) Persons other	(c) All cases of persons referred to in corresponding entries in item (c) and (d) of column (5) other than those whose principal source of income is from salary.

			(i) Areas falling within the limits of PIN code 411031 and 411057	than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4).	
6	Income tax Officer Ward 2(5), Pune	Pune, Maharashtra	District of Pune - (a) Areas falling within the limits of Mulshi Taluka and Pincode 412115	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in of column(4). (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4).	(a) All cases of persons referred to in corresponding entries in item (a) and (b) of column (5) other than those whose principal source of income is from salary.

Sr. No	Designation of Income Tax Authority	Head Quarters	Territorial Area	Person or class of persons	Cases or classes of cases
1	2	3	4	5	6
1	Deputy/Assistant Commissioner of Income Tax, Range-3, Pune	Pune, Maharashtra	In the state of Maharashtra- (a) District of Pune other than areas under jurisdiction of Pr. Commissioner /Commissioner of Income Tax, Pune-5	(a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of cloumn4; (b) Persons being individuals referred to in item (b) of column.(6);	(a) All cases of persons referred to in corresponding entries in items (a) of column (5) being companies whose names begin with the alphabet "O". (b) All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (a) above.
			(b) areas within the District of Pune and other than areas falling within the limits of PCMC. (i) which is falling within following PIN Codes: 411004 411016 411029 411038	(c) Persons other than companies deriving income from source other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4); (c) Persons other than companies deriving Income from business or	(c) All cases of persons referred to in corresponding entries in items (c) & (d) of column (5) other than those whose principal source of income is from salary.

			411052.	Profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4);	
2	Income tax Officer, Ward 3(1), Pune	Pune, Maharashtra	In the State of Maharashtra areas within the District of Pune and other than areas falling under the limits of Pimpri Chinchwad Municipal Corporation (PCMC) Areas falling within the limits of PIN code 411004	a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4). b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4).	a) All cases of persons referred to in corresponding entries in item (a) and (b) of column 5, other than those whose principal source of income is from salary.
3	Income tax Officer, Ward 3(2), Pune	Pune, Maharashtra	In the State of Maharashtra areas within the District of Pune and other than areas falling under the limits of Pimpri Chinchwad Municipal Corporation (PCMC) Areas falling within the limits of PIN code 411016	a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4). b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is	a) All cases of persons referred to in corresponding entries in item (a) and (b) of column 5, other than those whose principal source of income is from salary.

				within the territorial area mentioned in column (4).	
4	Income tax Officer, Ward 3(3), Pune	Pune, Maharashtra	<p>In the State of Maharashtra</p> <p>areas within the District of Pune and other than areas falling under the limits of Pimpri Chinchwad Municipal Corporation (PCMC)</p> <p>Areas falling within the limits of PIN code 411029 and 411052.</p>	<p>a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4).</p> <p>b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4).</p>	a) All cases of persons referred to in corresponding entries in item (a) and (b) of column 5, other than those whose principal source of income is from salary.
5	Income tax Officer, Ward 3(4), Pune	Pune, Maharashtra	<p>In the State of Maharashtra</p> <p>areas within the District of Pune and other than areas falling under the limits of Pimpri Chinchwad Municipal Corporation (PCMC)</p> <p>Areas falling within the limits of PIN code 411038.</p>	<p>a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4).</p> <p>c) Persons other than companies deriving income from business or profession and whose principal place of business or profession is</p>	a) All cases of persons referred to in corresponding entries in item (a) and (b) of column 5, other than those whose principal source of income is from salary.

				within the territorial area mentioned in column (4).	
6	Income tax Officer, Ward 3(5), Pune	Pune, Maharashtra	In the state of Maharashtra a) District of Pune, other than areas under jurisdiction of principal commissioner / commissioner of income tax, Pune-5	a) Person being companies registered under the companies Act, 2013 or under the companies Act 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of the column (4). b) Persons being individuals referred to in item (b) of column (6)	a) All cases of persons referred to in corresponding entries in items (a) of column (5) being companies whose names begin with the alphabet 'O'. b) All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in the corresponding entries in item (a) above.
			(b) areas within the District of Pune and other than areas falling within the limits of PCMC. (i) which is falling within following PIN Codes: 411004 411016 411029 411038 411052.	(c) Persons other than companies deriving income from source other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). (d) Persons other than companies deriving Income from business or Profession and whose	(c) All cases of persons referred to in corresponding entries in items (c) & (d) of column (5) other than those whose principal source of income is from salary who are not assessed to tax earlier.

				principal place of business or profession is within the territorial area mentioned in item (b) of column (4);	
Sr . No.	Designation of IT Authority	Head Quarters	Territorial Area	Person or class of persons	Cases or classes of cases
1	2	3	4	5	6
1	Assistant Commissioner / Deputy Commissioner of Income tax, Circle-4, Pune	Pune	In the state of Maharashtra - District of Pune, other than areas under jurisdiction of Principal Commissioner / Commissioner of Income tax, Pune-5	a) Person being company registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in column (4). b) Persons being individuals referred to in item (b) of column (6) c) persons referred to	a) All cases of persons referred to in corresponding entries in items (a) of column (5) being companies whose names begin with the alphabet 'P'. b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in the corresponding entries in item (a) above. c) All cases of persons referred to in corresponding entries in item (c) of column (5) whose principal source of Income is from 'salary' and who are :

				item (c) of column (6), being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4)	(i) Employees of Central Government, State Government, local Government, Local Cantonment Boards, all Central Government Undertakings / Corporations, all state Government Undertakings/ corporation, all Public Sector Undertakings, Public Sector Banks, Pune University or (ii) Pensioners
2	Income tax Officer, Ward 4(1), Pune	Pune	In the state of Maharashtra - District of Pune other than areas under the jurisdiction of Principal Commissioner / Commissioner of Income Tax, Pune-5	persons referred to in column (6) being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4)	All cases of persons referred to in column (5) whose principal source of Income is from 'salary' and who are: Employees of Central Government, all Central Government Undertakings / Corporations, Public Sector Banks, and whose surname starts from 'A to M'
3	Income tax Officer, Ward 4(2), Pune	Pune	In the state of Maharashtra - District of Pune other than areas under the jurisdiction of Principal Commissioner / Commissioner of Income Tax, Pune-5	persons referred to in column (6) being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4)	All cases of persons referred to in column (5) whose principal source of Income is from 'salary' and who are: Employees of Central Government, all Central Government Undertakings / Corporations, Public Sector Banks, and whose surname starts from 'N to Z'
4	Income tax	Pune	In the state of	persons referred to in	All cases of persons referred to in column (5)

	Officer, Ward 4(3), Pune		Maharashtra - District of Pune other than areas under the jurisdiction of Principal Commissioner / Commissioner of Income Tax, Pune-5	column (6) being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4)	whose principal source of Income is from 'salary' and who are: Employees of State Government, local Government, Local Cantonment Boards, all state Government Undertakings/ corporation, all Public Sector Undertakings, Pune University and whose surname starts from 'A to M'
5	Income tax Officer, Ward 4(4), Pune	Pune	In the state of Maharashtra - District of Pune other than areas under the jurisdiction of Principal Commissioner / Commissioner of Income Tax, Pune-5	persons referred to in column (6) being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4)	All cases of persons referred to in column (5) whose principal source of Income is from 'salary' and who are: (i) Employees of State Government, local Government, Local Cantonment Boards, all state Government Undertakings/ corporation, all Public Sector Undertakings, Pune University and whose surname starts from 'N to Z' or (ii) pensioners
6	Income tax Officer, Ward 4(5), Pune	Pune	In the state of Maharashtra a) District of Pune, other than areas under jurisdiction of Principal Commissioner / Commissioner of Income tax, Pune-5	a) Person being company registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in item (a) of the column (4). c) Persons being individuals referred to in item (b) of column (6)	a) All cases of persons referred to in corresponding entries in items (a) of column (4) being companies whose names begin with the alphabet 'P' b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in the corresponding entries in item (a) above.

COMMISSIONER OF INCOME-TAX-3, PUNE			Ranges - 5, 6 Pune and Satara Range		
1	Dy./Asst. Commissioner of Income Tax, Cir-5, Pune	Pune, Maharashtra	<p>In the state of Maharashtra-</p> <p>a) District of Pune other than areas under jurisdiction of Principal Commissioner/Commissioner of Income tax,Pune-5;</p>	<p>(a) Persons being companies registered under the Companies Act,2013, or under the Companies Act 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(b) Persons being individuals referred to in item (b) of column (6);</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a) of column (5) being companies whose names begin with the alphabet "Q" or "R";</p> <p>(b) All cases of individuals being managing director or director or manager or director or secretary in the companies referred to in corresponding entry in item (a) above;</p>
			<p>(b) Areas within district of Pune -</p> <p>(i) which are falling within the limits of the following PIN Codes-</p> <p>411009 411037 411043 411046 412205</p> <p>(ii) area falling within the limits of Bhor Taluka and Velhe</p>	<p>(c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of Column (4) ;</p> <p>(d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4).</p>	<p>(c) All cases of persons referred to in corresponding entries in items (c) and (d) of column (5) other than those whose principal source of income is from salary.</p>

			Taluka.		
2	Income Tax Officer, Wd-5(1) , Pune	Pune, Maharashtra	In the state of Maharashtra- Areas within district of Pune which are falling within the limits of PIN Code 411037	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in Column (4); (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4).	All cases of persons referred to in corresponding entries in items (a) and (b) of column (5) other than those whose principal source of income is from salary.
3	Income Tax Officer, Wd-5(2) ,Pune	Pune, Maharashtra	In the state of Maharashtra- Areas within district of Pune which are falling within the limits of PIN Code 411009 and 411043	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in Column (4); (b) Persons other than companies deriving income from business or profession and whose principal place of	All cases of persons referred to in corresponding entries in items (a) and (b) of column (5) other than those whose principal source of income is from salary.

				business or profession is within the territorial area mentioned in column (4).	
4	Income Tax Officer, Wd-5(3) ,Pune	Pune, Maharashtra	In the state of Maharashtra- Areas within district of Pune which are falling within the limits of PIN Code 411046 and 412205	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in Column (4); (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4).	All cases of persons referred to in corresponding entries in items (a) and (b) of column (5) other than those whose principal source of income is from salary.
5	Income Tax Officer, Wd-5(4) ,Pune	Pune, Maharashtra	In the State of Maharashtra- a) District of Pune other than areas under jurisdiction of Principal Commissioner/Commissioner of Income tax,Pune-5;	(a) Persons being companies registered under the Companies Act,2013, or under the Companies Act 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (b) Persons being individuals referred to item (b) of column	(a) All case of persons referred to in corresponding entries in items (a) of column(5) being companies whose names begin with the alphabet "Q" & "R" ; (b) All cases of individuals being managing director or director or manager or director or secretary in the companies referred to in corresponding entry in item (a) above ;

				(6);	
			(b) Areas within district of Pune- which are falling within the limits of Bhor Taluka and Velhe Taluka	(c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of Column (4); (d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4).	(c) All cases of persons referred to in corresponding entries in items (c) and (d) of column (5) other than those whose principal source of income is from salary .
6	Income Tax Officer, Wd-5(5) ,Pune	Pune, Maharashtra	In the state of Maharashtra- Areas within district of pune - (i) which are falling within the limits of the following PIN Codes- 411009	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in (i) and (ii) of column (4).; (b) Persons other than companies deriving income from business or profession and whose principal place of	(a) All cases of persons referred to in corresponding entries in items (a) and (b) of column (5) other than those whose principal source of income is from salary, who are not assessed to tax earlier.

			411037 411043 411046 412205 (ii) area falling within the limits of Bhor Taluka and Velhe Taluka.	business or profession is within the territorial area mentioned in (i) and (ii) of column (4)	
JURISDICTION OF ADDL./JT. CIT RANGE-6.PUNE					
1	Dy./Asst Commissioner of Income Tax, Cir-6, Pune	Pune, Maharashtra	In the state of Maharashtra- (a) District of Pune other than areas under jurisdiction of Principal Commissioner/Commissioner of Income tax, Pune-5;	(a) Persons being companies registered under the Companies Act,2013, or under the Companies Act 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (b) Persons being individuals referred to in item (b) of column (6);	(a) All case of persons referred to in corresponding entries in items (a) of column (5) being companies whose names begin with the alphabet "S"; (b) All cases of individuals being managing director or director or manager or director or secretary in the companies referred to in corresponding entry in item (a) above;
			(b) Areas within district of Pune – which are falling within the following PIN Codes- 411002	(c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of Column (4);	(c) All cases of persons referred to in corresponding entries in items (c) and (d) of column (5) other than those whose principal source of income is from salary.

			411011 411023 411024 411025 411041 411042 411051	(d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4).	
2	Income Tax Officer, Wd-6(1) ,Pune	Pune, Maharashtra a	In the state of Maharashtra- a) District of Pune other than areas under jurisdiction of Principal Commissioner/Commissioner of Income tax, Pune-5;	(a) Persons being companies registered under the Companies Act,2013, or under the Companies Act 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4) ; (b) Persons being individuals referred to I item (b) of column (6);	(a) All cases of persons referred to in corresponding entries in items (a) of column (5) being companies whose names begin with the alphabet "S"; (b) All cases of individuals being managing director or director or manager or director or secretary in the companies referred to in corresponding entry in item (a) above;
			(b)Areas within district of Pune – which are falling	(c) Persons other than companies deriving income from sources other than income from business or	(c) All cases of persons referred to in corresponding entries in items (c) and (d) of column (5) other than those whose principal source of income is from salary.

			within the limits of PIN Code 411011	profession and residing within the territorial area mentioned in item (b) of Column (4); (d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4).	
3	Income Tax Officer, Wd-6(2) ,Pune	Pune, Maharashtra a	In the State of Maharashtra - Areas within district of Pune - which are falling within the limits of following PIN Codes- 411023 411024 411025 411041 411051	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in Column (4); (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4).	All cases of persons referred to in corresponding entries in items (a) and (b) of column (5) other than those whose principal source of income is from salary .
4	Income Tax	Pune,	In the State of	(a) Persons other than	All cases of persons referred to in

	Officer, Wd-6(3) ,Pune	Maharashtra	Maharashtra - Areas within district of Pune - which are falling within the limits of PIN Code 411002	companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in Column (4); (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4).	corresponding entries in items (a) and (b) of column (5) other than those whose principal source of income is from salary .
5	Income Tax Officer, Wd-6(4) ,Pune	Pune, Maharashtra	In the State of Maharashtra - Areas within district of Pune - which are falling within the limits of PIN Code 411042	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in Column (4); (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area	All cases of persons referred to in corresponding entries in items (a) and (b) of column (5) other than those whose principal source of income is from salary.

				mentioned in column (4).	
6	Income Tax Officer, Wd-6(5) , Pune	Pune, Maharashtra a	In the State of Maharashtra - Areas within district of Pune - which are falling within the following PIN Codes- 411002 411011 411023 411024 411025 411041 411042 411051	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in Column (4); (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4).	All cases of persons referred to in corresponding entries in items (a) and (b) of column (5) other than those whose principal source of income is from salary and who are not assessed to tax earlier.
JURISDICTION OF ADDL./JT. CIT SATARA RANGE, SATARA					
1	Dy./Asst. Commissioner of Income Tax, Circle, Satara	Satara, Maharashtra a	In the State of Maharashtra - District of Satara	(a) Persons other than companies deriving income from sources other than income from business and profession and residing within the territorial area mentioned in column 4; (b) Persons other than	(a) All cases of persons referred to in corresponding entries in items (a), (b) & (c) of column (5); (b) All cases of individuals being managing director or director or manager or director or secretary in the companies referred to in corresponding entry in item (c) of column 5.

				<p>companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in Column (4);</p> <p>(c) Persons being companies registered under the Companies Act,2013, or under the Companies Act 1956 and having its registered office or having its principal place of business in the area mentioned in of column (4);</p> <p>(d) Persons being individuals referred to in item (b) of column (6).</p>	
2	Income Tax Officers, Ward 1, Satara.	Satara, Maharashtra	<p>In the State of Maharashtra – District of Satara- Areas falling within the limits of following Talukas of Satara District</p> <p>(i) Karad and (ii) Patan</p>	<p>(a) Persons other than companies deriving income from sources other than income from business and profession and residing within the territorial area mentioned in column 4;</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is</p>	All cases of the persons referred to in corresponding entries of items (a) and (b) of column (5).

				within the territorial area mentioned in Column (4).	
3	Income Tax Officers, Ward 2, Satara.	Satara, Maharashtra	In the State of Maharashtra – (a) District of Satara (b) District of Satara – Areas falling within the limits of Satara Taluka	(a) Persons being companies registered under the Companies Act, 2013, or under the Companies Act 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (b) Persons being individuals referred to in item (b) of column (6); (c) Persons other than companies deriving income from sources other than income from business and profession and residing within the territorial area mentioned in item (b) of column 4; (d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of Column (4).	(a) All cases of persons referred to in corresponding entries in items (a) of column (5); (b) All cases of individuals being managing director or director or manager or director or secretary in the companies referred to in (a) above; (c) All cases of the persons referred to in corresponding entries of items (c) and (d) of column (5).

4	Income Tax Officers, Ward 3, Satara.	Satara, Maharashtra a	<p>In the State of Maharashtra –</p> <p>(a) District of Satara</p> <p>(b) District of Satara- Areas falling within the limits of following Talukas</p> <p>(i) Phaltan (ii) Koregaon (iii) Man (iv) Khatav</p>	<p>(a) Persons being individuals deriving income from sources other than income from business and profession and residing within the territorial area mentioned in item (a) of column 4;</p> <p>(b) Persons other than companies deriving income from sources other than income from business and profession and residing within the territorial area mentioned in item (b) of column 4;</p> <p>(c) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of Column (4).</p>	<p>(a) All the cases of individuals referred to in the corresponding entry in item (a) of Column 5, having principal source of income from Salary and whose surname begin with alphabets “A” to “K”;</p> <p>(b) All cases of the persons referred to in corresponding entries of items (b) and (c) of column (5).</p>
5	Income Tax Officers, Ward 4, Satara.	Satara, Maharashtra a	<p>In the State of Maharashtra –</p> <p>(a) District of Satara</p> <p>(b) District of Satara- Areas falling within the limits of</p>	<p>(a) Persons being individuals deriving income from sources other than income from business and profession and residing within the territorial area mentioned in item (a) of column 4;</p> <p>(b) Persons other than</p>	<p>(c) All the cases of individuals referred to in the corresponding entry in item (a) of Column 5, having principal source of income from Salary and whose surname begin with alphabets “L” to “Z”;</p> <p>(b) All cases of the persons referred to in corresponding entries of items (b) and (c) of</p>

			<p>following Talukas</p> <p>(i) Khandala (ii) Jawali (iii) Wai (iv) Mahabaleshwar</p>	<p>companies deriving income from sources other than income from business and profession and residing within the territorial area mentioned in item (b) of column 4;</p> <p>(c) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of Column (4).</p>	column (5).
6	Income Tax Officers, Ward 5, Satara.	Satara, Maharashtra	In the State of Maharashtra – District of Satara	<p>(a) Persons other than companies deriving income from sources other than income from business and profession and residing within the territorial area mentioned in column 4;</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in Column (4).</p>	(a) All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) who have not been assessed to tax earlier.
	Tax Recovery Officer-3,	Pune Maharashtra	In the state of Maharashtra-	(a) Persons being companies registered under the	(a) All cases of persons referred to in corresponding entries in items (a) of column

	Pune	a	<p>a) District of Pune other than areas under jurisdiction of Principal Commissioner/Commissioner of Income tax,Pune-5;</p>	<p>Companies Act,2013; or under the Companies Act, 1956; and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(b) Persons being individuals referred to in item (b) of column (6);</p>	<p>(5) being companies whose names begin with the alphabet "Q", "R" and "S".</p> <p>(b) All cases of individuals being managing director or director or manager or director or secretary in the companies referred to in corresponding entry in item (a) above;</p>
			<p>b)Areas within district of Pune-</p> <p>(i) which is falling within the following pin codes:- 411002 411009 411011 411023 411024 411025 411037 411041 411042 411043 411046 411051 412205</p> <p>(ii) area falling within the limits of Bhor Taluka and Velhe</p>	<p>(c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial areas mentioned in item (b) of column (4);</p> <p>(d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial areas mentioned in item (b) of column (4).</p>	<p>(c) All cases of persons referred to in corresponding entries in items (c) and (d) of column (5) other than those whose principal source of income is from salary.</p>

			Taluka		
			District of Satara	<p>(e) Persons other than companies deriving income from sources other than income from business and profession and residing within the territorial area mentioned in column 4;</p> <p>(f) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in Column (4);</p> <p>(g) Persons being companies registered under the Companies Act,2013, or under the Companies Act 1956 and having its registered office or having its principal place of business in the area mentioned in of column (4);</p> <p>(h) Persons being individuals referred to in item (b) of column (6).</p>	<p>(d) All cases of persons referred to in corresponding entries in items (a), (b) & (c) of column (5);</p> <p>(e) All cases of individuals being managing director or director or manager or director or secretary in the companies referred to in corresponding entry in item (c) of column 5.</p>
COMMISSIONER OF INCOME-TAX- 4, PUNE			Range-7, 12 and 13, Pune		
Sr No.	Designation of Income Tax Authority	Head quarters	Territorial Areas	Persons or classes of persons	Cases or class of cases
1	2	3	4	5	6

1	Dy. / Asst. CIT, Circle-7, Pune	Pune, Maharashtr a	<p>In the state of Maharashtra –</p> <p>(a) District of Pune other than areas under the jurisdiction of the Principal Commissioner / Commissioner of Income Tax – 5, Pune;</p> <p>(b) Area within the District of Pune – which is falling within the following PIN Codes: 411001 411006 411014 411015</p>	<p>(a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column 4;</p> <p>(b) Persons being individuals referred to in item (b) of column 6;</p> <p>(c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column 4;</p> <p>(d) Persons other than companies deriving income from business or</p>	<p>(a) All cases of persons referred to in corresponding entries in item (a) of column 5 being companies whose names begin with the alphabet “T” or “X”;</p> <p>(b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in the corresponding entry in item (a) above;</p> <p>(c) All cases of persons referred to in corresponding entries in item (c) and (d) of column 5 other than those whose principal source of income is from salary.</p>
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				profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column 4.	
2	Income Tax Officer, Ward 7(1), Pune	Pune, Maharashtra	In the state of Maharashtra – Area within the District of Pune – which is falling within the limits of PIN Code 411001.	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column 4; (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column 4.	(a) All cases of persons referred to in corresponding entries in item (a) and (b) of column 5 other than those whose principal source of income is from salary.
3	Income Tax Officer, Ward 7(2), Pune	Pune, Maharashtra	In the state of Maharashtra – Area within the District of Pune –	(a) Persons other than companies deriving income from sources	(a) All cases of persons referred to in corresponding entries in item (a) and (b) of column 5 other than those whose

			<p>which is falling within the limits of PIN Code 411006.</p>	<p>other than income from business or profession and residing within the territorial area mentioned in column 4;</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in of column 4.</p>	<p>principal source of income is from salary.</p>
5	Income Tax Officer, Ward 7(4), Pune	Pune, Maharashtra	<p>In the state of Maharashtra –</p> <p>Area within the District of Pune –</p> <p>which is falling within the limits of PIN Code 411015.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column 4;</p> <p>(b) Persons other than companies deriving income from business or profession and whose</p>	<p>(a) All cases of persons referred to in corresponding entries in item (a) and (b) of column 5 other than those whose principal source of income is from salary.</p>

				principal place of business or profession is within the territorial area mentioned in column 4.	
6	Income Tax Officer, Ward 7(5), Pune	Pune, Maharashtra a	<p>In the state of Maharashtra –</p> <p>(a) District of Pune other than areas under the jurisdiction of the Principal Commissioner / Commissioner of Income Tax – 5, Pune.</p> <p>(b) Area within the District of Pune – which is falling within the following PIN Codes: 411001 411006 411014 411015</p>	<p>(a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column 4;</p> <p>(b) Persons being individuals referred to in item (b) of column 6;</p> <p>(c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column 4.</p> <p>(d) Persons other than</p>	<p>(a) All cases of persons referred to in corresponding entries in item (a) of column 5 being companies whose names begin with the alphabet “T” or “X”;</p> <p>(b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in the corresponding entry in item (a) above;</p> <p>(c) All cases of persons referred to in corresponding entries in item (c) and (d) of column 5 other than those whose principal source of income is from salary <u>and who are not assessed to tax earlier.</u></p>

				companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column 4.	
S. No.	Designation of Income Tax Authority	Head quarters	Territorial Areas	Persons or classes of persons	Cases or class of cases
1	2	3	4	5	6
1	Dy. / Asst. CIT, Circle-12, Pune	Pune, Maharashtra a	In the state of Maharashtra – (a) District of Pune other than areas under the jurisdiction of the Principal Commissioner / Commissioner of Income Tax – 5, Pune; (b) Area within the District of Pune – which is falling within the following	(a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column 4; (b) Persons being individuals referred to in item (b) of column 6; (c) Persons other than companies deriving income from sources other than income from	(a) All cases of persons referred to in corresponding entries in item (a) of column 5 being companies whose names begin with the alphabet “U” or “W” or “Y” or “Z”; (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in the corresponding entry in item (a) above; (c) All cases of persons referred to in corresponding entries in items (c) and (d) of column 5 other than those whose principal source of income is from salary.

			<p>PIN Codes: 411030 411032 411047 412207 412216</p>	<p>business or profession and residing within the territorial area mentioned in item (b) of column 4;</p> <p>(d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column 4.</p>	
2	I.T.O. Ward 12(1), Pune	Pune, Maharashtra a	<p>In the state of Maharashtra –</p> <p>District of Pune –</p> <p>Areas falling within the limits of PIN Code 411030</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column 4;</p> <p>(a) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column 4.</p>	<p>All cases of persons referred to in corresponding entries in items (a) and (b) of column 5 other than those whose principal source of income is from salary.</p>
3	I.T.O. Ward	Pune,	In the state of		

	12(2), Pune	Maharashtra a	<p>Maharashtra –</p> <p>(a) District of Pune other than areas under the jurisdiction of the Principal Commissioner / Commissioner of Income Tax – 5, Pune;</p> <p>(b) Area within the District of Pune – which is falling within the limits of PIN Code 411032</p>	<p>(a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column 4;</p> <p>(b) Persons being individuals referred to in item (b) of column 6;</p> <p>(c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column 4;</p> <p>(d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is</p>	<p>(a) All cases of persons referred to in corresponding entries in item (a) of column 5 being companies whose names begin with the alphabet “Y”;</p> <p>(b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in the corresponding entry in item (a) above;</p> <p>(c) All cases of persons referred to in corresponding entries in items (c) and (d) of column 5 other than those whose principal source of income is from salary.</p>
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				within the territorial area mentioned in item (b) of column 4.	
4	I.T.O. Ward 12(3), Pune	Pune, Maharashtra	<p>In the state of Maharashtra –</p> <p>(a) District of Pune other than areas under the jurisdiction of the Principal Commissioner / Commissioner of Income Tax – 5, Pune;</p> <p>(b) Area within the District of Pune – which is falling within the limits of PIN Code 411047.</p>	<p>(a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column 4;</p> <p>(b) Persons being individuals referred to in item (b) of column 6;</p> <p>(c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column 4;</p>	<p>(a) All cases of persons referred to in corresponding entries in item (a) of column 5 being companies whose names begin with the alphabet “Z”;</p> <p>(b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in the corresponding entry in item (a) above;</p> <p>(c) All cases of persons referred to in corresponding entries in items (c) and (d) of column 5 other than those whose principal source of income is from salary.</p>

				(d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column 4.	
5	I.T.O. Ward 12(4), Pune	Pune, Maharashtra a	In the state of Maharashtra – (a) District of Pune other than areas under the jurisdiction of the Principal Commissioner / Commissioner of Income Tax – 5, Pune; (b) Area within the District of Pune – which is falling within the limits of	(a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column 4; (b) Persons being individuals referred to in item (b) of column 6; (c) Persons other than companies deriving income from sources	(a) All cases of persons referred to in corresponding entries in item (a) of column 5 being companies whose names begin with the alphabet “W”; (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in the corresponding entry in item (a) above; (c) All cases of persons referred to in corresponding entries in items (c) and (d) of column 5 other than those whose principal source of income is from salary.

			PIN Code 412207.	<p>other than income from business or profession and residing within the territorial area mentioned in item (b) of column 4;</p> <p>(d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column 4.</p>	
6	I.T.O. Ward 12(5), Pune	Pune, Maharashtra	<p>In the state of Maharashtra –</p> <p>(a) District of Pune other than areas under the jurisdiction of the Principal Commissioner / Commissioner of Income Tax – 5, Pune;</p>	<p>(a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column 4.</p> <p>(b) Persons being individuals referred to in item (b) of column 6;</p>	<p>(a) All cases of persons referred to in corresponding entries in item (a) of column 5 being companies whose names begin with the alphabet “U”;</p> <p>(b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in the corresponding entry in item (a) above;</p> <p>(c) All cases of persons referred to in</p>

			<p>(b) Area within the District of Pune -</p> <p>which is falling within the limits of PIN Code 412216.</p> <p>(c) Area within the District of Pune -</p> <p>which is falling within the following PIN Codes:</p> <p>411030 411032 411047 412207 412216</p>	<p>(c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column 4;</p> <p>(d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column 4.</p> <p>(e) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (c) of column 4;</p>	<p>corresponding entries in items (c) and (d) of column 5 other than those whose principal source of income is from salary.</p> <p>(d) All cases of persons referred to in corresponding entries in items (e) and (f) of column 5 other than those whose principal source of income is from salary, <u>and who are not assessed to tax earlier.</u></p>
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				(f) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (c) of column 4.	
S. No.	Designation of Income Tax Authority	Head quarters	Territorial Areas	Persons or classes of persons	Cases or class of cases
1	2	3	4	5	6
1	Dy. / Asst. CIT, Circle-13, Pune	Pune, Maharashtra	In the state of Maharashtra – (a) District of Pune other than areas under the jurisdiction of the Principal Commissioner / Commissioner of Income Tax – 5, Pune;	(a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column 4; (b) Persons being individuals referred to in item (b) of column 6;	(a) All cases of persons referred to in corresponding entries in item (a) of column 5 being companies whose names begin with the alphabet “V”; (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in the corresponding entry in item (a) above; (c) All cases of individuals whose principal

					source of income is from "Salary" excluding the employees of defence services, Central Government, State Government, Local Government, all Central Government Undertakings / Corporations, all State Government Undertakings / Corporations, all Public Sector Undertakings and other Government of India Undertakings, Public Sector Banks and residing within the territorial area mentioned in item (a) of column 4;
			(b) Area within the District of Pune – which is falling within the territorial limits of Shirur Taluka.	(c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column 4; (d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of	(d) All cases of persons referred to in corresponding entries in items (c) and (d) of column 5 other than those whose principal source of income is from salary.

				column 4.	
2	I.T.O. Ward 13(1), Pune	Pune, Maharashtra a	In the state of Maharashtra – District of Pune other than areas under the jurisdiction of the Principal Commissioner / Commissioner of Income Tax – 5, Pune.	Persons being individuals referred to item (a) and (b) of Column 6, deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column 4.	(a) All cases of persons being individuals referred to in corresponding entry in column 5, whose principal source of income is from “Salary” <u>excluding</u> the employees of defence services, Central Government, State Government, Local Government, all Central Government Undertakings / Corporations, all State Government Undertakings / Corporations, all Public Sector Undertakings and other Government of India Undertakings, Public Sector Banks; and who are employees of computer / software companies, private insurance companies, Kirloskar group of companies, Cummins India Ltd. and its subsidiaries, Bharat Forge Ltd, Kalyani group of companies; (b) All cases of persons being individuals

					<p>referred to in corresponding entry in column 5, whose principal source of income is from “Salary” <u>excluding</u> the employees of defence services, Central Government, State Government, Local Government, all Central Government Undertakings / Corporations, all State Government Undertakings / Corporations,;</p> <p>all Public Sector Undertakings and other Government of India Undertakings, Public Sector Banks and <u>other than</u> employees of computer / software companies, private insurance companies, Kirloskar group of companies, Cummins India Ltd. and its subsidiaries, Bharat Forge Ltd, Kalyani group of companies and whose surnames begin with the alphabets “A” or “B” or “C” .</p>
3	I.T.O. Ward 13(2), Pune	Pune, Maharashtra	<p>In the state of Maharashtra –</p> <p>District of Pune other than areas under the jurisdiction of the Principal Commissioner /</p>	<p>Persons being individuals referred to in Column 6, deriving income from sources other than income from business or profession and residing within the territorial area</p>	<p>All cases of persons being individuals referred to in corresponding entry in column 5, whose principal source of income is from “Salary” <u>excluding</u> the employees of defence services, Central Government, State Government, Local Government, all Central Government</p>

			Commissioner of Income Tax – 5, Pune.	mentioned in column 4.	Undertakings / Corporations, all State Government Undertakings / Corporations, all Public Sector Undertakings and other Government of India Undertakings, Public Sector Banks and <u>other than</u> employees of computer / software companies, private insurance companies, Kirloskar group of companies, Cummins India Ltd. and its subsidiaries, Bharat Forge Ltd, Kalyani group of companies and whose surnames begin with the alphabets “D” to “M” .
4	I.T.O. Ward 13(3), Pune	Pune, Maharashtra	In the state of Maharashtra – District of Pune other than areas under the jurisdiction of the Principal Commissioner / Commissioner of Income Tax – 5, Pune.	Persons being individuals referred to in Column 6, deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column 4.	All cases of persons being individuals referred to in corresponding entry in column 5, whose principal source of income is from “Salary” <u>excluding</u> the employees of defence services, Central Government, State Government, Local Government, all Central Government Undertakings / Corporations, all State Government Undertakings / Corporations, all Public Sector Undertakings and other Government of India Undertakings, Public Sector Banks and <u>other than</u> employees of computer / software companies, private insurance companies, Kirloskar group of companies, Cummins India Ltd.

					and its subsidiaries, Bharat Forge Ltd, Kalyani group of companies and whose surnames begin with the alphabets “N” to “R”.
5	I.T.O. Ward 13(4), Pune	Pune, Maharashtra	In the state of Maharashtra – District of Pune other than areas under the jurisdiction of the Principal Commissioner / Commissioner of Income Tax – 5, Pune.	Persons being individuals referred to in Column 6, deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column 4.	All cases of persons being individuals referred to in corresponding entry in column 5, whose principal source of income is from “Salary” <u>excluding</u> the employees of defence services, Central Government, State Government, Local Government, all Central Government Undertakings / Corporations, all State Government Undertakings / Corporations, all Public Sector Undertakings and other Government of India Undertakings, Public Sector Banks and <u>other than</u> employees of computer / software companies, private insurance companies, Kirloskar group of companies, Cummins India Ltd. and its subsidiaries, Bharat Forge Ltd, Kalyani group of companies and whose surnames begin with the alphabets “S” to “W”.

6	I.T.O. Ward 13(5), Pune	Pune, Maharashtra a	<p>In the state of Maharashtra –</p> <p>(a) District of Pune other than areas under the jurisdiction of the Principal Commissioner / Commissioner of Income Tax – 5, Pune;</p>	<p>(a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column 4;</p> <p>(b) Persons being individuals referred to in item (b) of column 6;</p> <p>(c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column 4;</p>	<p>(a) All cases of persons referred to in corresponding entries in item (a) of column 5 being companies whose names begin with the alphabet “V”;</p> <p>(b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in the corresponding entry in item (a) above;</p> <p>(c) All cases of persons being individuals referred to in corresponding entry in item (c) of column 5, whose principal source of income is from “Salary” <u>excluding</u> the employees of defence services, Central Government, State Government, Local Government, all Central Government Undertakings / Corporations, all State Government Undertakings / Corporations, all Public Sector Undertakings and other Government of India Undertakings, Public Sector Banks and <u>other than</u> employees of computer / software companies, private insurance</p>
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			<p>(b) Area within the District of Pune –</p> <p>which is falling within the territorial limits of Shirur Taluka</p> <p>(c) District of Pune other than areas under the jurisdiction of the Principal Commissioner /</p>	<p>(d) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column 4,</p> <p>(e) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column 4.</p> <p>(f) Persons other than</p>	<p>companies, Kirloskar group of companies, Cummins India Ltd. and its subsidiaries, Bharat Forge Ltd, Kalyani group of companies and whose surnames begin with the alphabets “X” to “Z” ;</p> <p>(d) All cases of persons referred to in corresponding entries in item (d) and (e) of column 5 other than those whose principal source of income is from salary.</p> <p>(e) All cases of persons being individuals referred to in corresponding entry in item (f) of column 5, whose principal source of income is from “Salary” <u>excluding</u> the employees of defence services, Central Government, State</p>
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			<p>Commissioner of Income Tax – 5, Pune;</p> <p>(d) Area within the District of Pune –</p> <p>which is falling within the territorial limits of Shirur Taluka</p>	<p>companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (c) of column 4,</p> <p>(g) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (d) of column 4,</p> <p>(h) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (d) of column 4.</p>	<p>Government, Local Government, all Central Government Undertakings / Corporations, all State Government Undertakings / Corporations, all Public Sector Undertakings and other Government of India Undertakings, Public Sector Banks , <u>and who are not assessed to tax earlier.</u></p> <p>(f) All cases of persons referred to in corresponding entries in item (g) and (h) of column 5 other than those whose principal source of income is from salary, <u>and who are not assessed to tax earlier.</u></p>
COMMISSIONER OF INCOME-TAX-5, PUNE			Ranges- 8, 9 and 10, Pune		
Tax Recovery Officer-V, Pune	Pune, Maharashtra	In the state of Maharashtra - Area within the district	All Persons having registered office or principal place of business or profession or residence in the area	All the cases of persons referred to in column 5 which falls in the jurisdiction of CIT-5,Pune	

			<p>of Pune-</p> <p>(a) Which is falling within following Pin Codes</p> <p>411012</p> <p>411017</p> <p>411018</p> <p>411019</p> <p>411026</p> <p>411027</p> <p>411031</p> <p>411033</p> <p>411034</p> <p>411035</p> <p>411039</p> <p>411044</p> <p>411057</p> <p>411061</p> <p>411062 or</p> <p>within the Municipal Limits of Pimpri Chinchwad Municipal Corporation;</p> <p>(b) Within the limits of Dehu Cantonment;</p> <p>(d) Within the limits of Maval (Wadgaon) Taluka,</p>	<p>mentioned in column 4;</p>	
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			Khed Taluka, Ambegaon (Ghodegaon) Taluka and Junnar Taluka;		
Sr . N o.	Designation of Income Tax authorities	Headquarter s	Territorial Area	Persons or classes of persons	Cases or Classes of cases
1	2	3	4	5	6
1	Dy../Asst. CIT Range-8, Pune	Pune, Maharashtra	In the state of Maharashtra - Area within the district of Pune- (a)Which is falling within following Pin Codes 411012 411017 411018 411019 411026 411027 411031 411033 411034 411035 411039 411044 411057 411061	(a)Person referred to in item(a) of column 6 being Companies Registered under the Company Act 2013 or under the Company Act 1956 and having its registered office or principal place of business in the area mentioned in items (a) (b) and (c) of column 4; (b) Persons being individuals referred to in item (b) of column 6;	(a) All cases of persons referred to in corresponding entries in items (a) of column (5) being companies whose name begin with alphabets "A" to "E"; (b) All cases of individuals being managing director, a director or a manager or secretary in the company mentioned in item (a) above;

			<p>411062 or within the Municipal Limits of Pimpri Chinchwad Municipal Corporation;</p> <p>(c) Within the limits of Dehu Cantonment;</p> <p>(c) Within the limits of Maval (Wadgaon) Taluka, Khed Taluka, Ambegaon (Ghodegaon) and Junnar Taluka;</p>		
			<p>(d) Area within the district of Pune with following PIN Codes of Pimpri Chinchwad Municipal Corporation-</p> <p>1) 411012 2) 411017 3) 411018 4) 411026 5) 411027 6) 411031 7) 411034 8) 411039 9) 411061;</p> <p>(e) Areas falling within the limits of Khed Taluka</p>	<p>(c) Persons other than companies deriving income from other than business and whose residence or principal place of activity is within the territorial area mentioned in item (d) & (e) of column 4;</p> <p>(d) Persons other than companies deriving income from business and whose principal place of business is within the territorial area mentioned in item (d) & (e) of column 4.</p>	<p>c) All cases of persons referred to in items (c) & (d) of column 5 other than persons deriving income from salary and profession specified in Sec. 44AA(1) of the I.T. Act, 1961 and Insurance Agents.</p>

2.	Ward 8(1), Pune	Pune, Maharashtra	<p>In the state of Maharashtra -</p> <p>Area within the district of Pune-</p> <p>(a)Which is falling within following Pin Codes 411012 411017 411018 411019 411026 411027 411031 411033 411034 411035 411039 411044 411057 411061 411062 or within the Municipal Limits of Pimpri Chinchwad Municipal Corporation;</p> <p>(b)Within the limits of Dehu Cantonment;</p> <p>(c) Within the limits of Maval (Wadgaon) Taluka,</p>	<p>(a)Person referred to in item(a) of column 6 being Companies Registered under the Company Act 2013 or under the Company Act 1956 and having its registered office or principal place of business in the area mentioned in items (a) (b) and (c) of column 4;</p> <p>(b)Persons being individuals referred to in item (b) of column 6;</p>	<p>(a)All cases of persons referred to in corresponding entries in items (a) of column (5) being companies whose name begin with alphabets "A";</p> <p>(b)All cases of individuals being managing director, a director or a manager or secretary in the company mentioned in item (a) above;</p>
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			Kheda Taluka, Ambegaon (Ghodegaon) and Junnar Taluka;		
			(d) Area within the district of Pune with following PIN Codes of Pimpri Chinchwad Municipal Corporation- 1) 411012 2) 411017 3) 411018 4) 411026 5) 411027 6) 411031 7) 411034 8) 411039 9) 411061.	(c) Persons other than companies deriving income from other than business and whose residence or principal place of activity is within the territorial area mentioned in items (d) of column 4; (d) Persons other than companies deriving income from business and whose principal place of business is within the territorial area mentioned in items (d) of column 4.	c) All cases of persons being individuals referred to in items (c) & (d) of column 5 other than persons deriving income from salary and profession specified in Sec. 44AA(1) of the I.T. Act, 1961 and Insurance Agents and whose surname begin with alphabets "A" to "E"; d) All cases of persons other than individuals referred to in items (c) & (d) of column 5 other than persons deriving income from salary and profession specified in Sec. 44AA(1) of the I.T. Act, 1961 and Insurance Agents and whose name begin with alphabets "A" to "E".
3	Ward 8(2), Pune	Pune, Maharashtra	In the state of Maharashtra - Area within the district of Pune- (a) Which is falling within following Pin Codes 411012 411017 411018 411019 411026	(a) Person referred to in item (a) of column 6 being Companies Registered under the Company Act 2013 or under the Company Act 1956 and having its registered office or principal place of business in the area mentioned in items (a) (b) and (c) of column 4;	(a) All cases of persons referred to in corresponding entries in items (a) of column (5) being companies whose name begin with alphabets "B" or "E"; (b) All cases of individuals being managing director, a director or a manager or secretary in the company mentioned in item (a) above.

		<p>411027 411031 411033 411034 411035 411039 411044 411057 411061 411062 or within the Municipal Limits of Pimpri Chinchwad Municipal Corporation;</p> <p>(b) Within the limits of Dehu Cantonment;</p> <p>(c) Within the limits of Maval (Wadgaon) Taluka, Khed Taluka, Ambegaon (Ghodegaon) and Junnar Taluka;</p>	<p>(b) Persons being individuals referred to in item (b) of column 6.</p>	
		<p>(d) Area within the district of Pune with following PIN Codes of Pimpri Chinchwad Municipal Corporation-</p> <p>1) 411012 2) 411017 3) 411018 4) 411026</p>	<p>(c) Persons other than companies deriving income from other than business and whose residence or principal place of activity is within the territorial area mentioned in items (d) of column 4;</p> <p>(d) Persons other than</p>	<p>c) All cases of persons being individuals referred to in items (c) & (d) of column 5 other than persons deriving income from salary and profession specified in Sec. 44AA(1) of the I.T. Act, 1961 and Insurance Agents and whose surname begin with alphabets "F" to "L" ;</p> <p>d) All cases of persons other than individuals referred to in items (c) & (d) of column 5 other than persons deriving income from salary and profession specified in Sec. 44AA(1) of the I.T.</p>

			<p>5) 411027 6) 411031 7) 411034 8) 411039 9) 411061.</p>	<p>companies deriving income from business and whose principal place of business is within the territorial area mentioned in items (d) of column 4.</p>	<p>Act, 1961 and Insurance Agents and whose name begin with alphabets "F" to "L".</p>
4	Ward Pune	8(3), Pune, Maharashtra	<p>In the state of Maharashtra -</p> <p>Area within the district of Pune-</p> <p>(a) Which is falling within following Pin Codes 411012 411017 411018 411019 411026 411027 411031 411033 411034 411035 411039 411044 411057 411061 411062 or within the Municipal Limits of Pimpri Chinchwad Municipal Corporation;</p>	<p>(a) Person referred to in item(a) of column 6 being Companies Registered under the Company Act 2013 or under the Company Act 1956 and having its registered office or principal place of business in the area mentioned in items (a) (b) and (c) of column 4;</p> <p>(b) Persons being individuals referred to in item (b) of column 6;</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a) of column (5) being companies whose name begin with alphabets "C";</p> <p>(b) All cases of individuals being managing director, a director or a manager or secretary in the company mentioned in item (a) above;</p>

			<p>(b) Within the limits of Dehu Cantonment;</p> <p>(c) Within the limits of Maval (Wadgaon) Taluka, Khed Taluka, Ambegaon (Ghodegaon) and Junnar Taluka;</p>		
			<p>(d) Area within the district of Pune with following PIN Codes of Pimpri Chinchwad Municipal Corporation-</p> <p>1) 411012 2) 411017 3) 411018 4) 411026 5) 411027 6) 411031 7) 411034 8) 411039 9) 411061.</p>	<p>(c) Persons other than companies deriving income from other than business and whose residence or principal place of activity is within the territorial area mentioned in items (d) of column 4;</p> <p>(d) Persons other than companies deriving income from business and whose principal place of business is within the territorial area mentioned in items (d) of column 4.</p>	<p>c) All cases of persons being individuals referred to in items (c) & (d) of column 5 other than persons deriving income from salary and profession specified in Sec. 44AA(1) of the I.T. Act, 1961 and Insurance Agents and whose surname begin with alphabets "M" to "R";</p> <p>d) All cases of persons other than individuals referred to in items (c) & (d) of column 5 other than persons deriving income from salary and profession specified in Sec. 44AA(1) of the I.T. Act, 1961 and Insurance Agents and whose name begin with alphabets "M" to "R".</p>
5.	Ward 8(4), Pune	Pune, Maharashtra	<p>In the state of Maharashtra -</p> <p>Area within the district of Pune-</p> <p>(a) Which is falling within</p>	<p>(a) Person referred to in item(a) of column 6 being Companies Registered under the Company Act 2013 or under the Company Act 1956 and having</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a) of column (5) being companies whose name begin with alphabets "D";</p> <p>(b) All cases of individuals being managing director, a director or a manager or</p>

		<p>following Pin Codes 411012 411017 411018 411019 411026 411027 411031 411033 411034 411035 411039 411044 411057 411061 411062 or within the Municipal Limits of Pimpri Chinchwad Municipal Corporation;</p> <p>(b) Within the limits of Dehu Cantonment;</p> <p>(c) Within the limits of Maval (Wadgaon) Taluka, Khed Taluka, Ambegaon (Ghodegaon) and Junnar Taluka;</p>	<p>its registered office or principal place of business in the area mentioned in items (a) (b) and (c) of column 4;</p> <p>(b) Persons being individuals referred to in item (b) of column 6;</p>	<p>secretary in the company mentioned in item (a) above;</p>
		<p>(d) Area within the district of Pune with following PIN Codes of Pimpri Chinchwad</p>	<p>(c) Persons other than companies deriving income from other than business and whose</p>	<p>c) All cases of persons being individuals referred to in items (c) & (d) of column 5 other than persons deriving income from salary and profession specified in Sec. 44AA(1) of the I.T.</p>

			<p>Municipal Corporation-</p> <p>1) 411012 2) 411017 3) 411018 4) 411026 5) 411027 6) 411031 7) 411034 8) 411039 9) 411061;</p>	<p>residence or principal place of activity is within the territorial area mentioned in items (d) of column 4;</p> <p>(d) Persons other than companies deriving income from business and whose principal place of business is within the territorial area mentioned in items (d) of column 4.</p>	<p>Act, 1961 and Insurance Agents and whose surname begin with alphabets "S" to "Z" ;</p> <p>d) All cases of persons other than individuals referred to in items (c) & (d) of column 5 other than persons deriving income from salary and profession specified in Sec. 44AA(1) of the I.T. Act, 1961 and Insurance Agents and whose name begin with alphabets "S" to "Z" ;</p>
6	Ward Pune	8(5), Pune, Maharashtra	<p>Area within the district of Pune in Maharashtra</p> <p>(a) The area covered under Khed Taluka</p> <p>(b) Which is falling within following Pin Codes</p> <p>411012 411017 411018 411026 411027 411031 411034 411039 411061 or within the Municipal Limits of Pimpri</p>	<p>(a) Persons other than companies deriving income from other than business and whose residence or principal place of activity is within the territorial area mentioned in item (a) of column 4;</p> <p>(b) Persons other than companies deriving income from business and whose principal place of business is within the territorial area mentioned in item (a) of column 4;</p> <p>(c) Persons other than</p>	<p>a) All cases of persons referred to in items (a) & (b) of column 5 other than persons deriving income from salary and profession specified in Sec. 44AA(1) of the I.T. Act, 1961 and Insurance Agents;</p> <p>b) All cases of persons referred to in items (c) & (d) of column 5 other than persons deriving income from salary and profession specified in Sec. 44AA(1) of the I.T. Act, 1961 and Insurance Agents, who are not assessed to tax earlier.</p>

			Chinchwad Municipal Corporation; (c) Within the limits of Khed Taluka.	companies deriving income from other than business and whose residence or principal place of activity is within the territorial area mentioned in items (b) and (c) of column 4; (d) Persons other than companies deriving income from business and whose principal place of business is within the territorial area mentioned in items (b) and (c) of column 4.	
Sr . No.	Designation of income Tax authorities	Headquarters	Territorial Area	Persons or classes of persons	Cases or Classes of cases
1	2	3	4	5	6
1	Dy./Asst. CIT Range-9, Pune	Pune, Maharashtra	In the state of Maharashtra - Area within the district of Pune-	(c) Person referred to in item(a) of column 6 being Companies Registered under the Company Act 2013 or under the Company Act	(c) All cases of persons referred to in corresponding entries in items (a) of column (5) being companies whose name begin with alphabets "F" to "M";

		<p>(a) Which is falling within following Pin Codes</p> <p>411012</p> <p>411017</p> <p>411018</p> <p>411019</p> <p>411026</p> <p>411027</p> <p>411031</p> <p>411033</p> <p>411034</p> <p>411035</p> <p>411039</p> <p>411044</p> <p>411057</p> <p>411061</p> <p>411062 or</p> <p>within the Municipal Limits of Pimpri Chinchwad Municipal</p>	<p>1956 and having its registered office or principal place of business in the area mentioned in items (a) (b) and (c) of column 4;</p> <p>(d) Persons being individuals referred to in item (b) of column 6;</p> <p>(e) Persons other than companies deriving income from other than business and whose residence or principal place of activity is within the territorial area mentioned in items (a) (b) and (c) of column 4;</p> <p>(f) Persons other than companies deriving income from business and whose principal place of business is within the territorial area mentioned in items (a) (b) and (c) of column 4;</p>	<p>(d) All cases of individuals being managing director, a director or a manager or secretary in the company mentioned in item (a) above;</p> <p>(e) All cases of person referred to in the corresponding entry in item (c) & (d) of column 5 whose principal source of income is from legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board under section 44AA(1) of the Income-tax Act, 1961 and Insurance Agents.</p>
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			<p>Corporation;</p> <p>(d) Within the limits of Dehu Cantonment;</p> <p>(c) Within the limits of Maval (Wadgaon) Taluka, Khed Taluka, Ambegaon (Ghodegaon) and Junnar Taluka;</p>		
			<p>(d) Area within the district of Pune with following PIN Codes of Pimpri Chinchwad Municipal Corporation-</p> <ol style="list-style-type: none"> 1) 411019 2) 411033 3) 411035 4) 411044 5) 411057 6) 411062 <p>(e) Areas falling within the limits of PCMC other than the areas falling within the jurisdiction of Range 8, Pune</p> <p>(f) Areas falling within the</p>	<p>(e) Persons other than companies deriving income from other than business and whose residence or principal place of activity is within the territorial area mentioned in item (d), (e) (f) & (g) of column 4;</p> <p>(f) Persons other than companies deriving income from business and whose principal place of business is within the territorial area mentioned in item (d), (e), (f) & (g) of column 4.</p>	<p>d) All cases of persons referred to in items (e) & (f) of column 5 other than persons deriving income from salary and profession specified in Sec. 44AA(1) of the I.T. Act, 1961 and Insurance Agents.</p>

			limits of Dehu Road Cantonment (g) Areas falling within the limits of Maval Taluka.		
2.	Ward 9(1), Pune	Pune, Maharashtra	In the state of Maharashtra - Area within the district of Pune- (a)Which is falling within following Pin Codes 411012 411017 411018 411019 411026 411027 411031 411033 411034 411035 411039	(a) Person referred to in item(a) of column 6 being Companies Registered under the Company Act 2013 or under the Company Act 1956 and having its registered office or principal place of business in the area mentioned in items (a) (b) and (c) of column 4; (b) Persons being individuals referred to in item (b) of column 6; (c) Persons other than companies deriving income from other than business and whose residence or principal place of activity is within the territorial area mentioned in item(a),(b) (c) of column 4;	(a) All cases of persons referred to in corresponding entries in items (a) of column (5) being companies whose name begin with alphabets "F" or "G"; (b) All cases of individuals being managing director, a director or a manager or secretary in the company mentioned in item (a) above; (c) All cases of person being individuals referred to in the corresponding entry in item (c) & (d) of column 5 whose principal source of income is from legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board under section 44AA(1) of the Income-tax Act, 1961 and Insurance Agents and whose surname begin with alphabets "A" to "F"; (d) All cases of person other than individuals referred to in the corresponding entry in item (c) & (d) of column 5 whose principal source of income is from legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior

		<p>411044</p> <p>411057</p> <p>411061</p> <p>411062 or</p> <p>within the Municipal Limits of Pimpri Chinchwad Municipal Corporation;</p> <p>(b) Within the limits of Dehu Cantonment;</p> <p>(c) Within the limits of Maval (Wadgaon) Taluka, Khed Taluka, Ambegaon (Ghodegaon) and Junnar Taluka;</p>	<p>(d) Persons other than companies deriving income from business and whose principal place of business is within the territorial area mentioned in item (d) of column 4.</p>	<p>decoration or any other profession as is notified by the Board under section 44AA(1) of the Income-tax Act, 1961 and Insurance Agents and whose name begin with alphabets "A" to "F"</p>
		<p>(d)) Area within the district of Pune with following PIN Codes of Pimpri Chinchwad Municipal Corporation-</p> <p>1) 411019</p> <p>2) 411033</p> <p>3) 411035</p>	<p>(e) Persons other than companies deriving income from other than business and whose residence or principal place of activity is within the territorial area mentioned in items (d) (e) & (f) of column 4;</p>	<p>e) All cases of persons being individuals referred to in items (e) & (f) of column 5 other than persons deriving income from salary and profession specified in Sec. 44AA(1) of the I.T. Act, 1961 and Insurance Agents and whose surname begin with alphabets "A" to "F".</p>

			<p>4) 411044 5) 411062;</p> <p>(e) Areas falling within the limits of PCMC other than the areas falling within the jurisdiction of Range 8, Pune (f) Areas falling within the limits of Dehu Road Cantonment</p>	<p>(f) Persons other than companies deriving income from business and whose principal place of business is within the territorial area mentioned in items (d)(e) &(f) of column 4.</p>	<p>f) All cases of persons other than individuals referred to in items (e) & (f) of column 5 other than persons deriving income from salary and profession specified in Sec. 44AA(1) of the I.T. Act, 1961 and Insurance Agents and whose name begin with alphabets "A" to "F".</p>
3	Ward 9(2), Pune	Pune, Maharashtra	<p>In the state of Maharashtra -</p> <p>Area within the district of Pune-</p> <p>(a) Which is falling within following Pin Codes 411012 411017 411018 411019 411026 411027 411031</p>	<p>(a) Person referred to in item(a) of column 6 being Companies Registered under the Company Act 2013 or under the Company Act 1956 and having its registered office or principal place of business in the area mentioned in items (a) (b) and (c) of column 4;</p> <p>(b) Persons being individuals referred to in item (b) of column 6;</p> <p>(c) Persons other than</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a) of column (5) being companies whose name begin with alphabets "H", "I" and "J";</p> <p>(b) All cases of individuals being managing director, a director or a manager or secretary in the company mentioned in item (a) above;</p> <p>(c) All cases of person being individuals referred to in the corresponding entry in item (c) & (d) of column 5 whose principal source of income is from legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board under section 44AA(1) of the Income-tax Act, 1961 and Insurance</p>

		<p>411033</p> <p>411034</p> <p>411035</p> <p>411039</p> <p>411044</p> <p>411057</p> <p>411061</p> <p>411062 or</p> <p>within the Municipal Limits of Pimpri Chinchwad Municipal Corporation;</p> <p>(b) Within the limits of Dehu Cantonment;</p> <p>(c) Within the limits of Maval (Wadgaon) Taluka, Khed Taluka, Ambegaon (Ghodegaon) and Junnar Taluka;</p>	<p>companies deriving income from other than business and whose residence or principal place of activity is within the territorial area mentioned in item (a), (b) (c) of column 4;</p> <p>(d) Persons other than companies deriving income from business and whose principal place of business is within the territorial area mentioned in item (d) of column 4;</p>	<p>Agents and whose surname begin with alphabets "G" to "L";</p> <p>(d) All cases of person other than individuals referred to in the corresponding entry in item (c) & (d) of column 5 whose principal source of income is from legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board under section 44AA(1) of the Income-tax Act, 1961 and Insurance Agents and whose name begin with alphabets "G" to "L";</p>
		<p>(d) Area within the district</p>	<p>(e) Persons other than</p>	<p>e) All cases of persons being individuals</p>

			<p>of Pune with following PIN Codes of Pimpri Chinchwad Municipal Corporation-</p> <p>1) 411019 2) 411033 3) 411035 4) 411044 5) 411057 6) 411062;</p> <p>(e) Areas falling within the limits of PCMC other than the areas falling within the jurisdiction of Range 8, Pune (f) Areas falling within the limits of Dehu Road Cantonment</p>	<p>companies deriving income from other than business and whose residence or principal place of activity is within the territorial area mentioned in items (d) (e) & (f) of column 4;</p> <p>(f) Persons other than companies deriving income from business and whose principal place of business is within the territorial area mentioned in items (d) (e) & (f) of column 4.</p>	<p>referred to in items (e) & (f) of column 5 other than persons deriving income from salary and profession specified in Sec. 44AA(1) of the I.T. Act, 1961 and Insurance Agents and whose surname begin with alphabets "G" to "L";</p> <p>f) All cases of persons other than individuals referred to in items (e) & (f) of column 5 other than persons deriving income from salary and profession specified in Sec. 44AA(1) of the I.T. Act, 1961 and Insurance Agents and whose name begin with alphabets "G" to "L";</p>
4	Ward 9(3), Pune	Pune, Maharashtra	<p>In the state of Maharashtra -</p> <p>Area within the district of Pune-</p> <p>(a) Which is falling within following Pin Codes 411012 411017</p>	<p>(a) Person referred to in item(a) of column 6 being Companies Registered under the Company Act 2013 or under the Company Act 1956 and having its registered office or principal place of business in the area mentioned in items (a) (b) and (c) of column 4;</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a) of column (5) being companies whose name begin with alphabets "K";</p> <p>(b) All cases of individuals being managing director, a director or a manager or secretary in the company mentioned in item (a) above;</p> <p>(c) All cases of person being individuals</p>

		411018		<p>referred to in the corresponding entry in item (c) & (d) of column 5 whose principal source of income is from legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board under section 44AA(1) of the Income-tax Act, 1961 and Insurance Agents and whose surname begin with alphabets "M" to "R";</p> <p>(d) All cases of person other than individuals referred to in the corresponding entry in item (c) & (d) of column 5 whose principal source of income is from legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board under section 44AA(1) of the Income-tax Act, 1961 and Insurance Agents and whose name begin with alphabets "M" to "R";</p>
		411019		
		411026	(b) Persons being individuals referred to in item (b) of column 6;	
		411027		
		411031		
		411033	(c) Persons other than companies deriving income from other than business and whose residence or principal place of activity is within the territorial area mentioned in item(a),(b) (c) of column 4;	
		411034		
		411035		
		411039		
		411044	(d) Persons other than companies deriving income from business and whose principal place of business is within the territorial area mentioned in item (d) of column 4;	
		411057		
		411061		
		411062 or		
		within the Municipal Limits of Pimpri Chinchwad Municipal Corporation;		
		(b)Within the limits of Dehu Cantonment;		

			(c) Within the limits of Maval (Wadgaon) Taluka, Khed Taluka, Ambegaon (Ghodegaon) and Junnar Taluka;		
			<p>(d) Area within the district of Pune with following PIN Codes of Pimpri Chinchwad Municipal Corporation-</p> <p>1) 411019 2) 411033 3) 411035 4) 411044 5) 411057 6) 411062;</p> <p>(e) Areas falling within the limits of PCMC other than the areas falling within the jurisdiction of Range 8, Pune;</p> <p>(f) Areas falling within the limits of Dehu Road Cantonment.</p>	<p>(e) Persons other than companies deriving income from other than business and whose residence or principal place of activity is within the territorial area mentioned in items (d) (e) & (f) of column 4;</p> <p>(f) Persons other than companies deriving income from business and whose principal place of business is within the territorial area mentioned in items (d) (e) & (f) of column 4.</p>	<p>(e) All cases of persons being individuals referred to in items (e) & (f) of column 5 other than persons deriving income from salary and profession specified in Sec. 44AA(1) of the I.T. Act, 1961 and Insurance Agents and whose surname begin with alphabets "M" to "R";</p> <p>(f) All cases of persons other than individuals referred to in items (e) & (f) of column 5 other than persons deriving income from salary and profession specified in Sec. 44AA(1) of the I.T. Act, 1961 and Insurance Agents and whose name begin with alphabets "M" to "R".</p>
5.	Ward 9(4), Pune	Pune, Maharashtra	In the state of Maharashtra -	(a) Person referred to in item(a) of column 6	(a) All cases of persons referred to in corresponding entries in items (a) of column

		<p>Area within the district of Pune-</p> <p>(a) Which is falling within following Pin Codes</p> <p>411012</p> <p>411017</p> <p>411018</p> <p>411019</p> <p>411026</p> <p>411027</p> <p>411031</p> <p>411033</p> <p>411034</p> <p>411035</p> <p>411039</p> <p>411044</p> <p>411057</p> <p>411061</p> <p>411062 or</p>	<p>being Companies Registered under the Company Act 2013 or under the Company Act 1956 and having its registered office or principal place of business in the area mentioned in items (a) (b) and (c) of column 4;</p> <p>(b) Persons being individuals referred to in item (b) of column 6;</p> <p>(c) Persons other than companies deriving income from other than business and whose residence or principal place of activity is within the territorial area mentioned in items (a) (b) and (c) of column 4;</p> <p>(d) Persons other than companies deriving</p>	<p>(5) being companies whose name begin with alphabets "L" and "M";</p> <p>(b) All cases of individuals being managing director, a director or a manager or secretary in the company mentioned in item (a) above;</p> <p>(c) All cases of person being individuals referred to in the corresponding entry in item (c) & (d) of column 5 whose principal source of income is from legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board under section 44AA(1) of the Income-tax Act, 1961 and Insurance Agents and whose surname begin with alphabets "S" to "Z";</p> <p>(d) All cases of person other than individuals referred to in the corresponding entry in item (c) & (d) of column 5 whose principal source of income is from legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board under section 44AA(1) of the Income-tax Act, 1961 and Insurance Agents and whose name begin with alphabets "S" to "Z";</p>
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			<p>within the Municipal Limits of Pimpri Chinchwad Municipal Corporation;</p> <p>(b) Within the limits of Dehu Cantonment;</p> <p>(c) Within the limits of Maval (Wadgaon) Taluka, Khed Taluka, Ambegaon (Ghodegaon) and Junnar Taluka;</p>	<p>income from business and whose principal place of business is within the territorial area mentioned in items (a) (b) and (c) of column 4;</p>	
			<p>(d) Area within the district of Pune with following PIN Codes of Pimpri Chinchwad Municipal Corporation-</p> <p>1) 411019 2) 411033 3) 411035 4) 411044 5) 411057 6) 411062;</p> <p>(e) Areas falling within the limits of PCMC other than the areas</p>	<p>(e) Persons other than companies deriving income from other than business and whose residence or principal place of activity is within the territorial area mentioned in items (d) (e) & (f) of column 4;</p> <p>(f) Persons other than companies deriving income from business and whose principal place of business is within the territorial area mentioned in items (d)</p>	<p>e) All cases of persons being individuals referred to in items (c) & (d) of column 5 other than persons deriving income from salary and profession specified in Sec. 44AA(1) of the I.T. Act, 1961 and Insurance Agents and whose surname begin with alphabets "S" to "Z";</p> <p>f) All cases of persons other than individuals referred to in items (c) & (d) of column 5 other than persons deriving income from salary and profession specified in Sec. 44AA(1) of the I.T. Act, 1961 and Insurance Agents and whose name begin</p>

			<p>falling within the jurisdiction of Range 8, Pune;</p> <p>(f) Areas falling within the limits of Dehu Road Cantonment.</p>	(e) & (f) of column 4.	with alphabets "S" to "Z".
6	Ward 9(5), Pune	Pune, Maharashtra	<p>In the State of Maharashtra -</p> <p>Area within the district of Pune-</p> <p>a) Area covered under Maval Taluka ;</p> <p>(b) Area within the district of Pune with following PIN Codes of Pimpri Chinchwad Municipal Corporation-</p> <p>1) 411019 2) 411033 3) 411035 4) 411044 5) 411057 6) 411062;</p>	<p>(a) Persons other than companies deriving income from other than business and whose residence or principal place of activity is within the territorial area mentioned in item (a) of column 4;</p> <p>(b) Persons other than companies deriving income from business and whose principal place of business is within the territorial area mentioned in item (a) of column 4.</p> <p>(c) Persons other than companies deriving income from other than business and whose</p>	<p>c) All cases of persons referred to in items (a) & (b) of column 5 other than persons deriving income from salary and profession specified in Sec. 44AA(1) of the I.T. Act, 1961 and Insurance Agents;</p> <p>d) All cases of persons referred to in items (c) & (d) of column 5 other than persons deriving income from salary, who are not assessed to tax earlier.</p>

			<p>(e) Areas falling within the limits of PCMC other than the areas falling within the jurisdiction of Range 8, Pune;</p> <p>(f) Areas falling within the limits of Dehu Road Cantonment;</p> <p>(e) Within the limits of Maval (Wadgaon) .</p>	<p>residence or principal place of activity is within the territorial area mentioned in items (b), (c) & (d) of column 4;</p> <p>(d)Persons other than companies deriving income from business and whose principal place of business is within the territorial area mentioned in items (b), (c) & (d) of column 4.</p>	
Sr . No.	Designation of income Tax authorities	Headquarters	Territorial Area	Persons or classes of persons	Cases or Classes of cases
1	2	3	4	5	6
1	Dy../Asst. CIT Range-10, Pune	Pune, Maharashtra	<p>In the state of Maharashtra -</p> <p>Area within the district of Pune-</p> <p>(a)Which is falling within following Pin Codes 411012</p>	<p>(g) Person referred to in item(a) of column 6 being Companies Registered under the Company Act 2013 or under the Company Act 1956 and having its registered office or principal place of business in the area mentioned in items (a)</p>	<p>(f) All cases of persons referred to in corresponding entries in items (a) of column (5) being companies whose name begin with alphabets “N” to “Z”;</p> <p>(g) All cases of individuals being managing director, a director or a manager or secretary in the company mentioned in item (a) above;</p>

		<p>411017</p> <p>411018</p> <p>411019</p> <p>411026</p> <p>411027</p> <p>411031</p> <p>411033</p> <p>411034</p> <p>411035</p> <p>411039</p> <p>411044</p> <p>411057</p> <p>411061</p> <p>411062 or</p> <p>within the Municipal Limits of Pimpri Chinchwad Municipal Corporation;</p>	<p>(b) and (c) of column 4;</p> <p>(h) Persons being individuals referred to in item (b) of column 6;</p> <p>(c) Persons being individuals deriving income from other than business and whose residence or place of employment is within the territorial area mentioned in item (a) (b) & (c) of column 4;</p>	<p>(h) All cases of persons being individuals referred to in corresponding entry in item (c) of column 5, having principal source of income from Salary;</p>
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			(g) Within the limits of Dehu Cantonment; (c) Within the limits of Maval (Wadgaon) Taluka, Khed Taluka, Ambegaon (Ghodegaon) and Junnar Taluka;		
			(i) Within the limits of Talukas of Ambegaon (Ghodegaon) and Junnar.	(d) Persons other than companies deriving income from other than business and whose residence or principal place of activity is within the territorial area mentioned in item (d) of column 4; (e) Persons other than companies deriving income from business and whose principal place of business is within the territorial area mentioned in item (d) of column 4.	d) All cases of persons referred to in items (d) & (e) of column 5 other than persons deriving income from salary and profession specified in Sec. 44AA(1) of the I.T. Act, 1961 and Insurance Agency.
2	Income Tax Officer, Ward 10 (1), Pune	Pune, Maharashtra	In the state of Maharashtra - Area within the district of Pune- (a)Which is falling within	(a) Person referred to in item(a) of column 6 being Companies Registered under the Company Act 2013 or under the Company Act	(a) All cases of persons referred to in corresponding entries in items (a) of column (5) being companies whose name begin with alphabets "N" to "Z"; (b) All cases of individuals being managing

		<p>following Pin Codes</p> <p>411012</p> <p>411017</p> <p>411018</p> <p>411019</p> <p>411026</p> <p>411027</p> <p>411031</p> <p>411033</p> <p>411034</p> <p>411035</p> <p>411039</p> <p>411044</p> <p>411057</p> <p>411061</p> <p>411062 or</p> <p>within the Municipal Limits of Pimpri Chinchwad Municipal</p>	<p>1956 and having its registered office or principal place of business in the area mentioned in items (a) (b) and (c) of column 4;</p> <p>(b) Persons being individuals referred to in item (b) of column 6;</p>	<p>director, a director or a manager or secretary in the company mentioned in item (a) above;</p>
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			<p>Corporation;</p> <p>(b) Within the limits of Dehu Cantonment;</p> <p>(c) Within the limits of Maval (Wadgaon) Taluka, Khed Taluka, Ambegaon (Ghodegaon) and Junnar Taluka;</p>		
3	Income Tax Officer, Ward 10 (2), Pune	Pune, Maharashtra	<p>In the state of Maharashtra -</p> <p>Area within the district of Pune-</p> <p>(a) Which is falling within following Pin Codes</p> <p>411012</p> <p>411017</p> <p>411018</p> <p>411019</p> <p>411026</p> <p>411027</p>	<p>Persons being individuals deriving income from other than business and whose residence or place of employment is within the territorial area mentioned in item (a) (b) & (c) of column 4.</p>	<p>All cases of persons being individuals referred to in corresponding entry in column 5, having principal source of income from Salary and whose surname begin with alphabets "A" to "E".</p>

			<p>411031</p> <p>411033</p> <p>411034</p> <p>411035</p> <p>411039</p> <p>411044</p> <p>411057</p> <p>411061</p> <p>411062 or</p> <p> within the Municipal Limits of Pimpri Chinchwad Municipal Corporation;</p> <p>(b) Within the limits of Dehu Cantonment;</p> <p>(c) Within the limits of Maval (Wadgaon) Taluka, Khed Taluka, Ambegaon (Ghodegaon) and Junnar Taluka.</p>		
4	Income Tax	Pune,	In the state of Maharashtra	Persons being	All cases of persons being individuals

	Officer, Ward 10 (3), Pune	Maharashtra	<p>-</p> <p>Area within the district of Pune-</p> <p>(a)Which is falling within following Pin Codes</p> <p>411012</p> <p>411017</p> <p>411018</p> <p>411019</p> <p>411026</p> <p>411027</p> <p>411031</p> <p>411033</p> <p>411034</p> <p>411035</p> <p>411039</p> <p>411044</p> <p>411057</p> <p>411061</p>	<p>individuals deriving income from other than business and whose residence or place of employment is within the territorial area mentioned in item (a) (b) & (c) of column 4.</p>	<p>referred to in corresponding entry in column 5, having principal source of income from Salary and whose surname begin with alphabets “F” to “R”.</p>
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			<p>411062 or</p> <p>within the Municipal Limits of Pimpri Chinchwad Municipal Corporation;</p> <p>(h) Within the limits of Dehu Cantonment;</p> <p>(c) Within the limits of Maval (Wadgaon) Taluka, Khed Taluka, Ambegaon (Ghodegaon) and Junnar Taluka;</p>		
5	Income Tax Officer, Ward 10 (4), Pune	Pune, Maharashtra	<p>In the state of Maharashtra -</p> <p>Area within the district of Pune-</p> <p>(a) Which is falling within following Pin Codes</p> <p>411012</p> <p>411017</p> <p>411018</p> <p>411019</p>	<p>Persons being individuals deriving income from other than business and whose residence or place of employment is within the territorial area mentioned in item (a) (b) & (c) of column 4.</p>	<p>All cases of persons being individuals referred to in corresponding entry in column 5, having principal source of income from Salary and whose surname begin with alphabets "S" to "Z".</p>

			411026 411027 411031 411033 411034 411035 411039 411044 411057 411061 411062 or within the Municipal Limits of Pimpri Chinchwad Municipal Corporation; (i) Within the limits of Dehu Cantonment; (c) Within the limits of Maval (Wadgaon)		
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			Taluka, Khed Taluka, Ambegaon (Ghodegaon) and Junnar Taluka.		
6	Income Tax Officer, Ward 10 (5), Pune	Pune, Maharashtra	In the State of Maharashtra- District of Pune Within the limits of Talukas of Ambegaon (Ghodegaon) and Junnar.	(a) Persons other than companies deriving income from other than business and whose residence or principal place of activity is within the territorial area mentioned in of column 4; (b) Persons other than companies deriving income from business and whose principal place of business is within the territorial area mentioned in column 4.	All cases of persons referred to in items (a) & (b) of column 5 other than persons deriving income from salary and profession specified in Sec. 44AA(1) of the I.T. Act, 1961 and Insurance .
Sr . N o.	Designation of Income Tax Authorities	Head quarters	Territorial Area	Persons or classes of persons	Cases or classes of cases
1	2	3	4	5	6
1	Dy. / Asst. CIT, Circle 1,	Solapur,	In the state of Maharashtra		(a)All cases of persons referred to in corresponding entries in item (a) & (b) of

	Solapur.	Maharashtra	<p>-</p> <p>District of Solapur-</p> <p>(a) Following areas falling within the limits of Solapur city -</p> <ul style="list-style-type: none"> i. Somwar Peth, ii. West Mangalwar Peth, iii. Budhwar Peth, iv. Bijapur Ves, v. Railway Lines, vi. Begum Peth, vii. East Mangalwar Peth, viii. Bhavani Peth , ix. Bhadrawati Peth, x. North & South Sadar Bazar; xi. North Solapur Taluka xii. South Solapur Taluka 	<p>(a)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column 4;</p> <p>(b)Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column 4;</p>	<p>column 5 other than those whose principal source of income is from salary;</p>
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			<p>(b) Areas falling within the limits of the following Talukas of Solapur District -</p> <p>i. Madha</p> <p>ii. Karmala</p> <p>iii. Mangalwedha</p> <p>iv. Malshiras</p> <p>v. Pandharpur</p> <p>vi. Sangola</p> <p>vii. Mohol talukas</p>	<p>(c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column 4;</p> <p>(d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column 4;</p>	<p>(b) All cases of persons referred to in corresponding entries in item (c) and (d) of column 5 other than those whose principal source of income is from salary;</p> <p>(c) All cases of persons referred to in corresponding entries in item (c) and (d) of column 5 whose principal sources of income is from Salary.</p>
			<p>(c) District of Solapur.</p>	<p>(e) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and</p>	<p>(c) All cases of persons being companies referred to in corresponding entries in items (e) of column 5 whose name begins with alphabets "A" to "O" and numerical.</p> <p>(d) all cases of individuals being managing</p>

				<p>having its registered office or having its principal place of business in the area mentioned in item (c) of column 4;</p> <p>(f) persons being individuals referred to in item (d) of column 6.</p>	<p>director or director or manager or secretary in the companies referred to in the corresponding entry in item (c) above.</p>
2	Income Tax Officer, Ward 1(1), Solapur	Solapur, Maharashtra	<p>In the state of Maharashtra –</p> <p>(a) District of Solapur.</p>	<p>(a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column 4;</p> <p>(b) persons being individuals referred to in</p>	<p>(a) All cases of persons being companies referred to in corresponding entries in items (e) of column 5 whose name begins with alphabets “A” to “O”;</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in the corresponding entry in item (c) above;</p>

				item (a) of column 6;	
			<p>(a) District of Solapur-</p> <p>Following areas falling within the limits of Solapur city -</p> <ul style="list-style-type: none"> i. Somwar Peth, ii. West Mangalwar Peth, iii. Budhwar Peth, iv. Bijapur Ves, v. Railway Lines, vi. Begum Peth, 	<p>(c)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column 4;</p> <p>(d)Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column 4.</p>	<p>(c)All cases of persons referred to in corresponding entries in item (c) & (d) of column 5 other than those whose principal source of income is from salary.</p>
3	Income Tax Officer, Ward 1(2), Solapur	Solapur, Maharashtra	In the state of Maharashtra		All cases of persons referred to in corresponding entries in item (a) & (b) of column 5 other than those whose principal

			<p>-</p> <p>District of Solapur-</p> <p>Following areas falling within the limits of Solapur city -</p> <ol style="list-style-type: none"> i. East Mangalwar Peth, ii. Bhavani Peth , iii. Bhadrawati Peth, iv. North & South Sadar Bazar, v. North Solapur Taluka vi. South Solapur Taluka 	<p>(a)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column 4;</p> <p>(b)Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column 4.</p>	<p>source of income is from salary.</p>
4	Income Tax Officer, Ward-1, Pandharpur	Pandharpur, Maharashtra	Areas falling within the limits of the following Talukas of Solapur District -	(a)Persons other than companies deriving income from sources other than income from business or profession	All cases of persons referred to in corresponding entries in item (a) and (b) of column 5 other than those whose principal source of income is from salary.

			<ul style="list-style-type: none"> i. Madha ii. Karmala iii. Mangalwedha vi. Sangola 	<p>and residing within the territorial area mentioned in column 4;</p> <p>(b)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column 4.</p>	
4	Income Tax Officer, Ward-2, Pandharpur	Pandharpur, Maharashtra	<p>Areas falling within the limits of the following Talukas of Solapur District -</p> <ul style="list-style-type: none"> i. Malshiras, ii. Pandharpur, and iii. Mohol. 	<p>(a)Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column 4;</p> <p>(b)Persons other than companies deriving income from business or profession and whose principal place of</p>	All cases of persons referred to in corresponding entries in item (a) and (b) of column 5 other than those whose principal source of income is from salary.

				business or profession is within the territorial area mentioned in column 4.	
5	Income Tax Officer, Ward-3, Pandharpur	Pandharpur, Maharashtra	<p>Areas falling within the limits of the following Talukas of Solapur District -</p> <p>i. Madha</p> <p>ii. Karmala</p> <p>iii. Mangalwedha</p> <p>iv. Malshiras</p> <p>v. Pandharpur</p> <p>vi. Sangola</p> <p>vii. Mohol .</p>	<p>(a) Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column 4;</p> <p>(b) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column 4;</p> <p>(c) Persons other than companies deriving income from business or profession and whose</p>	<p>(a) All cases of persons referred to in corresponding entries in item (a) of column 5 and whose principal source of income is from salary;</p> <p>(b) All cases of persons referred to in corresponding entries in item (b) & (c) of column 5 other than those whose principal source of income is from salary, and who are not assessed to tax earlier.</p>

				principal place of business or profession is within the territorial area mentioned in column 4;	
Sr . No.	Designation of Income Tax Authorities	Head quarters	Territorial Area	Persons or classes of persons	Cases or classes of cases
1	2	3	4	5	6
1	Dy./ Asst. CIT, Circle 2, Solapur.	Solapur, Maharashtra	In the state of Maharashtra - District of Solapur- (a) Following areas falling within the limits of Solapur city - i. Sakhar Peth, ii. Jodbhavi Peth, iii. Siddheshwar Peth,	(a)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column 4; (b)Persons other than companies deriving income from sources other than income from	All cases of persons referred to in corresponding entries in item (a) & (b) of column 5 other than those whose principal source of income is from salary.

			<ul style="list-style-type: none"> iv. North & South Kasba, v. Navi Peth, vi. Gold Finch Peth, vii. Murarji Peth, viii. Siddheshwar Market Yard, ix. Pachha Peth, x. Gurwar Peth, xi. Shukrawar Peth, xii. Shaniwar Peth, xiii. Raviwar Peth, xiv. Daji Peth, xv. MIDC, Akkalkot Road, xvi. Industrial Estate of Solapur City ; 	<p>business or profession and residing within the territorial area mentioned in item (a) of column 4.</p>	
			<p>(b) Areas falling within the limits of the following Talukas of Solapur District -</p> <ul style="list-style-type: none"> i) Barshi taluka, ii) Akkalkot taluka, 	<p>(c) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column 4;</p> <p>(d) Persons other than</p>	<p>(b) All cases of persons referred to in corresponding entries in item (c) & (d) of column 5 other than those whose principal source of income is from salary;</p>

				companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column 4;	
			(c) Solapur District.	<p>(e) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (c) of column 4;</p> <p>(f) persons being individuals referred to in item (d) of column.</p>	<p>(c) All cases of persons being companies referred to in corresponding entries in items (e) of column 5 whose name begins with alphabets "P" to "Z".</p> <p>(d) all cases of individuals being managing director or director or manager or secretary in the companies referred to in the corresponding entry in item (c) above.</p>
2	Income Tax Officer, Ward 2(1), Solapur	Solapur, Maharashtra	In the State of Maharashtra-	Persons being individuals deriving income from sources other than income from business or profession	All cases of persons referred to in corresponding entries in column 5 and whose principal source of income is from salary and whose surname begin with alphabets "A" to "K".

			<p>Areas falling within the limits of the following Talukas of Solapur District -</p> <p>i) Barshi taluka, ii) Akkalkot taluka, iii) North Solapur Taluka, iv) South Solapur taluka and v) Solapur City. vi)</p>	<p>and whose principal place of employment is within the territorial area mentioned in column 4.</p>	
3	Income Tax Officer, Ward 2(2), Solapur	Solapur, Maharashtra	<p>In the State of Maharashtra-</p> <p>Areas falling within the limits of the following Talukas of Solapur District -</p> <p>i. Barshi taluka, ii. Akkalkot taluka, ii. North Solapur Taluka, v. South Solapur</p>	<p>Persons being individuals deriving income from sources other than income from business or profession and whose principal place of employment is within the territorial area mentioned in column 4.</p>	<p>All cases of persons referred to in corresponding entries in column 5 and whose principal source of income is from salary and whose surname begin with alphabets "L" to "Z".</p>

			v. taluka and Solapur City.		
4	Income Tax Officer, Ward 2(3), Solapur	Solapur, Maharashtra	In the State of Maharashtra- (a) Solapur District	(a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column 4. (b) persons being individuals referred to in item (b) of column 6.	(a) All cases of persons being companies referred to in corresponding entries in items (a) of column 5 whose name begins with alphabets "P" to "Z"; (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in the corresponding entry in item (a) above.
			(c) Following areas falling within the limits of Solapur city - i. Murarji Peth,	(a) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area	All cases of persons referred to in corresponding entries in item (a) & (b) of column 5 other than those whose principal source of income is from salary.

			<ul style="list-style-type: none"> ii. Gurwar Peth, iii. Shukrawar Peth, iv. Shaniwar Peth, v. Raviwar Peth, vi. Daji Peth, vii. MIDC, Akkalkot Road, viii. Industrial Estate 	<p>mentioned in item (b) of column 4;</p> <p>(b)Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column 4.</p>	
4	Income Tax Officer, Ward 2(4), Solapur	Solapur, Maharashtra	<p>In the state of Maharashtra</p> <p>District of Solapur-</p> <p>Following areas falling within the</p> <ul style="list-style-type: none"> i. Sakhar Peth, ii. Jodbhavi Peth, iii. Siddheshwar Peth, iv. North & South Kasba, v. Navi Peth, 	<p>(a)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column 4;</p> <p>(b)Persons other than companies deriving income from sources other than income from business or profession and residing within the</p>	<p>(a)All cases of persons referred to in corresponding entries in item (a) & (b) of column 5 other than those whose principal source of income is from salary.</p>

			vi. Gold Finch Peth, vii. Siddheshwar Market Yard, viii. Pachha Peth.	territorial area mentioned in column 4;	
5	Income Tax Officer, Ward 2(5), Solapur	Solapur, Maharashtra	In the State of Maharashtra- (a) Areas falling within the limits of the following Talukas of Solapur District - i) Barshi taluka, ii) Akkalkot taluka	(a) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column 4; (b) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column 4.	(a) All cases of persons referred to in corresponding entries in item (a) & (b) of column 5 other than those whose principal source of income is from salary.
			(b) Following areas falling within the	(c) Persons other than companies deriving	(b) All cases of persons referred to in corresponding entries in item (c) & (d) of

		<p>limits of Solapur city</p> <p>–</p> <ol style="list-style-type: none"> i. Sakhar Peth, ii. Jodbhavi Peth, iii. Siddheshwar Peth, iv. North & South Kasba, v. Navi Peth, vi. Gold Finch Peth, vii. Murarji Peth, viii. Siddheshwar Market Yard, ix. Pachha Peth, x. Gurwar Peth, xi. Shukrawar Peth, xii. Shaniwar Peth, xiii. Raviwar Peth, xiv. Daji Peth, xv. MIDC, Akkalkot Road, xvi. Industrial Estate of Solapur <p>(c) Areas falling within the limits of the following Talukas of Solapur District -</p> <ol style="list-style-type: none"> i. Barshi taluka, ii. Akkalkot taluka, 	<p>income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) & (c) of column 4;</p> <p>(d) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) & (c) of column 4.</p> <p>8`</p>	<p>column 5 other than those whose principal source of income is from salary and who are not assessed to income tax earlier.</p>
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			ii. North Solapur Taluka, v. South Solapur taluka and Solapur City.		
S. No.	Designation of Income Tax Authorities	Head quarters	Territorial Area	Persons or classes of persons	Cases or classes of cases
1	2	3	4	5	6
1	Dy. / Asst CIT, Circle 14, Pune	Pune, Maharashtra	In the state of Maharashtra - (a) District of Pune other than areas under the jurisdiction of the Principal Commissioner / Commissioner of Income Tax - 5, Pune; (b) Area within the District of Pune - (i) which is falling within the following PIN Codes:	(a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column 4; (b) Persons being individuals referred to in item (b) of column 6;	(a) All cases of persons referred to in corresponding entries in items (a) of column 5 being companies whose names begin with the alphabet "J" or "K" or "L" or "M"; (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in the corresponding entry in item (a) above; (c) All cases of persons referred to in corresponding entries in item (c) and (d)

		<p>411013, 411022, 411028, 411036, 411040, 411048, 412201, 412202, 412210, 412307, and 412308</p> <p>(ii) Area falling within the limits of Baramati taluka, Daund taluka, Indapur taluka and Saswad (Purandar) talukas;</p> <p>(c) District of Pune, Satara, Ahmednagar and Solapur.</p>	<p>(c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column 4;</p> <p>(d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column 4;</p> <p>(e) All the persons who are having registered office or whose principal place of business or who is residing within the territorial area</p>	<p>of column 5 other than those whose principal source of income is from salary;</p> <p>(d) All the cases of persons referred to in item (e) of column 5, other than the cases falling within the jurisdiction of the Principal Commissioners / Commissioners of Income Tax - 1, 2, 3, 4, 5 and as well as this Charge i.e. the charge of the Principal Commissioner / Commissioner of Income Tax - 6, Pune.</p>
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				mentioned in (c) of column 4.	
2	Income Tax Officer, Ward 14(1), Pune	Pune, Maharashtra	<p>In the state of Maharashtra –</p> <p>(a) District of Pune other than areas under the jurisdiction of the Principal Commissioner / Commissioner of Income Tax – 5, Pune;</p> <p>(b) Area within the District of Pune –</p> <p>which is falling within the PIN Codes 411013 and 411036.</p>	<p>(a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column 4;</p> <p>(b) Persons being individuals referred to in item (b) of column 6;</p> <p>(c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a) of column 5 being companies whose names begin with the alphabet “J” ;</p> <p>(b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in the corresponding entry in item (a) above;</p> <p>(c) All cases of persons referred to in corresponding entries in item (c) and (d) of column 5 other than those whose principal source of income is from salary.</p>

				<p>mentioned in item (b) of column 4;</p> <p>(d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column 4.</p>	
3	Income Tax Officer, Ward 14(2), Pune	Pune, Maharashtra	<p>In the state of Maharashtra –</p> <p>(a) District of Pune other than areas under the jurisdiction of the Principal Commissioner / Commissioner of Income Tax – 5, Pune;</p>	<p>(a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column 4;</p> <p>(b) Persons being individuals referred to in item (b) of column 6;</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a) of column 5 being companies whose names begin with the alphabet “K” ;</p> <p>(b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in the corresponding entry in item (a) above;</p> <p>(c) All cases of persons referred to in</p>

			<p>(b) Area within the District of Pune –</p> <p>which is falling within the PIN Codes 411022 and 411028.</p>	<p>(c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column 4;</p> <p>(d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column 4.</p>	<p>corresponding entries in item (c) and (d) of column 5 other than those whose principal source of income is from salary.</p>
4	Income Tax Officer, Ward	Pune, Maharashtra	<p>In the state of Maharashtra –</p> <p>(a) District of Pune other</p>	<p>(a) Persons being companies registered under the Companies Act, 2013 or under the</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a) of column 5 being companies whose names begin with the alphabet “L” ;</p>

	14(3), Pune		<p>than areas under the jurisdiction of the Principal Commissioner / Commissioner of Income Tax – 5, Pune;</p> <p>(b) Area within the District of Pune – which is falling within the PIN Codes 411040 and 411048.</p>	<p>Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column 4;</p> <p>(b) Persons being individuals referred to in item (b) of column 6;</p> <p>(c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column 4;</p> <p>(d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the</p>	<p>(b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in the corresponding entry in item (a) above;</p> <p>(c) All cases of persons referred to in corresponding entries in item (c) and (d) of column 5 other than those whose principal source of income is from salary.</p>
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				territorial area mentioned in item (b) of column 4.	
5	Income Tax Officer, Ward 14(4), Pune	Pune, Maharashtra	<p>In the state of Maharashtra –</p> <p>(a) District of Pune other than areas under the jurisdiction of the Principal Commissioner / Commissioner of Income Tax – 5, Pune;</p> <p>(b) Area within the District of Pune – which is falling within the PIN Codes 412201, 412202 and 412308.</p>	<p>(a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column 4;</p> <p>(b) Persons being individuals referred to in item (b) of column 6;</p> <p>(c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b)</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a) of column 5 being companies whose names begin with the alphabet “M” ;</p> <p>(b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in the corresponding entry in item (a) above;</p> <p>(c) All cases of persons referred to in corresponding entries in item (c) and (d) of column 5 other than those whose principal source of income is from salary.</p>

				<p>of column 4;</p> <p>(d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column 4.</p>	
6	Income Tax Officer, Ward 14(5), Pune	Pune, Maharashtra	<p>In the state of Maharashtra –</p> <p>(a) Area within the District of Pune –</p> <p>(i) which is falling within the following PIN Codes: 412210 and 412307.</p> <p>(ii) area falling within the limits of Baramati taluka, Daund taluka, Indapur taluka and Saswad (Purandar)</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column 4;</p> <p>(b) Persons other than companies deriving income from business or profession and whose principal place of business or</p>	<p>(a) All cases of persons referred to in corresponding entries in item (a) and (b) of column 5 other than those whose principal source of income is from salary;</p> <p>(b) All the cases of persons referred to in</p>

			<p>talukas;</p> <p>(b) District of Pune, Satara, Ahmednagar and Solapur;</p> <p>(c) Area within the District of Pune –</p> <p>(i) which is falling within the following PIN Codes: 411013, 411022, 411028, 411036, 411040, 411048, 412201, 412202, 412210, 412307, and 412308</p> <p>(ii) area falling within the limits of Baramati</p>	<p>profession is within the territorial area mentioned in item (a) of column 4;</p> <p>(c) All the persons who are having registered office or whose principal place of business or who is residing within the territorial area mentioned in (b) of column 4;</p> <p>(d) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area</p>	<p>item (c) of column 5, other than the cases falling within the jurisdiction of the Principal Commissioners / Commissioners of Income Tax – 1, 2, 3, 4, 5 and as well as this Charge i.e. the charge of the Principal Commissioner / Commissioner of Income Tax – 6, Pune;</p> <p>(a) All cases of persons referred to in corresponding entries in item (d) and (e) of column 5 other than those whose principal source of income is from salary, who are not assessed to income tax earlier.</p>
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			taluka, Daund taluka, Indapur taluka and Saswad (Purandar) talukas.	mentioned in item (c) of column 4; (e) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (c) of column 4.	
CHIEF COMMISSIONER OF INCOME-TAX, THANE					
COMMISSIONER OF INCOME-TAX-1, THANE			RANGE-1, 2, THANE AND RANGE-3, KALYAN		
S. N o	Designation of Income Tax Authorities	Headquarters	Territorial Area	Persons or classes of persons	Cases or classes of cases
1	2		3	4	5
1	Asstt./Dy. Commissioner of income Tax, Circle-1, Thane	Thane, Maharashtra	Thane (TMC area)	(A) Persons other than companies deriving income from sources other than income from	(a) All cases of persons referred to in corresponding entry in item (A) of column (4) whose principal source of income is from "Salary" and whose names begin

				<p>business or profession and residing within the territorial area mentioned in column (3);</p>	<p>with the alphabet 'A' or 'B' or 'C' or 'D' or 'E' or 'F' or 'G' or 'H' or 'I' or 'J' or 'K' or 'L' or 'M' or 'N' or 'O' and whose return of income / loss is above Rs. 15 lakhs ;</p> <p>And</p> <p>(b) All cases of persons referred to in Corresponding entry in item (A) of column (4) other than those whose principal source of income is from "Salary" and whose names begin with the alphabet 'A' or 'B' or 'C' or 'D' or 'E' or 'F' or 'G' or 'H' or 'I' or 'J' or 'K' or 'L' or 'M' and whose return of income / loss is above Rs. 15 lakhs ;</p>
			Thane (TMC area)	<p>(B) Persons being companies Registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in column (3);</p> <p>(C) Persons being individuals referred</p>	<p>(c) All cases of persons referred to in corresponding entry in item (B) of column (4) whose names begin with the alphabet 'A' or 'B' or 'C' or 'D' or 'E' or 'F' or 'G' or 'H' or 'I' or 'J' or 'K' or 'L' or 'M' and whose return of income / loss is above Rs. 20 lakhs ;</p> <p>(d) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (B) of column (4).</p>

				to in item (d) of column (5).	
2	Income Tax Officer Ward 1(1), Thane		Thane (TMC area)	(D) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (3);	(e) All cases of persons referred to in corresponding entry in item (D) of column (4) whose principal source of income is from "Salary" and whose names begin with the alphabet 'A' and whose return of income / loss is upto Rs. 15 lakhs ; And (f) All cases of persons referred to in Corresponding entry in item (D) of column (4) other than those whose principal source of income is from "Salary" and whose names begin with the alphabet 'A' and whose return of income / loss is upto Rs. 15 lakhs ;
			Thane (TMC area)	(E) Persons being companies Registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in column (3); (F) Persons being	(g) All cases of persons referred to in corresponding entry in item (E) of column (4) whose names begin with the alphabet 'A' and whose return of income / loss is upto Rs. 20 lakhs ; (h) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (E) of column (4).

				individuals referred to in item (h) of column (5).	
3	Income Tax Officer Ward 1(2), Thane		Thane (TMC area)	(G) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (3);	(i) All cases of persons referred to in corresponding entry in item (G) of column (4) whose principal source of income is from "Salary" and whose names begin with the alphabet 'E', 'M', 'N' & 'O' and whose return of income / loss is upto Rs. 15 lakhs ; and (j) All cases of persons referred to in Corresponding entry in item (G) of column (4) other than those whose principal source of income is from "Salary" and whose names begin with the alphabet 'E', 'M', 'N' & 'O' and whose return of income / loss is upto Rs. 15 lakhs ;
				(H) Persons being companies Registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in column	(k) All cases of persons referred to in corresponding entry in item (H) of column (4) whose names begin with the alphabet 'E', 'M', 'N' & 'O' and whose return of income / loss is upto Rs. 20 lakhs ; (l) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (H) of column

				(3); (I) Persons being individuals referred to in item (I) of column (5).	(4).
4	Income Tax Officer Ward 1(3), Thane		Thane (TMC area)	(J) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (3);	(m) All cases of persons referred to in corresponding entry in item (J) of column (4) whose principal source of income is from "Salary" and whose names begin with the alphabet 'C', 'F', & 'K' and whose return of income / loss is upto Rs. 15 lakhs ; and (n) All cases of persons referred to in Corresponding entry in item (J) of column (4) other than those whose principal source of income is from "Salary" and whose names begin with the alphabet 'C', 'F', & 'K' and whose return of income / loss is upto Rs. 15 lakhs ;
				(K) Persons being companies Registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of	(o) All cases of persons referred to in corresponding entry in item (K) of column (4) whose names begin with the alphabet 'C', 'F', & 'K' and whose return of income / loss is upto Rs. 20 lakhs ; (p) All cases of individuals being managing director or director or manager or secretary in the companies referred to in

				<p>business in the area mentioned in column (3);</p> <p>(L) Persons being individuals referred to in item (p) of column (5).</p>	<p>corresponding entry in item (K) of column (4).</p>
5	Income Tax Officer Ward 1(4), Thane		Thane (TMC area)	<p>(M) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (3);</p>	<p>(q) All cases of persons referred to in corresponding entry in item (M) of column (4) whose principal source of income is from “Salary” and whose names begin with the alphabet ‘G’, ‘T’, ‘J’ & ‘L’ and whose return of income / loss is upto Rs. 15 lakhs ; and</p> <p>(r) All cases of persons referred to in Corresponding entry in item (M) of column (4) other than those whose principal source of income is from “Salary” and whose names begin with the alphabet ‘G’, ‘T’, ‘J’ & ‘L’ and whose return of income / loss is upto Rs. 15 lakhs ;</p>
				<p>(N) Persons being companies Registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its</p>	<p>(s) All cases of persons referred to in corresponding entry in item (N) of column (4) whose names begin with the alphabet ‘G’, ‘T’, ‘J’ & ‘L’ and whose return of income / loss is upto Rs. 20 lakhs ;</p> <p>(t) All cases of individuals being managing</p>

				<p>registered office or principal place of business in the area mentioned in column (3);</p> <p>(O) Persons being individuals referred to in item (t) of column (5).</p>	<p>director or director or manager or secretary in the companies referred to in corresponding entry in item (N) of column (4).</p>
6	Income Tax Officer Ward 1(5), Thane		Thane (TMC area)	<p>(P) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (3);</p>	<p>(u) All cases of persons referred to in corresponding entry in item (P) of column (4) whose principal source of income is from "Salary" and whose names begin with the alphabet 'B', 'D', & 'H' and whose return of income / loss is upto Rs. 15 lakhs ; and</p> <p>(v) All cases of persons referred to in Corresponding entry in item (P) of column (4) other than those whose principal source of income is from "Salary" and whose names begin with the alphabet 'B', 'D', & 'H' and whose return of income / loss is upto Rs. 15 lakhs ;</p>
				<p>(Q) Persons being companies Registered under the Companies Act, 2013 or under the</p>	<p>(w) All cases of persons referred to in corresponding entry in item (Q) of column (4) whose names begin with the alphabet 'B', 'D', & 'H' and whose return</p>

				Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in column (3); (R) Persons being individuals referred to in item (x) of column (5).	of income / loss is upto Rs. 20 lakhs ; (x) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (Q) of column (4).
Sr . N o.	Designation of Income Tax Authorities	Head quarters	Territorial Area	Persons or Classes of Persons	Cases or Classes of Cases
1	2		3	4	5
1	Deputy / Asstt. Commissioner of Income Tax, Circle-2, Thane	Thane, Maharashtra	(a) Mira Road and Bhayander , of Thane District In the State of Maharashtra	(a) Persons other than Companies, deriving income from sources other than income from business or profession and residing within the territorial area mentioned in (a) of column (3).	(a) All cases of persons referred to in item (a) of column (4), whose principal source of income is from "Salary" and whose names begin with alphabets 'A' to 'O' and whose total income / loss is above Rs. 15 Lacs as per return of income And (a1) All cases of persons referred to in item

					(a) of column (4), other than those whose principal source of income is from “Salary” (covered under item (a) above), and whose names begin with alphabets ‘A’ to ‘Z’ and whose total income / loss is above Rs. 15 Lacs as per return of income.
				(b) Persons other than Companies, deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in (a) of column (3).	(b) All cases of persons referred to in corresponding entry in item (b) of column (4) and whose names begin with alphabets ‘A’ to ‘Z’ and whose total income / loss is above Rs. 15 Lacs as per return of income.
				(c) Persons being Companies, registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the territorial area mentioned in (a) of column (3)	(c) All cases of persons referred to in corresponding entry in item (c) of column (4) and whose names begin with alphabets ‘A’ to ‘Z’ and whose total income / loss is above Rs. 20 Lacs as per return of income.

				(d) Persons being individuals referred to in item (d) of column (5)	(d) All cases of individuals being managing director or director or manager or secretary of the Companies referred to corresponding entry in item (c) of column (4).
2	Income Tax Officer, Ward 2(1), Thane		(b) Bhayander of Thane District In the State of Maharashtra	(e) Persons other than Companies, deriving income from sources other than income from business or profession and residing within the territorial area mentioned in (b) of column (3)	(e) All cases of persons referred to in item (e) of column (4), whose principal source of income is from "Salary" and whose names begin with alphabets 'A' to 'F' and whose total income / loss is upto Rs. 15 Lacs as per return of income. And (e1) All cases of persons referred to in item (e) of column (4), other than those whose principal source of income is from "Salary" (covered under item (e) above), and whose names begin with alphabets 'A' to 'K' and whose total income / loss is upto Rs. 15 Lacs as per return of income.
				(f) Persons other than Companies deriving income from business or profession and whose principal place of business or profession is within the	(f) All cases of persons referred to in corresponding entry in item (f) of column (4) and whose names begin with alphabets 'A' to 'K' and whose total income / loss is upto Rs. 15 Lacs as per return of income.

				territorial area mentioned in (b) of column (3).	
				(g) Persons being Companies, registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the territorial area mentioned in (b) of column (3)	(g) All cases of persons referred to in corresponding entry in item (g) of column (4) and whose names begin with alphabets 'A' to 'K' and whose total income / loss is upto Rs. 20 Lacs as per return of income.
				(h) Persons being individuals referred to in item (h) of column (5)	(h) All cases of individuals being managing director or director or manager or secretary of the Companies referred to corresponding entry in item (g) of column (4).
3	Income Tax Officer, Ward 2(2), Thane		(c) Bhayander of Thane District In the State of Maharashtra	(i) Persons other than Companies, deriving income from sources other than income from business or profession and residing within the territorial area mentioned in (c) of column (3)	(i) All cases of persons referred to in item (i) of column (4), whose principal source of income is from "Salary" and whose names begin with alphabets 'K' to 'O' and whose total income / loss is upto Rs. 15 Lacs as per return of income. And

					(i1) All cases of persons referred to in item (i) of column (4), other than those whose principal source of income is from “Salary” (covered under item (i) above), and whose names begin with alphabets ‘P’ to ‘Z’ and whose total income / loss is upto Rs. 15 Lacs as per return of income.
				(j) Persons other than Companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in (c) of column (3).	(j) All cases of persons referred to in corresponding entry in item (j) of column (4) and whose names begin with alphabets ‘P’ to ‘Z’ and whose total income / loss is upto Rs. 15 Lacs as per return of income.
				(k) Persons being Companies, registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the territorial area mentioned in (c) of column (3)	(k) All cases of persons referred to in corresponding entry in item (k) of column (4) and whose names begin with alphabets ‘P’ to ‘Z’ and whose total income / loss is upto Rs. 20 Lacs as per return of income.

				(l) Persons being individuals referred to in item (l) of column (5)	(l) All cases of individuals being managing director or director or manager or secretary of the Companies referred to corresponding entry in item (k) of column (4).
4	Income Tax Officer, Ward 2(3), Thane		(d) Mira Road of Thane District In the State of Maharashtra	(m) Persons other than Companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in (d) of column (3)	(m) All cases of persons referred to in item (m) of column (4), whose principal source of income is from "Salary" and whose names begin with alphabets 'A' to 'F' and whose total income / loss is upto Rs. 15 Lacs as per return of income. And (m1) All cases of persons referred to in item (m) of column (4), other than those whose principal source of income is from "Salary" (covered under item (m) above) and whose names begin with alphabets 'A' to 'K' and whose total income / loss is upto Rs. 15 Lacs as per return of income.
				(n) Persons other than Companies, deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in (d) of	(n) All cases of persons referred to in corresponding entry in item (n) of column (4) and whose names begin with alphabets 'A' to 'K' and whose total income / loss is upto Rs. 15 Lacs as per return of income.

				column (3).	
				(o) Persons being Companies, registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the territorial area mentioned in (d) of column (3)	(o) All cases of persons referred to in corresponding entry in item (o) of column (4) and whose names begin with alphabets 'A' to 'K' and whose total income / loss is upto Rs. 20 Lacs as per return of income.
				(p) Persons being individuals referred to in item (p) of column (5)	(p) All cases of individuals being managing director or director or manager or secretary of the Companies referred to corresponding entry in item (o) of column (4).
5	Income Tax Officer, Ward 2(4), Thane		(e) Mira Road of Thane District In the State of Maharashtra	(q) Persons other than Companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in (e) of column (3)	(q) All cases of persons referred to in item (q) of column (4), whose principal source of income is from "Salary" and whose names begin with alphabets 'K' to 'O' and whose total income / loss is upto Rs. 15 Lacs as per return of income. And (q1) All cases of persons referred to in item (q) of column (4) other than those whose principal source of income is from "Salary" (covered under item (q) above),

					and whose names begin with alphabets 'P' to 'Z' and whose total income / loss is upto Rs. 15 Lacs as per return of income.
				(r) Persons other than Companies, deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in (e) of column (3).	(r) All cases of persons referred to in corresponding entry in item (r) of column (4) and whose names begin with alphabets 'P' to 'Z' and whose total income / loss is upto Rs. 15 Lacs as per return of income.
				(s) Persons being Companies, registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the territorial area mentioned in (e) of column (3)	(s) All cases of persons referred to in corresponding entry in item (s) of column (4) and whose names begin with alphabets 'P' to 'Z' and whose total income / loss is upto Rs. 20 Lacs as per return of income.
				(t) Persons being individuals referred to in item (t) of column (5)	(t) All cases of individuals being managing director or director or manager or secretary of the Companies referred to corresponding entry in item (s) of column

					(4).
6	Income Tax Officer, Ward 2(5), Thane		(f) Bhayander & Mira Road of Thane District In the State of Maharashtra	(u) Persons other than Companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in (f) of column (3)	(u) All cases of persons referred to in item (u) of column (4), whose principal source of income is from "Salary" and whose names begin with alphabets 'G' to 'J' and whose total income / loss is upto Rs. 15 Lacs as per return of income. And (u1) All cases of persons referred to in item (u) of column (4) other than those whose principal source of income is from "Salary" (covered under item (u) above), and whose names begin with alphabets 'L' to 'O' and whose total income / loss is upto Rs. 15 Lacs as per return of income.
				(v) Persons other than Companies, deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in (f) of column (3).	(v) All cases of persons referred to in corresponding entry in item (v) of column (4) and whose names begin with alphabets 'L' to 'O' and whose total income / loss is upto Rs. 15 Lacs as per return of income.
				(w) Persons being Companies, registered under the Companies	(w) All cases of persons referred to in corresponding entry in item (w) of column (4) and whose names begin with

				Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the territorial area mentioned in (f) of column (3)	alphabets 'L' to 'O' and whose total income / loss is upto Rs. 20 Lacs as per return of income.
				(x) Persons being individuals referred to in item (x) of column (5)	(x) All cases of individuals being managing director or director or manager or secretary of the Companies referred to corresponding entry in item (w) of column (4).
Sr No	Designation of Income Tax Authorities	Headquarters	Territorial Area	Persons or classes of persons	Cases or classes of case
1	2		3	(4)	(5)
1.	Asst/Dy Commissioner of Income Tax, Circle- 3, Kalyan	Kalyan, Thane Dist. Maharashtra	a). Kalyan Taluka in the district of THANE.	A) persons other than companies and co-operative societies deriving income from sources other than business or profession and residing within the territorial area mentioned in item (a) of column (3)	i) All cases of persons referred to in item A of column (4) whose principal source of income is from salary and whose return of income shows income / loss above Rs 15 lakhs.

			<p>b) Kalyan Taluka in the district of THANE.</p>	<p>B) persons other than companies and co-operative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column 3.</p> <p>C) persons other than companies and co-operative societies deriving income from sources other than salary or business or profession and residing within the territorial area mentioned in item (b) of column 3</p> <p>D) Persons being co-operative societies (including co-operative banks) situated within the territorial area mentioned in item (b) of column 3.</p>	<p>ii) All cases of persons referred to in item B of column (4) whose principal source of income is from business and profession and whose return of income shows income / loss above Rs 15 lakhs.</p> <p>iii) All cases of persons referred to in item C of column (4) whose principal source of income is from sources other than from business and profession or salary and whose return of income shows income / loss above Rs 15 lakhs</p> <p>v) all cases of persons referred to in item D of column 4</p>
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2	Income Tax Officer Ward 3(1) Kalyan		a). Kalyan Taluka in the district of THANE.	A) persons other than companies and co-operative societies deriving income from sources other than business or profession and residing within the territorial area mentioned in item (a) of column (3)	i)All cases of persons referred to in item A of column (4) whose principal source of income is from salary and whose name begins with the alphabets "A, B, U" and whose return of income shows income / loss upto Rs 15 lakhs.
			b) Kalyan Taluka in the district of THANE.	B) persons other than companies and co-operative societies deriving income from business or profession	ii) All cases of persons referred to in item B of column (4) whose principal source of income is from business and profession, and whose name begins with the alphabets "A, B, U" whose return of

				<p>and whose principal place of business or profession is within the territorial area mentioned in item (b) of column 3.</p> <p>C) persons other than companies and co-operative societies deriving income from sources other than salary or business or profession and residing within the territorial area mentioned in item (b) of column 3</p>	<p>income shows income / loss upto Rs 15 lakhs.</p> <p>iii) All cases of persons referred to in item C of column (4) whose principal source of income is from sources other than from business and profession or salary , and whose name begins with the alphabets “A, B, U” and whose return of income shows income / loss upto Rs 15 lakhs.</p>
3	Income Tax Officer Ward 3(2) Kalyan		a). Kalyan Taluka in the district of THANE.	A) persons other than companies and co-operative societies deriving income from sources other than business or profession and residing within the territorial area mentioned in item (a) of column (3)	i)All cases of persons referred to in item A of column (4) whose principal source of income is from salary and whose name begins with the alphabets “C,D,E,F,G,I,P,T” and whose return of income shows income / loss upto Rs 15 lakhs.
			b) Kalyan Taluka in the district of THANE.	B) persons other than companies and co-operative societies deriving income from	ii) All cases of persons referred to in item B of column (4) whose principal source of income is from business and profession, and whose name begins with the

				<p>business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column 3.</p> <p>C) persons other than companies and co-operative societies deriving income from sources other than salary or business or profession and residing within the territorial area mentioned in item (b) of column 3</p>	<p>alphabets“C,D,E,F,G,I,P,T” whose return of income shows income / loss upto Rs 15 lakhs.</p> <p>iii) All cases of persons referred to in item C of column (4) whose principal source of income is from sources other than from business and profession or salary , and whose name begins with the alphabets “C,D,E,F,G,I,P,T” and whose return of income shows income / loss upto Rs 15 lakhs</p>
4	Income Tax Officer Ward 3(3) Kalyan		a). Kalyan Taluka in the district of THANE.	A) persons other than companies and co-operative societies deriving income from sources other than business or profession and residing within the territorial area mentioned in item (a) of column (3)	i)All cases of persons referred to in item A of column (4) whose principal source of income is from salary and whose name begins with the alphabets “K, M, N “and whose return of income shows income / loss upto Rs 15 lakhs.
			b) Kalyan Taluka in the district of THANE.	B) persons other than companies and co-operative societies	ii) All cases of persons referred to in item B of column (4) whose principal source of income is from business and profession,

				<p>deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column 3.</p> <p>C) persons other than companies and co-operative societies deriving income from sources other than salary or business or profession and residing within the territorial area mentioned in item (b) of column 3</p>	<p>and whose name begins with the alphabets “K, M, N” whose return of income shows income / loss upto Rs 15 lakhs.</p> <p>iii) All cases of persons referred to in item C of column (4) whose principal source of income is from sources other than from business and profession or salary , and whose name begins with the alphabets “K, M, N “and whose return of income shows income / loss upto Rs 15 lakhs</p>
5	Income Tax Officer Ward 3(4) Kalyan		a). Kalyan Taluka in the district of THANE.	A) persons other than companies and co-operative societies deriving income from sources other than business or profession and residing within the territorial area mentioned in item (a) of column (3)	i) All cases of persons referred to in item A of column (4) whose principal source of income is from salary and whose name begins with the alphabets “ H,S,V” and whose return of income shows income / loss upto Rs 15 lakhs.

			<p>b) Kalyan Taluka in the district of THANE.</p>	<p>B) persons other than companies and co-operative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column 3.</p> <p>C) persons other than companies and co-operative societies deriving income from sources other than salary or business or profession and residing within the territorial area mentioned in item (b) of column 3</p>	<p>ii) All cases of persons referred to in item B of column (4) whose principal source of income is from business and profession, and whose name begins with the alphabets “H,S,V” whose return of income shows income / loss upto Rs 15 lakhs.</p> <p>ii) All cases of persons referred to in item C of column (4) whose principal source of income is from sources other than from business and profession or salary , and whose name begins with the alphabets “H,S,V” and whose return of income shows income / loss upto Rs 15 lakhs</p>
6	Income Tax Officer Ward 3(5) Kalyan		<p>a). Kalyan Taluka in the district of THANE.</p>	<p>A) persons other than companies and co-operative societies deriving income from sources other than business or profession and residing within the territorial area</p>	<p>i) All cases of persons referred to in item A of column (4) whose principal source of income is from salary and whose name begins with the alphabets “ L, O, J, Q, R, W, X, Y, Z” and whose return of income shows income / loss upto Rs 15 lakhs.</p>

				mentioned in item (a) of column (3)	
			b) Kalyan Taluka in the district of THANE.	<p>B) persons other than companies and co-operative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column 3.</p> <p>C) persons other than companies and co-operative societies deriving income from sources other than salary or business or profession and residing within the territorial area mentioned in item (b) of column 3</p>	<p>ii) All cases of persons referred to in item B of column (4) whose principal source of income is from business and profession, and whose name begins with the alphabets “ L, O, J, Q, R, W, X, Y, Z” whose return of income shows income / loss upto Rs 15 lakhs.</p> <p>iii) All cases of persons referred to in item C of column (4) whose principal source of income is from sources other than from business and profession or salary , and whose name begins with the alphabets “ L, O, J, Q, R, W, X, Y, Z” and whose return of income shows income / loss upto Rs 15 lakhs</p>
COMMISSIONER OF INCOME-TAX-II, THANE				RANGE-3 THANE, RANGE-1 KALYAN, PANVEL RANGE	
Sr . N	Designation of Income Tax Authorities	Headquarter	Territorial Area	Persons or classes of persons	Cases or classes of cases

o.					
1	2	3	4	5	6
1	Asstt./Dy. Commissioner of Income Tax, Circle-3, Thane	Thane, Maharash tra	(a) Thane (TMC area) (b) Mira Road and Bhayandar	(A) Persons referred to in item (a) of column (5) being other than companies, co- operative soc ., deriving income from Salary and residing within the territorial area mentioned in item (a) and item (b) of column (3)	(a) Persons referred to in item (A) of column (4) whose principal source of income is from salary & other sources and whose first name begins with alphabets "P" to "Z" and whose return of income shows income/loss above Rs.15lakhs.
				(B) Persons referred to in item (b) of column (5) being other than companies, co- operative soc ., deriving income from business or profession or salary and residing within the territorial area mentioned in item (a) of column (3)	(b) Persons referred to in item (B) of column (4) whose principal source of income is from other sources other than income from business or profession or salary & whose first name begins with alphabets "N" to "Z" and whose return of income shows income/loss above Rs.15lakhs
				(C) Persons referred to in item (c) of column (5) being other than companies, co- operative soc ., deriving income from sources other than income from	(c) Persons referred to in item (C) of column (4) whose principal source of income is from sources other than income from business or profession or salary & whose first name begins with alphabets "N" to "Z" and whose return of income shows

				business or profession or salary and residing within the territorial area mentioned in item (a) of column (3)	income/loss above Rs.15lakhs
				(D) Persons referred to in item (d) of column (5) being companies, co-operative soc and AOP deriving income from business or profession and whose principal place of business is within the territorial area mentioned in item (a) of column (3)	(d) Persons referred to in item (D) of column (4) and whose principal source of income is from business or profession & whose first name begins with alphabets "N" to "Z" and whose return of income shows income/loss above Rs.20lakhs. and All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (d) above
2	Income-Tax Officer Ward 3(1), Thane		(a) Thane (TMC area) (b) Mira Road and Bhayandar	(E) Persons referred to in item (e) of column (5) being other than companies, co-operative soc., deriving income from Salary and residing within the territorial area mentioned in item (a) and item (b) of column (3)	(e) Persons referred to in item (E) of column (4) whose principal source of income is from salary & other sources and whose first name begins with alphabets "P" to "Q" and whose return of income shows income/loss upto Rs.15lakhs.
				(F) Persons referred to in item (f) of column (5) being other than companies, co-operative soc., deriving	(f) Persons referred to in item (F) of column (4) whose principal source of income is from business or profession & whose first name begins with alphabets "N" to "O"

				income from business or profession and residing within the territorial area mentioned in item (a) of column (3)	and whose return of income shows income/loss upto Rs.15lakhs.
				(G) Persons referred to in item (g) of column (5) being other than companies, co-operative soc & deriving income from sources other than income from business or profession or salary and residing within the territorial area mentioned in item (a) of column (3)	(g) Persons referred to in item (G) of column (4) whose principal source of income is from sources other than income from business or profession or salary & whose first name begins with alphabets "N" and "O" and whose return of income shows income/loss upto Rs.15lakhs
				(H) Persons referred to in item (h) of column (5) being companies, co-oprative soc and AOP deriving income from business or profession and whose principal place of business is within the territorial area mentioned in item (a) of column (3)	(h) Persons referred to in item (H) of column (4) and whose principal source of income is from business or profession & whose first name begins with alphabets "N" to "O" and whose return of income shows income/loss upto Rs.20lakhs and All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (h) above
3	Income-Tax Officer Ward		(a) Thane (TMC area) (b) Mira Road and	(I) Persons referred to in item (i) of column (5)	(i) Persons referred to in item (I) of column (4) whose principal source of income is

	3(2), Thane		Bhayandar	being other than companies, co-operative soc ., deriving income from Salary and residing within the territorial area mentioned in item (a) and item (b) of column (3)	from salary & other sources and whose first name begins with alphabets "R" and whose return of income shows income/loss upto Rs.15lakhs.
				(J) Persons referred to in item (j) of column (5) being other than companies, co-operative soc ., deriving income from business or profession and residing within the territorial area mentioned in item (a) of column (3)	(j) Persons referred to in item (J) of column (4) whose principal source of income is from business or profession & whose first name begins with alphabets "P", "Q", & "R" and whose return of income shows income/loss upto Rs.15lakhs.
				(K) Persons referred to in item (k) of column (5) being other than companies, co-operative soc & Public trust deriving income from sources other than income from business or profession or salary and residing within the territorial area mentioned in item (a) of column (3)	(k) Persons referred to in item (K) of column (4) whose principal source of income is from sources other than income from business or profession or salary & whose first name begins with alphabets "P", "Q" & "R" whose return of income shows income/loss upto Rs.15lakhs.

				(L) Persons referred to in item (l) of column (5) being companies, co-operative soc and AOP deriving income from business or profession and whose principal place of business is within the territorial area mentioned in item (a) of column (3)	(l) Persons referred to in item (L) of column (4) and whose principal source of income is from business or profession & whose first name begins with alphabets "P", "Q", "U" & "X" and whose return of income shows income/loss upto Rs.20lakhs and All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (l) above
4	Income-Tax Officer Ward 3(3), Thane		(a) Thane (TMC area) (b) Mira Road and Bhayandar	(M)Persons referred to in item (m) of column (5) being other than companies, co-operative soc ., deriving income from Salary and residing within the territorial area mentioned in item (a) and item (b) of column (3)	(m) Persons referred to in item (M) of column (4) whose principal source of income is from salary and other sources and whose first name begins with alphabet "Sa" to "Sm" whose return of income shows income/loss upto Rs.15lakhs.
				(N) Persons referred to in item (n) of column (5) being other than companies, co-operative soc ., deriving income from business or profession and residing within the territorial area	(n) Persons referred to in item (N) of column (4) whose principal source of income is from business or profession & whose first name begins with alphabets "Sa" to "Sm" whose return of income shows income/loss upto Rs.15lakhs.

				mentioned in item (a) of column (3)	
				(O) Persons referred to in item (o) of column (5) being other than companies, co-operative soc & deriving income from sources other than income from business or profession or salary and residing within the territorial area mentioned in item (a) of column (3)	(o) Persons referred to in item (O) of column (4) whose principal source of income is from sources other than income from business or profession or salary & whose first name begins with alphabets "Sa" to "Sm" whose return of income shows income/loss upto Rs.15lakhs
				(P) Persons referred to in item (p) of column (5) being companies, co-oprative soc and AOP deriving income from business or profession and whose principal place of business is within the territorial area mentioned in item (a) of column (3)	(p) Persons referred to in item (P) of column (4) and whose principal source of income is from business or profession & whose first name begins with alphabets "Sa" to "Sm" and "V" & "W" and whose return of income shows income/loss upto Rs.20lakhs and All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (p) above
5	Income-Tax Officer Ward 3(4), Thane		(a) Thane (TMC area) (b) Mira Road and Bhayandar	(Q) Persons referred to in item (q) of column (5) being other than companies, co-operative soc ., deriving	(q) Persons referred to in item (Q) of column (4) whose principal source of income is from salary and other sources and whose first name begins with alphabets "T" to

				income from Salary and residing within the territorial area mentioned in item (a) and item (b) of column (3)	“Z” and whose return of income shows income/loss upto Rs.15lakhs.
				(R) Persons referred to in item (r) of column (5) being other than companies, co-operative soc., deriving income from business or profession and residing within the territorial area mentioned in item (a) of column (3)	(r) Persons referred to in item (R) of column (4) whose principal source of income is from business or profession or salary & whose first name begins with alphabets “T” to “Z” and whose return of income shows income/loss upto Rs.15lakhs.
				(S) Persons referred to in item (s) of column (5) being other than companies, co-operative soc & deriving income from sources other than income from business or profession or salary and residing within the territorial area mentioned in item (a) of column (3)	(s) Persons referred to in item (S) of column (4) whose principal source of income is from sources other than income from business or profession or salary & whose first name begins with alphabets “T” to “Z” and whose return of income shows income/loss upto Rs.15lakhs
				(T) Persons referred to in item (t) of column (5) being companies, co-operative soc and AOP	(t) Persons referred to in item (T) of column (4) and whose principal source of income is from business or profession & whose first name begins with alphabets “R”, “T”,

				deriving income from business or profession and whose principal place of business is within the territorial area mentioned in item (a) of column (3)	“Y” & “Z” and whose return of income shows income/loss upto Rs.20lakhs and All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (t) above
6	Income-Tax Officer Ward 3(5), Thane		(a) Thane (TMC area) (b) Mira Road and Bhayandar	(U) Persons referred to in item (u) of column (5) being other than companies, co-operative soc ., deriving income from Salary and residing within the territorial area mentioned in item (a) and item (b) of column (3)	(u) Persons referred to in item (U) of column (4) whose principal source of income is from salary and other sources and whose first name begins with alphabets “Sn” to “Sz” and whose return of income shows income/loss upto Rs.15lakhs.
				(V) Persons referred to in item (v) of column (5) being other than companies, co-operative soc ., deriving income from business or profession and residing within the territorial area mentioned in item (a) of column (3)	(v) Persons referred to in item (V) of column (4) whose principal source of income is from business or profession or salary & whose first name begins with alphabets “Sn” to “Sz” and whose return of income shows income/loss upto Rs.15lakhs.
				(W) Persons referred to in item (w) of column (5) being other than	(w) Persons referred to in item (W) of column (4) whose principal source of income is from sources other than income from

				companies, co-operative soc & deriving income from sources other than income from business or profession or salary and residing within the territorial area mentioned in item (a) of column (3)	business or profession or salary & whose first name begins with alphabets "Sn" to "Sz" and whose return of income shows income/loss upto Rs.15lakhs
				(X) Persons referred to in item (x) of column (5) being companies, co-operative soc and AOP deriving income from business or profession and whose principal place of business is within the territorial area mentioned in item (a) of column (3)	(x) Persons referred to in item (X) of column (4) and whose principal source of income is from business or profession & whose first name begins with alphabets "Sn" to "Sz" and whose return of income shows income/loss upto Rs.20lakhs. and All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (x) above

Sl. No	Designation of Income-tax authorities	Headquarters	Territorial Areas	Persons or classes of persons	Cases or classes of case
1	2	3	4	5	6
1	DCIT/ACIT Circle-1 Kalyan	Kalyan	(a) Bhiwandi Taluka in the District of Thane	(a) Persons other than companies and cooperative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (b) persons other than companies and Cooperative Societies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);	(a) All cases of persons referred to in corresponding entries in item (a) of column (5) whose Return of Income shows Income/Loss of Rs 15 lakhs and above. (b) All cases of persons referred to in corresponding entry in item (b) of column (5) whose principal source of income is from "Salary" whose

					Return of Income shows Rs. 15 Lakhs and above
			(b) Kalyan Taluka, Shahapur Taluka, Bhiwandi Taluka, Murbad Taluka, Ulhasnagar Taluka, Ambernath Taluka in the District of Thane.	(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in item (b) of column (4); (d) persons being individuals referred to in item (d) of column (6).	(c) All cases of persons referred to in corresponding entry in item (c) of column (5) whose Return of Income shows Income/Loss Rs 10 lakhs and above (d) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).

2	Income Tax Officer Ward 1(1) Kalyan	Kalyan	(a) Bhiwandi Taluka in the District of Thane	<p>(e) Persons other than companies and cooperative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(f) persons other than companies and Co-operative Societies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(g) persons being co-operative societies (including cooperative Banks) situated within the territorial area mentioned in item (a) of column (4);</p>	<p>(e) All cases of persons referred to in corresponding entries in item (e) of column (5), Whose Return of Income/Loss below Rs 15 lakhs and whose name begin with the alphabet "A", "B", "C", "D", "E", & "F"</p> <p>(f) All cases of persons referred to in corresponding entry in item (f) of column (5) whose principal source of income is from</p>

					<p>“Salary” and Whose Return of Income below Rs 15 lakhs and whose name begin with the alphabet “A”, “B”, “C”, “D”, “E” & “F”</p> <p>(g) All cases of persons referred to in corresponding entries in item (g) of column (5), and whose name begin with the alphabet “A”, “B”, “C”, “D”, “E” & “F”</p>
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			<p>b) Kalyan Taluka, Shahapur Taluka, Bhiwandi Taluka, Murbad Taluka, Ulhasnagar Taluka, Ambernath Taluka in the district of Thane.</p>	<p>(h) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in item (b) of column (4);</p> <p>(i) persons being individuals referred to in item (i) of column (6).</p>	<p>(h) All cases of persons referred to in corresponding entry in item (h) of column (5), Whose Return of Income/Loss below Rs 10 lakhs and whose name begin with the alphabet "A", "B", "C", "D", "E" & "F"</p> <p>(i) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (h) of column (5).</p>
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3	Income Tax Officer Ward 1(2) Kalyan	Kalyan	(a) Bhiwandi Taluka in the District of Thane	<p>j) Persons other than companies and cooperative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(k) persons other than companies and Cooperative Societies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(l) persons being cooperative societies (including cooperative Banks) situated within the territorial area mentioned in item (a) of column (4);</p>	<p>(j) All cases of persons referred to in corresponding entries in item (j) of column (5), Whose Return of Income/Loss below Rs 15 lakhs and whose name begin with the alphabet "K", "L" & "M"</p> <p>(k) All cases of persons referred to in corresponding entry in item (k) of column (5) whose principal source of income is from "Salary" and Whose Return of Income below Rs 15</p>
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					<p>lakhs and whose name begin with the alphabet “K”, “L” & ”M”</p> <p>(l)All cases of persons referred to in corresponding entries in item (l) of column (5), and whose name begin with the alphabet “K”, “L” & “M”</p>
			<p>b) Kalyan Taluka, Shahapur Taluka, Bhiwandi Taluka, Murbad Taluka, Ulhasnagar Taluka, Ambernath Taluka in the district of Thane</p>	<p>(m)persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in item (b) of column (4);</p> <p>(n) persons being individuals referred to in item (n) of column(6).</p>	<p>(m)All cases of persons referred to in corresponding entry in item (m) of column (5), Whose Return OF Income/Loss below Rs 10 lakhs and whose name begin with the</p>

					<p>alphabet “K”, “L” & “M”</p> <p>(n) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (m) of column (5).</p>
4	Income Tax Officer Ward 1(3) Kalyan	Kalyan	(a) Bhiwandi Taluka in the District of Thane	<p>(o) Persons other than companies and cooperative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(p) persons other than companies and Cooperative Societies deriving income from sources other than income from business or profession and residing within the</p>	<p>(o) All cases of persons referred to in corresponding entries in item (o) of column (5), Whose Return of Income/Loss below Rs 15 lakhs and whose name begin with the alphabet ‘N’,</p>

				<p>territorial area mentioned in item (a) of column (4);</p> <p>(q) persons being cooperative societies (including cooperative Banks) situated within the territorial area mentioned in item (a) of column (4);</p>	<p>“P” & “R”</p> <p>(p) All cases of persons referred to in corresponding entry in item (p) of column (5) whose principal source of income is from “Salary” and Whose Return of Income below Rs 15 lakhs and whose name begin with the alphabet ‘N’, “P” & “R”</p> <p>(q) All cases of persons referred to in corresponding entries in item (q) of column (5), and whose name</p>
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					begin with the alphabet 'N', 'P' & 'R'
			<p>b) Kalyan Taluka, Shahapur Taluka, Bhiwandi Taluka, Murbad Taluka, Ulhasnagar Taluka, Ambernath Taluka in the district of Thane</p>	<p>(r) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in item (b) of column (4);</p> <p>(s) persons being individuals referred to in item (s) of column(6).</p>	<p>(r)All cases of persons referred to in corresponding entry in item (r) of column (5), Whose Return of Income/Loss below Rs 10 lakhs and whose name begin with the alphabet "N", "P" & "R"</p> <p>(s) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (r)</p>

					of column (5).
5	Income Tax Officer Ward 1(4) Kalyan	Kalyan	(a) Bhiwandi Taluka in the District of Thane	<p>(t) Persons other than companies and cooperative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(u) persons other than companies and Cooperative Societies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(v) persons being cooperative societies (including co-operative Banks) situated within the territorial area mentioned in item (a) of column (4);</p>	<p>(t) All cases of persons referred to in corresponding entries in item (t) of column (5), Whose Return of Income/Loss below Rs 15 lakhs and whose name begin with the alphabet "S", "T", "X", "Y" & "Z"</p> <p>(u) All cases of persons referred to in corresponding entry in item (u) of column (5) whose principal source of income is from "Salary" and Whose</p>

					<p>returned income below Rs 15 lakhs and whose name begin with the alphabet "S", "T", "X", "Y" &"Z"</p> <p>(v)All cases of persons referred to in corresponding entries in item (v) of column (5), and whose name begin with the alphabet "S", "T", "X", "Y" &"Z"</p>
			<p>b) Kalyan Taluka, Shahapur Taluka, Bhiwandi Taluka, Murbad Taluka, Ulhasnagar Taluka, Ambernath Taluka in the district of Thane</p>	<p>(w)persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in item (b) of column (4);</p> <p>(x) persons being individuals referred to</p>	<p>(w)All cases of persons referred to in corresponding entry in item (w) of column (5), Whose Return of Income/Loss</p>

				in item (x) of column(6).	below Rs 10 lakhs and whose name begin with the alphabet "S", "T", "X", "Y" &"Z" (x) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (w) of column (5).
6	Income Tax Officer Ward 1(5) Kalyan	Kalyan	(a) Bhiwandi Taluka in the District of Thane	(y)Persons other than companies and cooperative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);	(y)All cases of persons referred to in corresponding entries in item (y) of column (5), Whose Return of

				<p>(z) persons other than companies and Cooperative Societies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(A) persons being cooperative societies (including co-operative Banks) situated within the territorial area mentioned in item (a) of column (4);</p>	<p>Income/Loss below Rs 15 lakhs and whose name begin with the alphabet "G", "H", "I", "J", "O", "Q", "U", "V" & "W",</p> <p>(z) All cases of persons referred to in corresponding entry in item (z) of column (5) whose principal source of income is from "Salary" and Whose Return of Income/Loss below Rs 15 lakhs and whose name begin with the alphabet "G", "H", "I", "J", "O", "Q", "U",</p>
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					<p>“V” & “W”,</p> <p>(A) All cases of persons referred to in corresponding entries in item (A) of column (5), and whose name begin with the alphabet "G", "H", "I", "J", "O", "Q", "U", "V" & "W",</p>
			<p>b) Kalyan Taluka, Shahapur Taluka, Bhiwandi Taluka, Murbad Taluka, Ulhasnagar Taluka, Ambernath Taluka in the district of Thane</p>	<p>(B) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in item (b) of column (4);</p> <p>(C) persons being individuals referred to in item (C) of column (6).</p>	<p>(B) All cases of persons referred to in corresponding entry in item (B) of column (5), Whose Return of Income below Rs 10 lakhs and whose name begin with the alphabet "G", "H", "I", "J",</p>

					<p>“O”, “Q”, “U”, “V” & “W”,</p> <p>(C) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (B) of column (5).</p>
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S. No.	Designation of Income Tax Authorities	Head quarters	Territorial Area	Persons or classes of persons	Cases or classes of cases
1	2	3	4	5	6
1	Dy. / Asst. CIT, Panvel Circle, Panvel	Panvel, Maharashtra	In the state of Maharashtra – (a) District of Raigad-	(a) Persons other than companies and cooperative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column 4; (b) Persons other than companies and cooperative societies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column 4; (c) Persons being cooperative societies (including cooperative banks) situated within the territorial area mentioned in item (a) of column 4; (d) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column 4;	(a) All cases of persons referred to in corresponding entries in item (a) & (b) of column 5 other than those whose principal source of income is from salary

				<p>(e) Persons being individuals referred to in item (e) of column 6;</p>	<p>(c) All cases of persons referred to in corresponding entries in item (c) of column 5.</p> <p>(d) All cases of persons being companies referred to in corresponding entries in items (d) of column 5 whose</p> <p>(e) All cases of individuals being</p>
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					managing director or director or manager or secretary in the companies referred to in the corresponding entry in item (d) above;
2	Income Tax Officer, Ward -1, Panvel	Panvel, Maharashtra	In the state of Maharashtra – (a) Areas falling within the limits of the Panvel Taluka of Raigad District.	(a) Persons other than companies and cooperative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column 4; (b) Persons other than companies and cooperative societies deriving income from sources other than income from business or profession or salary and residing within the territorial area mentioned in item (a) of column 4; (c) Persons being cooperative societies (including cooperative banks) situated within the territorial area mentioned in item (a) of column 4;	(a) All cases of persons referred to in corresponding entries in item (a) & (b) of column 5 other than those whose principal source of income is from salary whose names (surname in case of individuals) begins with alphabets “A” to “I”.

					(c)All cases of persons referred to in corresponding entries in item (c) of column 5 whose names begins with alphabets “A” to “I” .
			In the state of Maharashtra – (a) District of Raigad-	(a)Persons other than companies and cooperative societies deriving income from salary and residing within the territorial area mentioned in item (a) of column 4;	(a)All cases of persons referred to in corresponding entries in item (a) of column 5 whose principal source of income is from salary

					and whose employer is a company having name starting with alphabets "A" to "I".
			<p>In the state of Maharashtra –</p> <p>(a) Areas falling within the limits of the following Talukas of Raigad District-</p> <p>i) Roha</p> <p>ii) Shriwardhan</p> <p>iii) Mhasala</p>	<p>(a) Persons other than companies and cooperative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column 4;</p> <p>(b) Persons other than companies and cooperative societies deriving income from sources other than income from business or profession or salary and residing within the territorial area mentioned in item (a) of column 4;</p> <p>(c) Persons being cooperative societies (including cooperative banks) situated within the territorial area mentioned in item (a) of column 4;</p>	(a) All cases of persons referred to in corresponding entries in item (a) & (b) of column 5 other than those whose principal source of income is from salary

					(c) All cases of persons referred to in corresponding entries in item (c) of column 5.
3	Income Tax Officer, Ward -2, Panvel	Panvel, Maharashtra	In the state of Maharashtra – (a) Areas falling within the limits of the Panvel Taluka of Raigad District.	(a) Persons other than companies and cooperative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column 4; (b) Persons other than companies and cooperative societies deriving income from sources other than income from business or profession or salary and residing within the territorial area mentioned in item (a) of column 4; (c) Persons being cooperative societies (including cooperative banks) situated within the territorial area mentioned in item (a) of column 4;	(a) All cases of persons referred to in corresponding entries in item (a) & (b) of column 5 other than those whose principal source of income is from salary whose names (surname in case of individuals) begins with alphabets “S” to “Z”.

					(c)All cases of persons referred to in corresponding entries in item (c) of column 5 whose names begins with alphabets "S" to "T".
			In the state of Maharashtra – (a)District of Raigad-	(a)Persons other than companies and cooperative societies deriving income from salary and residing within the territorial area mentioned in item (a) of column 4;	(a)All cases of persons referred to in corresponding entries in item (a) of column 5 whose principal source of income is from salary and whose employer is a company

					having name starting with alphabets "J" to "S".
			<p>In the state of Maharashtra –</p> <p>(a) Areas falling within the limits of the following Talukas of Raigad District-</p> <p>i) Mahad</p> <p>ii) Poladpur</p>	<p>(a) Persons other than companies and cooperative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column 4;</p> <p>(b) Persons other than companies and cooperative societies deriving income from sources other than income from business or profession or salary and residing within the territorial area mentioned in item (a) of column 4;</p> <p>(c) Persons being cooperative societies (including cooperative banks) situated within the territorial area mentioned in item (a) of column 4;</p>	<p>(a) All cases of persons referred to in corresponding entries in item (a) & (b) of column 5 other than those whose principal source of income is from salary.</p>

					(c) All cases of persons referred to in corresponding entries in item (c) of column 5.
4	Income Tax Officer, Ward -3, Panvel	Panvel, Maharashtra	In the state of Maharashtra – (a) Areas falling within the limits of the following Talukas of Raigad District- i) Uran ii) Alibag iii) Murud	(a) Persons other than companies and cooperative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column 4; (b) Persons other than companies and cooperative societies deriving income from sources other than income from business or profession or salary and residing within the territorial area mentioned in item (a) of column 4; (c) Persons being cooperative societies (including cooperative banks) situated within the territorial area mentioned in item (a) of column 4;	(a) All cases of persons referred to in corresponding entries in item (a) & (b) of column 5 other than those whose principal source of income is from salary .

					(c) All cases of persons referred to in corresponding entries in item (c) of column 5.
			In the state of Maharashtra – (a) District of Raigad	(a) Persons other than companies and cooperative societies deriving income from salary and residing within the territorial area mentioned in item (a) of column 4;	(a) All cases of persons referred to in corresponding entries in item (a) of column 5 whose principal source of income is from salary and whose employer is educational institutes.
			In the state of Maharashtra – (a) District of Raigad-	(a) Persons being companies and cooperative societies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or	(a) All cases of persons being companies

				having its principal place of business in the area mentioned in item (a) of column 4;	referred to in corresponding entries in items (c) of column 5 .
5	Income Tax Officer, Ward -4, Panvel	Panvel, Maharashtra	In the state of Maharashtra – (a) Areas falling within the limits of the following Talukas of Raigad District- i) Karjat ii) Khalapur iii) Pen iv) Pali v) Tala vi) Sudhagad	(a) Persons other than companies and cooperative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column 4; (b) Persons other than companies and cooperative societies deriving income from sources other than income from business or profession or salary and residing within the territorial area mentioned in item (a) of column 4; (c) Persons being cooperative societies (including cooperative banks) situated within the territorial area mentioned in item (a) of column 4;	(a) All cases of persons referred to in corresponding entries in item (a) & (b) of column 5 other than those whose principal source of income is from salary .

					(c) All cases of persons referred to in corresponding entries in item (c) of column 5.
			In the state of Maharashtra – (a) District of Raigad-	(a) Persons other than companies and cooperative societies deriving income from salary and residing within the territorial area mentioned in item (a) of column 4;	(a) All cases of persons referred to in corresponding entries in item (a) of column 5 whose principal source of income is from salary and whose employer is Government, Local Bodies, Corporation, Banks .
6	Income Tax Officer, Ward -5, Panvel	Panvel, Maharashtra	In the state of Maharashtra – (a) Areas falling within the limits of the Panvel Taluka of Raigad District.	(a) Persons other than companies and cooperative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column 4;	(a) All cases of persons referred to in corresponding entries in item (a) & (b)

				<p>(b) Persons other than companies and cooperative societies deriving income from sources other than income from business or profession or salary and residing within the territorial area mentioned in item (a) of column 4;</p> <p>(c) Persons being cooperative societies (including cooperative banks) situated within the territorial area mentioned in item (a) of column 4;</p>	<p>of column 5 other than those whose principal source of income is from salary whose names (surname in case of individuals) begins with alphabets "J" to "R" .</p> <p>(c) All cases of persons referred to in corresponding entries in item (c) of column 5 whose names begins with alphabets "J"</p>
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					to "R".
			In the state of Maharashtra – (a) District of Raigad-	(a) Persons other than companies and cooperative societies deriving income from salary and residing within the territorial area mentioned in item (a) of column 4;	(a) All cases of persons referred to in corresponding entries in item (a) of column 5 whose principal source of income is from salary and whose employer is a company having name starting with alphabets "T" to "Z" .
			In the state of Maharashtra – (a) Areas falling within the limits of the Mangaon Taluka of Raigad District	(a) Persons other than companies and cooperative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column 4; (b) Persons other than companies and cooperative societies deriving income from sources other than income from business or profession or salary and residing within the territorial area mentioned in item (a) of	(a) All cases of persons referred to in corresponding entries in item (a) & (b) of column 5 other than those whose principal source of income is

				<p>column 4;</p> <p>(c)Persons being cooperative societies (including cooperative banks) situated within the territorial area mentioned in item (a) of column 4;</p>	<p>from salary .</p> <p>(c)All cases of persons referred to in corresponding entries in item (c) of column 5.</p>
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COMMISSIONER OF INCOME-TAX-III, THANE	RANGE-2, KALYAN, RANGE-4, THANE, PALGHAR RANGE
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Sl. No.	Designation of Income Tax Authorities	Headquarters	Territorial Area	Persons or classes of persons	Case of classes of cases
1	2	3	4	5	6
1	Dy. CIT /ACIT Range-2, Kalyan	Kalyan	(a) Ulhasnagar Taluka , Ambernath Taluka, Shahapur Taluka, Murbad Taluka of Thane District.	A) persons referred to in item (a) of column (5) being other than companies and cooperative societies, deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (3). B) Persons referred to in item (b) of column (5) being other than companies and cooperative societies, deriving income from business or profession and whose principal place of business in within the territorial area mentioned in item (a) of column(3). C) Persons referred to in item (c) of column (5) whose principal place of business is within the territorial area mentioned in item (a) of column (3).	(a) persons referred to in item (A) of column (4) whose principal source of income is from "salary " and whose first name begins with alphabets "A to Z" (all alphabets) and whose return of income shows income/ loss above Rs. 15 lakhs. (b) persons referred to item (B) of column (4) whose principal source of income is from business or profession and whose first name

					begins with alphabets "A to Z" (all alphabets) and whose return of income shows income/ loss above Rs. 15lakh. (c) all cases of co-op "societies" (including co-operative Banks)
S. NO.	Designation of Income Tax Authorities		Territorial Area	Persons or classes of persons	Case of classes of cases
1	2		3	4	5
2	Income Tax Officer, Ward-2(1), Kalyan		(a) Ulhasnagar Taluka , Ambernath Taluka, Shahapur Taluka, Murbad Taluka of Thane District..	D) persons referred to in item (d) of column (5) being other than companies and cooperative societies, deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (3). E) Persons referred to in item (e) of column (5) being other than companies and cooperative societies, deriving income from business or profession and whose principal place of business in within the territorial area mentioned in item (a)	(d) persons referred to in item (D) of column (4) whose principal source of income is from "salary " and whose first name begins with alphabets "A & C to G" (all alphabets) and

				of column (3).	whose return of income shows income/ loss upto Rs. 15 lakhs.
					(e) persons referred to item (E) of column (4) whose principal source of income is from business or profession and whose first name begins with alphabets "A & C to G" (all alphabets) and whose return of income shows income/ loss upto Rs. 15 lakh.
S. NO.	Designation of Income Tax Authorities		Territorial Area	Persons or classes of persons	Case of classes of cases
1	2		3	4	5
3	Income Tax		(a) Ulhasnagar Taluka ,	F) persons referred to in item (f) of column (5)	(f) persons

	Officer, Ward-2(2), Kalyan		Ambernath Taluka, Shahapur Taluka, Murbad Taluka of Thane District..	<p>being other than companies and cooperative societies, deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (3).</p> <p>G) Persons referred to in item (g) of column (5) being other than companies and cooperative societies, deriving income from business or profession and whose principal place of business in within the territorial area mentioned in item (a) of column (3).</p>	<p>referred to in item (F) of column (4) whose principal source of income is from "salary " and whose first name begins with alphabets "I to K & M" (all alphabets) and whose return of income shows income/ loss upto Rs. 15 lakhs.</p> <p>(g) persons referred to item (G) of column (4) whose principal source of income is from business or profession and whose first name begins with alphabets "I to K & M" (all alphabets) and whose return of</p>
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					income shows income/ loss upto Rs. 15 lakh.
S. NO.	Designation of Income Tax Authorities		Territorial Area	Persons or classes of persons	Case of classes of cases
1	2		3	4	5
4	Income Tax Officer, Ward-2(3), Kalyan		(a) Ulhasnagar Taluka , Ambarnath Taluka, Shahapur Taluka, Murbad Taluka of Thane District.	<p>H) persons referred to in item (h) of column (5) being other than companies and cooperative societies, deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (3).</p> <p>I) Persons referred to in item (i) of column (5) being other than companies and cooperative societies, deriving income from business or profession and whose principal place of business in within the territorial area mentioned in item (a) of column (3).</p>	<p>(h) persons referred to in item (H) of column (4) whose principal source of income is from "salary " and whose first name begins with alphabets "O to R" (all alphabets) and whose return of income shows income/ loss upto Rs. 15 lakhs.</p> <p>(i) persons</p>

					referred to item (l) of column (4) whose principal source of income is from business or profession and whose first name begins with alphabets "O to R" (all alphabets) and whose return of income shows income/ loss upto Rs. 15 lakh.
S. NO.	Designation of Income Tax Authorities		Territorial Area	Persons or classes of persons	Case of classes of cases
1	2		3	4	5
5	Income Tax Officer, Ward-2(4), Kalyan		(a) Ulhasnagar Taluka , Ambernath Taluka, Shahapur Taluka, Murbad Taluka of Thane District.	J) persons referred to in item (j) of column (5) being other than companies and cooperative societies, deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (3). K) Persons referred to in item (k) of column (5) being other than companies and cooperative	(j) persons referred to in item (J) of column (4) whose principal source of income is from "salary " and whose first name begins with

				<p>societies, deriving income from business or profession and whose principal place of business is within the territorial area mentioned in item (a) of column (3).</p>	<p>alphabets "S to U and W to Z" (all alphabets) and whose return of income shows income/ loss upto Rs. 15 lakhs.</p> <p>(k) persons referred to item (K) of column (4) whose principal source of income is from business or profession and whose first name begins with alphabets "S to U and W to Z" (all alphabets) and whose return of income shows income/ loss upto Rs. 15 lakh.</p>
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S. NO.	Designation of Income Tax Authorities		Territorial Area	Persons or classes of persons	Case of classes of cases
1	2		3	4	5
6	Income Tax Officer, Ward-2(5), Kalyan		(a) Ulhasnagar Taluka , Ambernath Taluka, Shahapur Taluka, Murbad Taluka of Thane District.	<p>A) persons referred to in item (a) of column (5) being other than companies and cooperative societies, deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (3).</p> <p>B) Persons referred to in item (b) of column (5) being other than companies and cooperative societies deriving income from business or profession and whose principal place of business in within the territorial area mentioned in item (a) of column (3).</p>	<p>(a) persons referred to in item (A) of column (4) whose principal source of income is from "salary " and whose first name begins with alphabets "B, H, L, N & V" (all alphabets) and whose return of income shows income/ loss upto Rs. 15 lakhs.</p> <p>(b) persons referred to item (B) of column (4) whose principal source of income is from business or profession and whose first name</p>

					begins with alphabets "B, H, L, N & V" (all alphabets) and whose return of income shows income/ loss upto Rs. 15 lakh.
Sr. No.	Designation of Income Tax Authorities	Headquarters	Territorial Area	Persons or classes of persons	Cases or classes of cases
1	2		3	4	5
1	Asstt./Dy. Commissioner of income Tax, Circle-4, Thane	Thane	In the state of Maharashtra Vasai Taluka of Palghar District	(A) Persons referred to in item (a) of column (5) being other than companies, deriving income from Salary and residing within the territorial area mentioned in Column (3)	(a) Cases of persons referred to in item (A) of column (4) whose principal source of income from Salary and whose first name begins with alphabet "A" to "Z" and whose return of income shows income / loss above Rs. 15 lakhs.

				(B) Persons referred to in item (b) of column (5) being other than companies, deriving income from business or profession and residing within the territorial area mentioned in Column (3)	(b) Cases of persons referred to in item (B) of column (4) whose principal source of income is from business or profession and whose first name begins with alphabet "A" to "Z" and whose return of income shows income / loss above Rs. 15 lakhs.
				(C) Persons referred to in item (c) of column (5) being other than companies, deriving income from sources other than income from business or profession or salary and residing within the territorial area mentioned in Column (3)	(c) Cases of persons referred to in item (C) of column (4) whose principal source of income is from sources other than income from business or profession or salary and whose first name begins with alphabet "A" to "Z" and whose return on income shows income/ loss

					above Rs. 15 lakhs.
				<p>(D) Persons referred to in item (d) of column (5) being companies, deriving income from business or profession and whose principal place of business is within the territorial area mentioned in column (3)</p> <p>(D)(i) Persons being individuals referred to in item (d)(i) of column (5)</p>	<p>(d) Cases of persons referred to in item (D) of column (4) whose principal source of income is from business or profession and whose first name begins with alphabets "A" to "Z", and whose return of income shows income / loss above Rs. 20 lakhs.</p> <p>(d)(i) All cases of individuals being managing director or director or manager or secretary in the companies referred</p>

					to corresponding entry in items (D) in column (4)
				(E) Persons referred to in item (e) of column (5) being co-operative societies (including co-operative banks) deriving income from business or profession and whose principal place of business is within the territorial area mentioned in column(3)	(e) Cases of persons referred to in item (E) of column (4) whose principal source of income is from business or profession and whose first name begins with alphabets "A" to "Z" and whose return of income shows income / loss above Rs.15 lakhs.

2	Income Tax Officer, Ward 4(1), Thane		In the state of Maharashtra Vasai Taluka of Palghar District	(A) Persons referred to in item (a) of column (5) being other than companies, deriving income from Salary and residing within the territorial area mentioned in Column (3)	(a) Cases of persons referred to in item (A) of column (4) whose principal source of income from Salary and whose first name beings with alphabet "A" to "D" and whose return of income shows income / loss upto Rs. 15 lakhs.
				(B) Persons referred to in item (b) of column (5) being other than companies, deriving income from business or profession and residing within the territorial area mentioned in Column (3)	(b) Cases of persons referred to in item (F) of column (4) whose principal source of income is from business or profession and whose first name begins with alphabet "A" & "D" and whose return of income shows income / loss upto Rs. 15 lakhs.

				<p>(C) Persons referred to in item (c) of column (5) being other than companies, deriving income from sources other than income from business or profession or salary and residing within the territorial area mentioned in Column (3)</p>	<p>(c) Cases of persons referred to in item (C) of column (4) whose principal source of income is from sources other than income from business or profession or salary and whose first name begins with alphabet "A" to "D" and whose return on income shows income/ loss upto Rs. 15 lakhs.</p>
				<p>(D) Persons referred to in item (d) of column (5) being companies, deriving income from business or profession and whose principal place of business is within the territorial area mentioned in column (3)</p> <p>(D)(i) Persons being individuals referred to in item (d)(i) of column (5)</p>	<p>(d) Cases of persons referred to in item (D) of column (4) whose principal source of income is from business or profession and whose first name begins with alphabets "A" to "D", and whose return of income shows</p>

					<p>income / loss upto Rs. 20 lakhs.</p> <p>(d)(i) All cases of individuals being managing director or director or manager or secretary in the companies referred to corresponding entry in items (D) in column (4)</p>
				<p>(E) Persons referred to in item (e) of column (5) being co-operative societies (including co-operative banks) deriving income from business or profession and whose principal place of business is within the territorial area mentioned in column(3)</p>	<p>(e) Cases of persons referred to in item (E) of column (4) whose principal source of income is from business or profession and whose first name begins with alphabets "A" to "D" and whose return of income shows income / loss up to Rs.15 lakhs.</p>

3	Income Tax Officer, Ward 4(2), Thane		In the state of Maharashtra Vasai Taluka of Palghar District	(A) Persons referred to in item (i) of column (5) being other than companies, deriving income from Salary and residing within the territorial area mentioned in Column (3)	(a) Cases of persons referred to in item (A) of column (4) whose principal source of income from Salary and whose first name beings with alphabet "J" to "M" and whose return of income shows income / loss upto Rs. 15 lakhs.
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				(B) Persons referred to in item (b) of column (5) being other than companies, deriving income from business or profession and residing within the territorial area mentioned in Column (3)	(b) Cases of persons referred to in item (B) of column (4) whose principal source of income is from business or profession and whose first name begins with alphabet "J" to "M" and whose return of income shows income / loss upto Rs. 15 lakhs.
				(C) Persons referred to in item (c) of column (5) being other than companies, deriving income from sources other than income from business or profession or salary and residing within the territorial area mentioned in Column (3)	(c) cases of persons referred to in item (C) of column (4) whose principal source of income is from sources other than income from business or profession or salary

					and whose first name begins with alphabet "J" to "M" and whose return on income shows income/ loss upto Rs. 15 lakhs.
				<p>(D) Persons referred to in item (d) of column (5) being companies, deriving income from business or profession and whose principal place of business is within the territorial area mentioned in column (3)</p> <p>(D)(i) Persons being individuals referred to in item (d)(i) of column (5)</p>	<p>(d) Cases of persons referred to in item (D) of column (4) whose principal source of income is from business or profession and whose first name begins with alphabets "J" to "M", and whose return of income shows income / loss upto Rs. 20 lakhs.</p> <p>(d)(i) All cases of individuals being managing director or director or manager or secretary in the companies referred</p>

					to corresponding entry in items (D) in column (4)
				(E) Persons referred to in item (e) of column (5) being co-operative societies (including co-operative banks) deriving income from business or profession and whose principal place of business is within the territorial area mentioned in column(3)	(e) Cases of persons referred to in item (E) of column (4) whose principal source of income is from business or profession and whose first name begins with alphabets "J" to "M" and whose return of income shows income / loss up to Rs.15 lakhs.
4	Income Tax Officer, Ward 4(3), Thane		In the state of Maharashtra Vasai Taluka of Palghar District	(A) Persons referred to in item (A) of column (5) being other than companies, deriving income from Salary and residing within the territorial area mentioned in Column (3)	(a) Cases of persons referred to in item (A) of column (4) whose principal source of income from Salary and

					whose first name begins with alphabet "N" to "R" and whose return of income shows income / loss upto Rs. 15 lakhs.
				(B) Persons referred to in item (b) of column (5) being other than companies, deriving income from business or profession and residing within the territorial area mentioned in Column (3)	(b) Cases of persons referred to in item (B) of column (4) whose principal source of income is from business or profession and whose first name begins with alphabet "N" to "R" and whose return of income shows income / loss upto Rs. 15 lakhs.

				<p>(C) Persons referred to in item (c) of column (5) being other than companies, deriving income from sources other than income from business or profession or salary and residing within the territorial area mentioned in Column (3)</p>	<p>(c) Cases of persons referred to in item (C) of column (4) whose principal source of income is from sources other than income from business or profession or salary and whose first name begins with alphabet "N" to "R" and whose return of income shows income/ loss upto Rs. 15 lakhs.</p>
				<p>(D) Persons referred to in item (d) of column (5) being companies, deriving income from business or profession and whose principal place of business is within the territorial area mentioned in column (3)</p> <p>(D)(i) Persons being individuals referred to in item (d)(i) of column (5)</p>	<p>(d) Cases of persons referred to in item (D) of column (4) and whose principal source of income is from business or profession and whose first name begins with alphabets "N" to "R" and whose return of income shows</p>

				income / loss upto Rs. 20 lakhs. (d)(i) All cases of individuals being managing director or director or manager or secretary in the companies referred to corresponding entry in items (D) in column (4)
			(E) Persons referred to in item (e) of column (5) being co-operative societies (including co-operative banks) deriving income from business or profession and whose principal place of business is within the territorial area mentioned in column(3)	(e) Cases of persons referred to in item (E) of column (4) whose principal source of income is from business or profession and whose first name begins with alphabets "N" to "R" and whose return of income shows income / loss up to Rs.15 lakhs.

5	Income Tax Officer, Ward 4(4), Thane		In the state of Maharashtra Vasai Taluka of Palghar District	(A) Persons referred to in item (a) of column (5) being other than companies, deriving income from Salary and residing within the territorial area mentioned in TMC area Thane of Column (3)	(a) Cases of persons referred to in item (A) of column (4) whose principal source of income from Salary and whose first name beings with alphabet "S" and whose return of income shows income / loss upto Rs. 15 lakhs.
				(B) Persons referred to in item (b) of column (5) being other than companies, deriving income from business or profession and residing within the territorial area mentioned in Column (3)	(b) Cases of persons referred to in item (B) of column (4) whose principal source of income is from business or profession and whose first name begins with alphabet "S" and whose return of income shows income / loss upto Rs. 15 lakhs.
				(C) Persons referred to in item (c) of column (5) being other than companies, deriving income from sources	(c) Cases of persons referred to in item

			<p>other than income from business or profession or salary and residing within the territorial area mentioned in Column (3)</p>	<p>(C) of column (4) whose principal source of income is from sources other than income from business or profession or salary and whose first name begins with alphabet "S" and whose return on income shows income/ loss upto Rs. 15 lakhs.</p>
			<p>(D) Persons referred to in item (d) of column (5) being companies, deriving income from business or profession and whose principal place of business is within the territorial area mentioned in column (3)</p> <p>(D)(i) Persons being individuals referred to in item (d)(i) of column (5)</p>	<p>(d) Cases of persons referred to in item (D) of column (4) and whose principal source of income is from business or profession and whose first name begins with alphabets "S" and whose return of income shows income / loss upto Rs. 20 lakhs.</p> <p>(d)(i) All cases of</p>

					individuals being managing director or director or manager or secretary in the companies referred to corresponding entry in items (D) in column (4)
				(E) Persons referred to in item (e) of column (5) being co-operative societies (including co-operative banks) deriving income from business or profession and whose principal place of business is within the territorial area mentioned in column(3)	(e) Cases of persons referred to in item (E) of column (4) whose principal source of income is from business or profession and whose first name begins with alphabets "S" and whose return of income shows income / loss up to Rs.15 lakhs.
6	Income Tax Officer, Ward 4(5), Thane		A) In the state of Maharashtra Vasai Taluka of Palghar District	(A) Persons referred to in item (a) of column (5) being other than companies, deriving income from Salary and residing within the territorial area mentioned in Vasai taluka of Thane District of Thane of Column (3)	(a) Cases of persons referred to in item (A) of column (4) whose principal source of income from Salary and

					whose first name begins with alphabet "E" to "I" and "T" to "Z" and whose return of income shows income / loss upto Rs. 15 lakhs.
				(B) Persons referred to in item (b) of column (5) being other than companies, deriving income from business or profession and residing within the territorial area mentioned in Column (3)	(b) Cases of persons referred to in item (B) of column (4) whose principal source of income is from business or profession and whose first name begins with alphabet "E" to "I" and "T" to "Z" and whose return of income shows income / loss upto Rs. 15 lakhs.

				<p>(C) Persons referred to in item (c) of column (5) being other than companies, deriving income from sources other than income from business or profession or salary and residing within the territorial area mentioned in Column (3)</p>	<p>(c) Cases of persons referred to in item (C) of column (4) whose principal source of income is from sources other than income from business or profession or salary and whose first name begins with alphabet "E" to "I" and "T" to "Z" and whose return on income shows income/ loss upto Rs. 15 lakhs.</p>
				<p>(D) Persons referred to in item (d) of column (5) being companies, deriving income from business or profession and whose principal place of business is within the territorial area mentioned in column (3)</p> <p>(D)(i) Persons being individuals referred to in item (d)(i) of column (5)</p>	<p>(d) Cases of persons referred to in item (D) of column (4) and whose principal source of income is from business or profession and whose first name begins with alphabets "E" to "I" and "T" to "Z" and whose return of income</p>

					<p>shows income / loss upto Rs. 20 lakhs.</p> <p>(d)(i) All cases of individuals being managing director or director or manager or secretary in the companies referred to corresponding entry in items (D) in column (4)</p>
				<p>(E) Persons referred to in item (e) of column (5) being co-operative societies (including co-operative banks) deriving income from business or profession and whose principal place of business is within the territorial area mentioned in column(3)</p>	<p>(e) Cases of persons referred to in item (E) of column (4) whose principal source of income is from business or profession and whose first name begins with alphabets "E" to "I" and "T" to "Z" and whose return of income shows income / loss up to Rs.15 lakhs.</p>

			B) In the state of Maharashtra Thane District, Palghar District and Raigad District(excluding Navi Mumbai Municipal Corporation) other than the cases assigned to Principal Commissioners / Commissioners of Income-Tax-I / II / III Thane.	(A)(i) All cases other than the cases assigned to Principal Commissioners/Commissioners of Income-Tax-I / II / III Thane falling within the area mentioned in column(3)	(a) All cases of persons referred to in item (A)(i) of column (4)and whose first name begins with alphabets "A" to "Z".
S. No.	Designation of Assessing Officer	Headquarters	Territorial Area (Taluka Places Namely)	Persons or classes of persons	Case or classes of cases
1	2	3	4	5	6
1.	Asstt./Dy. Commissioner of Income Tax, Palghar Circle, Palghar	Palghar	In the State of Maharashtra:- (a) Palghar Taluka, Wada Taluka, Vikramgad Taluka, Jawahar Taluka, Dahanu Taluka, Mokhada Taluka, Talasari Taluka in the district of Palghar	(a) Persons other than companies and co-operative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (3). (b) Persons other than companies and Co-operative Societies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (3). (c) Persons being co-operative societies (including co-op. Banks) situated within the territorial area	(A) All cases of persons referred to in corresponding entries in item (a) and (b) of Column (4) whose return of income shows income/loss above Rs.15 lakhs. (B) All cases of persons referred to in corresponding

				<p>mentioned in item (a) of column (3).</p> <p>(d) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in item (a) of column (3).</p> <p>(e) Persons being individual referred to in item (C) of column (5).</p>	<p>entries in item (c), (d) and (e) irrespective of return of income shows income/loss.</p> <p>(C) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (d) of column (4).</p>
2.	Income Tax Officer, Ward-1, Palghar		<p>In the State of Maharashtra:-</p> <p>(a) Palghar Taluka, Wada Taluka, Vikramgad Taluka, Jawahar Taluka, Dahanu Taluka, Mokhada Taluka, Talasari Taluka in the district of Palghar</p>	<p>a) Persons other than companies and co-operative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (3).</p> <p>(b) Persons other than companies and Co-operative Societies deriving income from sources other than income from business or profession and residing within the territorial within the territorial area mentioned in item (a) of column (3).</p>	<p>(a) All cases of persons referred to in corresponding entries in item (a) and (b) of Column (4) whose first name begins with alphabet “A” to “F” and whose return of income shows income/loss upto Rs.15 lakhs.</p>

3.	Income Tax Officer, Ward-2, Palghar		<p>In the State of Maharashtra:-</p> <p>(a) Palghar Taluka, Wada Taluka, Vikramgad Taluka, Jawahar Taluka, Dahanu Taluka, Mokhada Taluka, Talasari Taluka in the district of Palghar</p>	<p>a) Persons other than companies and co-operative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (3).</p> <p>(b) Persons other than companies and Co-operative Societies deriving income from sources other than income from business or profession and residing within the territorial within the territorial area mentioned in item (a) of column (3).</p>	<p>(a) All cases of persons referred to in corresponding entries in item (a) and (b) of Column (4) first name begins with alphabets “H” to “M” and whose return of income shows income/loss upto Rs.15 lakhs.</p>
4.	Income Tax Officer, Ward-3, Palghar		<p>In the State of Maharashtra:-</p> <p>(a) Palghar Taluka, Wada Taluka, Vikramgad Taluka, Jawahar Taluka, Dahanu Taluka, Mokhada Taluka, Talasari Taluka in the district of Palghar</p>	<p>a) Persons other than companies and co-operative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (3).</p> <p>(b) Persons other than companies and Co-operative Societies deriving income from sources other than income from business or profession and residing within the territorial within the territorial area mentioned in item (a) of column (3).</p>	<p>(a) All cases of persons referred to in corresponding entries in item (a) and (b) of Column (4) first name begins with alphabets “N” to “R” and whose return of income shows income/loss upto Rs.15 lakhs.</p>
5.	Income Tax Officer, Ward-4, Palghar		<p>In the State of Maharashtra:-</p> <p>(a) Palghar Taluka, Wada Taluka, Vikramgad Taluka, Jawahar Taluka, Dahanu Taluka, Mokhada</p>	<p>a) Persons other than companies and co-operative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (3).</p> <p>(b) Persons other than companies and Co-operative Societies deriving income from sources other than</p>	<p>(a) All cases of persons referred to in corresponding entries in item (a) and (b) of Column (4) whose first name begins with</p>

			Taluka, Talasari Taluka in the district of Palghar	income from business or profession and residing within the territorial within the territorial area mentioned in item (a) of column (3).	alphabet “S” and whose return of income shows income/loss upto Rs.15 lakhs.
5.	Income Tax Officer, Ward-5, Palghar		In the State of Maharashtra:- (a) Palghar Taluka, Wada Taluka, Vikramgad Taluka, Jawahar Taluka, Dahanu Taluka, Mokhada Taluka, Talasari Taluka in the district of Palghar	a) Persons other than companies and co-operative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (3). (b) Persons other than companies and Co-operative Societies deriving income from sources other than income from business or profession and residing within the territorial within the territorial area mentioned in item (a) of column (3).	(a) All cases of persons referred to in corresponding entries in item (a) and (b) of Column (4) whose first name begins with alphabets “G” & “T” to “Z” and whose return of income shows income/loss upto Rs.15 lakhs.
CHIEF COMMISSIONER OF INCOME-TAX, NASHIK					
COMMISSIONER OF INCOME-TAX-I, NASHIK				RANGE-1 NASHIK, RANGE-3 NASHIK, DHULE RANGE	
Sr. No.	Designation of the Income tax Authorities	Headquarters	Territorial Area	Persons of classes of persons	Cases or classes of cases
(1)	(2)	(3)	(4)	(5)	(6)
1	Deputy/Assistant Commissione	Nashik	In the state of Maharashtra [a] District of	[a] Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and	[a] All cases of persons referred to in

	<p>r of Income Tax, Circle-1, Nashik</p>		<p>Nashik other than the areas falling within the Talukas of Malegaon, Satana, Nandgaon, Chandwad and Yeola.</p>	<p>having its registered office or Principal place of business in the area mentioned in item (a) of column(4).</p> <p>[b] Persons being individuals referred to in item (b) of column (6)</p> <p>[c] Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4)</p> <p>[d] Persons being Co-operative Societies, association of persons, body of individuals, local authorities and artificial juridical persons residing within the territorial area mentioned in item (a) of column (4)</p>	<p>corresponding entry in item (a) of column (5) whose names begin with the alphabet "A" or "B" or "C" or "D" or "E" or "F" or "G" or "H" or "I" or "J" or "K" or "L" or "M" or "T" or "U" or "V" or "W" or "X" or "Y" or "Z" .</p> <p>[b] All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) above.</p> <p>[c] All cases of persons</p>
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					<p>referred to in corresponding entry in item (c) of column (5) whose principal source of income is other than "Salary", and whose surnames begin with the alphabet "A" or "B" or "C" or "D" or "E" or "F" or "G" or "H" or "I" or "J" or "K" or "L" or "M" or "W" or "X" or "Y" or "Z" .</p> <p>[d] All cases of persons referred to in corresponding entry in item (d) of column (5) whose names begin with the alphabet "A" or "B" or "C" or</p>
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					<p>"D" or "E" or "F" or "G" or "H" or "I" or "J" or "K" or "L" or "M" or "N" or "O" or "P" or "Q" or "R" or "S" or "T" or "U" or "V" or "W" or "X" or "Y" or "Z" of entire Nashik district excluding Talukas of Malegaon, Satana, Nandgaon, Chandwad and Yeola.</p>
2	Income Tax Officer, Ward 1(1), Nashik	Nashik	<p>In the state of Maharashtra [a] District of Nashik other than the areas falling within the Talukas of Malegaon, Satana, Nandgaon, Chandwad and Yeola.</p>	<p>[a] Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or Principal place of business in the area mentioned in item (a) of column(4). [b] Persons being individuals referred to in item (b) of column (6) [c] Persons other than companies</p>	<p>[a] All cases of persons referred to in corresponding entry in item (a) of column (5) whose names begin with the alphabet "A" or "B" or "E" .</p>

				<p>deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4)</p> <p>[d] Persons being Co-operative Societies, association of persons, body of individuals, local authorities and artificial juridical persons residing within the territorial area mentioned in item (a) of column (4)</p>	<p>[b] All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) above.</p> <p>[c] All cases of persons referred to in corresponding entry in item (c) of column (5) whose principal source of income is other than "Salary", and whose surnames begin with the alphabet "A" or "B" or "E"</p>
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					<p>[d] All cases of persons referred to in corresponding entry in item (d) of column (5) whose names begin with the alphabet "A" or "B" or "C" or "E" or "F" or "G" or "H" or "I" or "J" of entire Nashik district excluding Talukas of Malegaon, Satana, Nandgaon, Chandwad and Yeola.</p>
3	Income Tax Officer, Ward 1(2), Nashik	Nashik	<p>In the state of Maharashtra [a] District of Nashik other than the areas falling within the Talukas of Malegaon, Satana, Nandgaon,</p>	<p>[a] Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or Principal place of business in the area mentioned in item (a) of column(4). [b] Persons being individuals referred to in item (b) of column (6)</p>	<p>[a] All cases of persons referred to in corresponding entry in item (a) of column (5) whose names begin with the</p>

			<p>Chandwad and Yeola.</p>	<p>[c] Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4)</p> <p>[d] Persons being Co-operative Societies, association of persons, body of individuals, local authorities and artificial juridical persons residing within the territorial area mentioned in item (a) of column (4)</p>	<p>alphabet "C" or "F" or "G" .</p> <p>[b] All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) above.</p> <p>[c] All cases of persons referred to in corresponding entry in item (c) of column (5) whose principal source of income is other than "Salary", and whose surnames begin with the</p>
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					<p>alphabet "C" or "F" or "G"</p> <p>[d] All cases of persons referred to in corresponding entry in item (d) of column (5) whose names begin with the alphabet "K" or "M" or "N" of entire Nashik district excluding Talukas of Malegaon, Satana, Nandgaon, Chandwad and Yeola.</p>
4	Income Tax Officer, Ward 1(3), Nashik	Nashik	<p>In the state of Maharashtra</p> <p>[a] District of Nashik other than the areas falling within the Talukas of Malegaon, Satana,</p>	<p>[a] Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or Principal place of business in the area mentioned in item (a) of column(4).</p> <p>[b] Persons being individuals referred to</p>	<p>[a] All cases of persons referred to in corresponding entry in item (a) of column (5) whose names begin</p>

			Nandgaon, Chandwad and Yeola.	<p>in item (b) of column (6)</p> <p>[c] Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4)</p> <p>[d] Persons being Co-operative Societies, association of persons, body of individuals, local authorities and artificial juridical persons residing within the territorial area mentioned in item (a) of column (4)</p>	<p>with the alphabet "H" or "J" or "K".</p> <p>[b] All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) above.</p> <p>[c] All cases of persons referred to in corresponding entry in item (c) of column (5) whose principal source of income is other than "Salary", and whose surnames begin</p>
5	Income Tax Officer, Ward 1(4), Nashik	Nashik	<p>In the state of Maharashtra</p> <p>[a] District of Nashik other than the areas falling within the Talukas of Malegaon, Satana, Nandgaon, Chandwad and Yeola.</p>	<p>[a] Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or Principal place of business in the area mentioned in item (a) of column(4).</p> <p>[b] Persons being individuals referred to in item (b) of column (6)</p> <p>[c] Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4)</p>	<p>[c] All cases of persons referred to in corresponding entry in item (c) of column (5) whose principal source of income is other than "Salary", and whose surnames begin</p>

				[d] Persons being Co-operative Societies, association of persons, body of individuals, local authorities and artificial juridical persons residing within the territorial area mentioned in item (a) of column (4)	with the alphabet "H" or "J" or "K".
6	Income Tax Officer, Ward 1(5), Nashik	Nashik	In the state of Maharashtra [a] District of Nashik other than the areas falling within the Talukas of Malegaon, Satana, Nandgaon, Chandwad and Yeola.	[a] Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or Principal place of business in the area mentioned in item (a) of column(4). [b] Persons being individuals referred to in item (b) of column (6) [c] Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4) [d] Persons being Co-operative Societies, association of persons, body of individuals, local authorities and artificial juridical persons residing within the territorial area mentioned in item (a) of column (4)	[d] All cases of persons referred to in corresponding entry in item (d) of column (5) whose names begin with the alphabet "S" of entire Nashik district excluding Talukas of Malegaon, Satana, Nandgaon, Chandwad and Yeola. [a] All cases of persons referred to in corresponding entry in item (a) of column (5) whose names begin

					<p>with the alphabet "I" or "M" or "T" or "U" or "V" or "W".</p> <p>[b] All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) above.</p> <p>[c] All cases of persons referred to in corresponding entry in item (c) of column (5) whose principal source of income is other than "Salary", and</p>
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					<p>whose surnames begin with the alphabet "I" or "M" or "W".</p> <p>[d] All cases of persons referred to in corresponding entry in item (d) of column (5) whose names begin with the alphabet "O" or "P" or "Q" or "R" or "T" or "U" or "V" or "W" of entire Nashik district excluding Talukas of Malegaon, Satana, Nandgaon, Chandwad and Yeola.</p> <p>[a] All cases of persons</p>
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					<p>referred to in corresponding entry in item (a) of column (5) whose names begin with the alphabet "D" or "L" or "X" or "Y" or "Z" .</p> <p>[b] All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) above.</p> <p>[c] All cases of persons referred to in corresponding entry in item (c) of column</p>
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					<p>(5) whose principal source of income is other than "Salary", and whose surnames begin with the alphabet "D" or "L" or "X" or "Y" or "Z".</p> <p>[d] All cases of persons referred to in corresponding entry in item (d) of column (5) whose names begin with the alphabet "D" or "L" or "X" or "Y" or "Z" of entire Nashik district excluding Talukas of Malegaon, Satana, Nandgaon, Chandwad and Yeola.</p>
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Sr. No.	Designation of the Income tax Authorities	Head Quarters	Territorial Area	Persons of classes of persons	Cases or classes of cases
(1)	(2)	(3)	(4)	(5)	(6)
1	Deputy/Assistant Commissioner of Income Tax, Circle, Malegaon	Malegaon	<p>In the State of Maharashtra</p> <p>[a] District of Nashik other than the areas falling within the Talukas of (i) Malegaon, (ii) Satana, (iii)Nandgaon, (iv)Chandwad and (v) Yeola</p> <p>[b] The following Talukas of Nashik District (i) Malegaon, (ii) Satana, (iii)Nandgaon, (iv)Chandwad and (v) Yeola.</p>	<p>[a] Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) and (b) of column (4)</p> <p>[b] Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4)</p> <p>[c] Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4)</p> <p>[d] Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or Principal place of business in the area mentioned in item (b) of column(4).</p> <p>[e] Persons being individual referred to in item (c) of column (6)</p>	<p>[a] All cases of persons referred to in corresponding item (a) of column (5) whose principal source of income is from "Salary" and whose employers' names begin with the alphabet "M" or "N" or "O" or "P" or "Q" or "R" or "S" or "T" or "U" or "V" or "W" or "X" or "Y" or "Z"</p> <p>[b] All cases of persons referred to in corresponding entry in item (b) , (c) and (d)</p>

					<p>of column (5).</p> <p>[c] All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (e) of column (5) above.</p>
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2	Income Tax Officer, Ward 3(1), Nashik	Nashik	<p>In the State of Maharashtra</p> <p>[a] District of Nashik other than the areas falling within the Talukas of (i) Malegaon, (ii) Satana, (iii)Nandgaon, (iv)Chandwad and (v) Yeola</p> <p>[b] The following Talukas of Nashik District (i) Malegaon, (ii) Satana, (ii)Nandgaon, (iv)Chandwad and (v) Yeola.</p>	<p>[a] Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) and (b) of column (4)</p> <p>[b] Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4)</p> <p>[c] Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4)</p> <p>[d] Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or Principal place of business in the area mentioned in item (b) of column(4).</p> <p>[e] Persons being individual referred to in item (c) of column (6)</p>	<p>[a] All cases of persons referred to in corresponding item (a) of column (5) whose principal source of income is from "Salary" and whose employers' names begin with the alphabet "P" or "Q" or "R" or "S" or "T" or "U" or "V" or "W" or "X" or "Y" or "Z" of entire Nashik District (excluding Malegaon, Satana, Nandgaon, Chandwad) and entire Yeola Taluka.</p> <p>[b] All cases of persons referred to in</p>
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					<p>corresponding entry in item (b) , (c) and (d) of column (5) in in Yeola Taluka of Nashik District.</p> <p>[c] All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (e) of column (5) above.</p>
3	Income Tax Officer, Ward 3(2), Nashik	Nashik	<p>In the State of Maharashtra</p> <p>[a] District of Nashik other than the areas falling within the Talukas of (i) Malegaon, (ii) Satana, (iii)Nandgaon,</p>	[a] Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4)	[a] All cases of persons referred to in corresponding item (a) of column (5) whose principal source of income is from "Salary" and

			(iv) Chandwad and (v) Yeola		whose employers' names begin with the alphabet "M" or "N" or "O" of entire Nashik District excluding Malegaon, Satana, Nandgaon, Chandwad and Yeola Talukas.
4	Income Tax Officer, Ward-1, Malegaon	Malegaon	In the State of Maharashtra [a] District of Nashik other than the areas falling within the Talukas of (i) Malegaon, (ii) Satana, (iii) Nandgaon, (iv) Chandwad and (v) Yeola [b] The following Talukas of Nashik	[a] Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b)(i) of column (4) [b] Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4) [c] Persons other than companies deriving income from sources other than income from business or profession	[a] All cases of persons referred to in corresponding item (a) of column (5) whose principal source of income is from "Salary" and residing within the territorial area in Malegaon Taluka of

			<p>District (i) Malegaon, (ii) Satana, (iii) Nandgaon, (iv) Chandwad and (v) Yeola.</p>	<p>and residing within the territorial area mentioned in item (b) of column (4)</p> <p>[d] Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or Principal place of business in the area mentioned in item (b) of column(4).</p> <p>[e] Persons being individual referred to in item (c) of column (6)</p>	<p>Nashik District.</p> <p>[b] All cases of persons referred to in corresponding entry in item (b) of column (5) names of which begin with alphabet "A" or "B" or "C" or "D" or "E" or "F" or "G" or "H" or "I" or "J" or "K" or "L" or "M" of Malegaon City and all cases of Malegaon Taluka.</p> <p>[c] All cases of persons referred to in corresponding entry in item (c) of column (5) of Malegaon Taluka of</p>
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					<p>Nashik District.</p> <p>[d] All cases of persons referred to in corresponding entry in item (d) of column (5) of Malegaon, Satana, Nandgaon and Chandwad Talukas of Nashik District.</p> <p>[e] All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (e) of column</p>
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					(5) above.
5	Income Tax Officer, Ward-2, Malegaon	Malegaon	In the State of Maharashtra [a] District of Nashik other than the areas falling within the Talukas of (i) Malegaon, (ii) Satana, (iii)Nandgaon, (iv)Chandwad and (v) Yeola [b] The following Talukas of Nashik District (i) Malegaon, (ii) Satana, (iii)Nandgaon, (iv)Chandwad and (v) Yeola.	[a] Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b)(ii)(iii)(iv) of column (4) [b] Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4) [c] Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4)	[a] All cases of persons referred to in corresponding item (a) of column (5) whose principal source of income is from "Salary" and residing within the territorial area in Satana, Nandgaon and Chandwad Talukas of Nashik District. [b] All cases of persons referred to in corresponding entry in item (b) of column (5) names of which begin with alphabet "N" or "O" or "P" or "Q" or "R" or "S" of

					<p>Malegaon City and all cases of Satana, Chandwad and Nandgaon Talukas (excluding Manmad City) of Nashik District.</p> <p>[c] All cases of persons referred to in corresponding entry in item (c) of column (5) of Satana, Chandwad and Nandgaon Talukas (excluding Manmad City) of Nashik District.</p>
6	Income Tax Officer, Ward-3, Malegaon	Malegaon	<p>In the State of Maharashtra</p> <p>[a] District of Nashik other than the areas falling within the Talukas of</p>	<p>[a] Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b)(iii)(Manmad City of Nandgaon Taluka) of column (4)</p>	<p>[a] All cases of persons referred to in corresponding item (a) of column (5) whose principal</p>

			<p>(i) Malegaon, (ii) Satana, (iii) Nandgaon (iv) Chandwad and (v) Yeola</p> <p>[b] The following Talukas of Nashik District (i) Malegaon, (ii) Satana, (iii) Nandgaon, (iv) Chandwad and (v) Yeola.</p>	<p>[b] Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4)</p> <p>[c] Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4)</p>	<p>source of income is from "Salary" and residing within the territorial area in Manmad City of Nandgaon Taluka of Nashik District.</p> <p>[b] All cases of persons referred to in corresponding entry in item (b) of column (5) names of which begin with alphabet "T" or "U" or "V" or "W" or "X" or "Y" or "Z" of Malegaon city and all cases of Manmad City of Nandgaon Taluka of Nashik</p>
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					District. . [c] All cases of persons referred to in corresponding entry in item (c) of column (5) of Manmad City of Nandgaon Taluka of Nashik District..
S. No	Designation of the Income Tax Authorities	Headquarters	Territorial Area	Persons or classes of persons	Cases or classes of cases
(1)	(2)	(3)	(4)	(5)	(6)
1	Deputy/Assistant Commissioner of Income Tax, Dhule Circle	Dhule	(a) District of Dhule & Nandurbar	(a) Persons referred to in Item (a) of Column (6), being other than companies, deriving income from sources other than income from business or profession and residing within the territorial area mentioned in Item (a) of Column (4). (b) Persons referred to in Item (b) of Column (6), being other than companies, deriving income from sources other than income from business or profession and	(a) Persons whose principal source of income is from "Salary" and who are employees of employers/organizations situated in

				<p>residing within the territorial area mentioned in Item (a) of Column (4).</p> <p>(c) Persons referred to in Item (b) of Column (6), being other than companies, deriving income from business or profession and whose principal place of business is within the territorial area mentioned in Item (a) of Column (4).</p> <p>(d) Persons referred to in Item (b) of Column (6), being companies, registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in Item (a) of Column (4).</p> <p>(e) Persons being individuals referred to in item (c) of column (6).</p>	<p>Dhule and Nandurbar Districts.</p> <p>(b) All cases of the persons referred to in corresponding entries in Items (b), (c), (d) and (e) of Column (5)</p> <p>(c) All cases of individuals being managing director or director or manager or</p>
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					secretary in the companies referred to in corresponding entry in item (d) of column (5).
2	ITO Ward-1, Dhule	Dhule	<p>(a) Following talukas of Dhule & Nandurbar District:</p> <p>1) Dhule Taluka (First name A to N alphabets)</p> <p>2) Shirpur Taluka</p>	<p>(a) Persons referred to in Item (a) of Column (6), being other than companies, deriving income from sources other than income from business or profession and residing within the territorial area mentioned in Item (a) of Column (4).</p> <p>(b) Persons referred to in Item (a) of Column (6), being other than companies, deriving income from business or profession and whose principal place of business is within the territorial area mentioned in Item (a) of Column (4).</p> <p>(c) Persons referred to in Item (a) of Column (6), being companies, registered under the Companies Act, 2013 or under the companies Act, 1956, and having registered office or principal place of business in the area mentioned in Item (a) of Column (4).</p> <p>(d) Persons being individuals referred to in item (b) of column (6).</p>	<p>(a) All cases of the persons referred to in corresponding entries in Items(a) (b), (c) and (d) of Column (5)</p> <p>(b) All cases of individuals being managing director or director or manager or</p>

					secretary in the companies referred to in corresponding entry in item (c) of column (5).
3	ITO Ward 2, Dhule	Dhule	<p>(a) Following talukas of Dhule and Nandurbar District</p> <p>(1) Dhule Taluka (with first name O to Z)</p> <p>(2) Shahada Taluka</p> <p>(3) Taloda Taluka</p> <p>(4) Dhadgaon Taluka</p> <p>(5) Akkalkuwa Taluka</p>	<p>(a) Persons referred to in Item (a) of Column (6), being other than companies, deriving income from sources other than income from business or profession and residing within the territorial area mentioned in Item (a) of Column (4).</p> <p>(b) Persons referred to in Item (a) of Column (6), being other than companies, deriving income from business or profession and whose principal place of business is within the territorial area mentioned in Item (a) of Column (4).</p> <p>(c) Persons referred to in Item (a) of Column (6), being companies, registered under the Companies Act, 2013 or under the companies Act, 1956, and having registered office or principal place of business in the area mentioned in Item (a) of Column (4).</p> <p>(d) Persons being individuals referred to in item (b) of column (6).</p>	<p>(a) All cases of the persons referred to in corresponding entries in Items (a), (b), (c) and (d) of Column (5)</p> <p>(b) All cases of individuals being managing director or director or manager or secretary in the</p>

					companies referred to in corresponding entry in item (c) of column (5).
4	ITO Ward 3, Dhule	Dhule	<p>(a) Following talukas of Dhule & Nandurbar District</p> <p>(1) Sakri Taluka</p> <p>(2) Nawapur Taluka</p> <p>(3) Shindkheda Taluka</p>	<p>(a) Persons referred to in Item (a) of Column (6), being other than companies, deriving income from sources other than income from business or profession and residing within the territorial area mentioned in Item (a) of Column (4).</p> <p>(b) Persons referred to in Item (b) of Column (6), being other than companies, deriving income from sources other than income from business or profession and residing within the territorial area mentioned in Item (a) of Column (4).</p> <p>(c) Persons referred to in Item (b) of Column (6), being other than companies, deriving income from business or profession and whose principal place of business is within the territorial area mentioned in Item (a) of Column (4).</p> <p>(d) Persons referred to in Item (b) of Column (6), being companies, registered under the Companies Act, 2013 or under the companies Act, 1956, and having registered</p>	<p>(a) Persons whose principal source of income is from "Salary" and who are employees of employers/organizations situated in Dhule District.</p> <p>(b) All cases of the persons referred to in corresponding entries in Items (b), (c), (d) and (e) of Column (5)</p>

				<p>office or principal place of business in the area mentioned in Item (a) of Column (4).</p> <p>(e) Persons being individuals referred to in item (b) of column (6).</p>	<p>(c) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (d) of column (5).</p>
5	ITO Ward 4, Dhule	Dhule	<p>(a) In District of Nandurbar only Nandurbar Taluka</p>	<p>(a) Persons referred to in Item (a) of Column (6), being other than companies, deriving income from sources other than income from business or profession and residing within the territorial area mentioned in Item (a) of Column (4).</p> <p>(b) Persons referred to in Item (a) of Column (6), being other than companies, deriving income from business or profession and whose principal place of business is within the territorial area mentioned in Item (a) of Column (4).</p> <p>(c) Persons referred to in Item (a) of Column (6), being companies, registered</p>	<p>(a) All cases of the persons referred to in corresponding entries in Items (a), (b), (c) and (d) of Column (5)</p> <p>(b) All cases of individuals being managing director or</p>

				<p>under the Companies Act, 2013 or under the companies Act, 1956, and having registered office or principal place of business in the area mentioned in Item (a) of Column (4)</p> <p>(d) Persons being individuals referred to in item (b) of column (6).</p>	<p>director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>
6	ITO, Nandurbar	Nandurbar	(a) Nandurbar District	<p>(a) Persons referred to in Item (a) of Column (6), being other than companies, deriving income from sources other than income from business or profession and residing within the territorial area mentioned in Item (a) of Column (4).</p>	<p>(a) Persons whose principal source of income is from "Salary" and who are employees of employers / organizations situated in the areas mentioned in item (a) of column(4).</p>

COMMISSIONER OF INCOME-TAX-2, NASHIK				RANGE-2, NASHIK, RANGE-1 & 2 JALGAON	
S. No.	Designation of the Income Tax Authorities	Head Quarter	Territorial Area	Persons classes of persons	Cases or classes of case
1	2	3	4	5	6
1	DC/ACIT/Cir-2, Nashik	Nashik	<p>(A) District of Nashik other than areas falling within the Talukas of</p> <p>1) Malegaon 2) Satana 3) Nandgaon 4) Chandwad 5) Yeola</p>	<p>[I] Persons referred to in Col.6(1) of Sr. No1 and residing within the territorial area mentioned in Col.4.</p> <p>[II] Persons referred to in Col. 6(II) of Sr. No. 1 being other than Companies, trusts & Co-operative societies deriving income from business or profession and whose principal place of business is within the territorial area mentioned Co. No.4& those having income other than salary as principal source of income residing within the territorial areas mentioned in Col.4 of Sr. No.1.</p> <p>[III] Persons referred to in Col. 6(III) of Sr.No.1 being Companies registered under the Companies Act, 1956, and having registered office in the areas mentioned at Col. No.4.</p>	<p>[I] In case of persons having principal source of income from “salary and who are employers/ organizations whose name begin with the alphabets “A to L” (both inclusive).</p> <p>[II] All individual and HUFs whose surname & all other persons whose first name begins with the Alphabets “N to V” (both inclusive).</p> <p>[III] All Company cases whose names begin with the alphabets “N to S”.</p>

			<p>(B) District of Nashik, Nandurbar, Jalgaon & Dhule</p>	<p>[IV] Persons being individuals referred to in Col. No. 6(IV) of Sr.No.1.</p> <p>[I] Persons other than companies deriving income from sources other than income from business / profession and residing within the territorial area mentioned in para (B) of Col. 4</p> <p>[II] All the persons who are having registered office or whose principal place of business or who is residing within the territorial area mentioned in (B) of Col. 4.</p>	<p>[IV] All cases Director or Managing Director or Manager Secretary in the Companies mentioned at Col. 5(III).</p> <p>[I] All the cases of persons referred to in item (I) of Col. (5) other than the cases falling within the jurisdiction of the Principal Commissioner/ Commissioner of Income Tax-1 and as well as this charge i.e. Principal Commissioner/ Commissioner of Income Tax-2, Nashik.</p>
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2.	ITO Wd-2(1)Nashik	Nashik	<p>District of Nashik other than areas falling within the Talukas of</p> <p>1) Malegaon 2) Satana 3) Nandgaon 4) Chandwad 5) Yeola</p>	<p>[I] Persons referred to in Col. 6(I) of Sr. No. 2 being other than Companies, trusts & Co-operative societies deriving income from business or profession and whose principal place of business is within the territorial area mentioned Co. No. 4 & those having income other than salary as principal source of income residing within the territorial areas mentioned in Col.4 of Sr. No.2 .</p> <p>[II] Persons referred to in Col. 6(II) of Sr.No.2 being Companies registered under the Companies Act, 1956, and having registered office in the areas mentioned at Col. No.4.</p> <p>[III] Persons being individuals referred to in Col. No. 6(III) of Sr.No.2.</p>	<p>[I] All individual and HUFs whose surname & all other persons whose first name begins with the Alphabets “S”.</p> <p>[II] All Company cases whose names begin with the alphabets “S”.</p> <p>[III] All cases Director or Managing Director or Manager or Secretary in the Companies mention at Col. 5(III).</p>
3.	ITO, Wd 2(2), Nashik.	Nashik	District of Nashik other than areas	[I] Persons referred to in Col. 6(I) of Sr. No. 3 being other than Companies, trusts & Co-	[I] All individual and HUFs whose

			<p>falling within the Talukas of</p> <p>1) Malegaon 2) Satana 3) Nandgaon 4) Chandwad 5) Yeola</p>	<p>operative societies deriving income from business or profession and whose principal place of business is within the territorial area mentioned Co. No. 4 & those having income other than salary as principal source of income residing within the territorial areas mentioned in Col.4 of Sr. No. 3.</p> <p>[II] Persons referred to in Col. 6(II) of Sr.No.3 being Companies registered under the Companies Act, 1956, and having registered office in the areas mentioned at Col. No.4.</p> <p>[III] Persons being individuals referred to in Col. No. 6(III) of Sr.No.3.</p>	<p>surname & all other persons whose first name begins with the Alphabets “P”.</p> <p>[II] All Company cases whose names begin with the alphabets “P”.</p> <p>[III] All cases Director or Managing Director or Manager or Secretary in the Companies mention at Col. 5(III).</p>
4	ITO, Wd 2(3), Nashik.	Nashik	<p>District of Nashik other than areas falling within the Talukas of</p> <p>1) Malegaon 2) Satana 3) Nandgaon 4) Chandwad</p>	<p>[I] Persons referred to in Col. 6(I) of Sr. No. 4 being other than Companies, trusts & Co-operative societies deriving income from business or profession and whose principal place of business is within the territorial area mentioned Co. No. 4 & those having income other than salary as principal source of income residing within the territorial areas mentioned in Col.4 of Sr. No. 4.</p>	<p>[I] All individual and HUFs whose surname & all other persons whose first name begins with the Alphabets “N”.</p>

			5) Yeola	<p>[II] Persons referred to in Col. 6(II) of Sr. No 4 and residing within the territorial area mentioned in Col. 4.</p> <p>[III] Persons referred to in Col. 6(III) of Sr.No.4 being Companies registered under the Companies Act, 1956, and having registered office in the areas mentioned at Col. No.4.</p> <p>[IV] Persons being individuals referred to in Col. No. 6(IV) of Sr.No.4.</p>	<p>[II] In case of persons having principal source of income from “salary and who are employers/ organizations whose name begin with the alphabets “A, D, E, F & G”.</p> <p>[III] All Company cases whose names begin with the alphabets ‘N’.</p> <p>[IV] All cases Director or Managing Director or Manager or Secretary in the Companies mention at Col. 5(III).</p>
5.	ITO, Wd 2(4), Nashik.	Nashik	District of Nashik other than areas falling within the	[I] Persons referred to in Col. 6(I) of Sr. No. 5 being other than Companies, trusts & Co-operative societies deriving income from	[I] All individual and HUFs whose surname & all other

			<p>Talukas of</p> <ol style="list-style-type: none"> 1) Malegaon 2) Satana 3) Nandgaon 4) Chandwad 5) Yeola 	<p>business or profession and whose principal place of business is within the territorial area mentioned Co. No. 5 & those having income other than salary as principal source of income residing within the territorial areas mentioned in Col.4 of Sr. No. 5.</p> <p>[II] Persons referred to in Col. 6(II) of Sr. No 5 and residing within the territorial area mentioned in Col. 4.</p> <p>[III] Persons referred to in Col. 6(III) of Sr.No.5 being Companies registered under the Companies Act, 1956, and having registered office in the areas mentioned at Col. No.4.</p> <p>[IV] Persons being individuals referred to in Col. No. 6(IV) of Sr.No.5.</p>	<p>persons whose first name begins with the Alphabets “O, T, U & V”.</p> <p>[II] In case of persons having principal source of income from “salary and who are employers/ organizations whose name begin with the alphabets “I, K&L”.</p> <p>[III] All Company cases whose names begin with the alphabets “R & Q”.</p> <p>[IV] All cases Director or Managing Director or Manager or Secretary in the Companies mention</p>
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					at Col. 5(III).
6.	ITO, Wd-2(5), Nashik	Nashik	<p>(A) District of Nashik other than areas falling within the Talukas of</p> <p>1) Malegaon 2) Satana 3) Nandgaon 4) Chandwad 5) Yeola</p> <p>(B) District of Nashik, Nandurbar, Jalgaon & Dhule.</p>	<p>[I] Persons referred to in Col. 6(I) of Sr. No 6 and residing within the territorial area mentioned in Col. 4.</p> <p>[II] Persons referred to in Col. 6(II) of Sr.No.6 being Companies registered under the Companies Act, 1956, and having registered office in the areas mentioned at Col. No.4.</p> <p>[III] Persons referred to in Col. 6(III) being individuals, HUFs & other persons deriving income from business or profession and whose principal place of business is within the territorial area mentioned Col. No. 4 & those having income other than salary as principal source of income residing within the territorial areas mentioned in para (A) of Col. No. 4 .</p> <p>[I] Persons other than companies deriving income from sources other than income from business / profession and residing within the</p>	<p>[I] In case of persons having principal source of income from “salary and who are employers/ organizations whose name begin with the alphabets “B , C, J & H”.</p> <p>[II] All Company cases whose names begin with the alphabets “O”.</p> <p>[III] All individual and HUFs whose surname & all other persons whose first name begins with the Alphabets “R & Q”.</p>

				territorial area mentioned in para (B) of Col. 4 [II] All the persons who are having registered office or whose principal place of business or who is residing within the territorial area mentioned in (B) of Col. 4.	[I] All the cases of persons referred to in item (I) of Col. (5) other than the cases falling within the jurisdiction of the Principal Commissioner/ Commissioner of Income Tax-1 and as well as this charge i.e. Principal Commissioner/ Commissioner of Income Tax-2, Nashik.
Sr.No.	Designation of Assessing Officer.	Headquarters	Territorial area	Persons or classes of persons	Cases or classes of cases.
1	2	3	4	5	6
1	DCIT/ ACIT, Circle-1, Jalgaon.	Jalgaon, Maharashtra	In the State of Maharashtra [a] Jalgaon City excluding Polan Peth, Baliram Peth, Phule Market and Dana Bazar of Jalgaon	[a] Persons referred to in item [a] of Column 6, being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having registered office or principal place of business in the area mentioned in item (a) of Column.4. [b] Persons referred to in item [c] of Column	[a] All company cases failing in the territorial area mentioned in items (a) of Column 4.

			<p>City.</p> <p>[b] Jalgaon District.</p>	<p>6, being other than companies deriving income from business or profession and whose principal place of business is within the territorial area mentioned in items (a) of Column 4.</p> <p>[c] Persons referred to in item [d] of Column 6, being other than companies, deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item [a] of Column 4.</p> <p>[d] Persons referred to in item [d] of Column 6, being other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item [b] of Column 4.</p> <p>[e] Persons referred to in item [e] of Column 6, being co-operative Societies, registered under the Co-operative Societies Act and having registered office in the area mentioned in item [b] of Column 4.</p>	<p>[b] All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item [a] of Column 5.</p> <p>[c] All persons as referred to in item [b] of Column 5 .</p> <p>[d] All persons whose principal source of income is "Salary" and who are employees of employers / organizations whose names begin with the alphabets A, B,</p>
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					C, D, E, F, G, H, I, J, K, L & M. [e] All cases of persons referred to in item [e] of Column 5.
2.	ITO Wd.1(1),	Jalgaon.	(a) Jilla Peth of Jalgaon City (i.e. Ganesh Colony Ring road and Akashwani Chowk).	(a) Persons referred to in items (a) & (b) of Column(6), being <u>other than</u> companies, Co-operative Societies & Trusts deriving income from business or profession and whose principle place of business or profession is within the territorial area mentioned in item (a) of Col.(4).	(a) Cases of all persons as referred to in item (a) of Column (5). (b) Cases of all partners of the firms included in persons referred to in item (a) of Col. (5).
3.	ITO Wd.1(2)	Jalgaon	(a) Jalgaon City <u>excluding</u> Polan Peth,Baliram Peth, Fule market, Dana Bazar.	(a) Persons referred to item (a) & (b) of Column (6) being <u>other than</u> companies, Co-operative Societies & Trusts deriving income from business or profession and whose principle place of business or profession is within the territorial area mentioned in item	(a) Cases of persons as referred to in item (a) of column (5).

			<p>(b) Jalgaon City excluding Polan Peth, Baliram Peth, Fule market, Dana Bazar.</p>	<p>(a) of Column 4.</p> <p>[b] Persons referred to in item (a) & (aa) of Column (6), being <u>companies</u>, registered under the Companies Act, 1956 and having registered office in the area mentioned in item (a) of Col.(4) / and whose return of income / loss is below Rs.10 lakhs.</p>	<p>(b) Cases of all partners of the firm included in persons referred to in item (a) of Col.(5).</p> <p>(a) Cases of persons as referred to in item (b) of Column (5).</p> <p>(aa) Cases of Directors or Managing Director or Manager or Secretary in the companies mentioned in item (b) of Col.(5).</p>
4.	ITO Wd.1(3)	Jalgaon	<p>(a) MIDC Area of Jalgaon City.</p> <p>(b) Jalgaon Taluka.</p>	<p>(a) Persons referred to in item (a) & (b) of Column (6), <u>other than</u> companies, co-op Societies & Trust deriving income from business or profession and whose principle place of business is within the territorial area mentioned in item (a) & (b) of Col.(4).</p>	<p>(a) Cases of persons as referred to in item (a) of Column (5).</p> <p>(b) Cases of all partners of the firms included in persons referred to</p>

					in item (a) of Col.(5).
5.	ITO Wd.1(4)	Jalgaon	Jalgaon District.	<p>(a) Persons referred to item (a) of Column (6) being <u>other than</u> companies, Co-Op. Societies & Trusts deriving income from sources other than income from business or profession or profession and residing within the territorial areas mentioned in column (4).</p> <p>[b] Persons referred to in item [b] of Column 6, being co-operative Societies, registered under the Co-operative Societies Act and having registered office in the area mentioned in item [b] of Column 4.</p>	<p>(a) All cases of persons whose principle source of income is "Salary" and who are employees of employers/organizations whose names begin with the alphabet 'A', 'B', 'C', 'D', 'E' & 'F'.</p> <p>[b] All cases of persons referred to in item [b] of Column 5.</p>

6.	ITO Wd.1(5)	Jalgaon	<p>(a) Jalgaon District.</p> <p>b) Jilha Peth of Jalgaon City (Mahabal Colony, Ramanand Nagar, Shiv Colony & Pimparala).</p>	<p>(a) Persons referred to item (a) of Column (6) being <u>other than</u> companies, Co-Op. Societies & Trusts deriving income from sources other than income from business or profession or profession and residing within the territorial areas mentioned in column (4).</p> <p>(b) Persons referred to in items (b) & (c) of Column(6), being <u>other than</u> companies, Co-operative Societies & Trusts deriving income from business or profession and whose principle place of business or profession is within the territorial area mentioned in item (b) of Col.(4).</p>	<p>(a) All cases of persons whose principle source of income is "Salary" and who are employees of employers/organiza tions whose names begin with the alphabet ' G H I J K L & M'.</p> <p>(b) Cases of all persons as referred to in item (b) of Column (5).</p> <p>(c) Cases of all partners of the firms included in persons referred to in item (b) of Col. (5).</p>
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Sr.No.	Designation of Assessing Officer.	Headquarter	Territorial area	Persons or classes of persons	Cases or classes of cases.
1	2	3	4	5	6
1	DCIT/ ACIT, Circle-2, Jalgaon.	Jalgaon Maharashtra	<p>In the State of Maharashtra</p> <p>[a] Jalgaon District but excluding Jalgaon City.</p> <p>(b) Polan Peth, Baliram Peth, Phule Market and Dana Bazar of Jalgaon City.</p> <p>[c] Jalgaon District.</p>	<p>[a] Persons referred to in item [a] of Column 6, being companies registered under the Companies Act, 1956 and having registered office in the area mentioned in item [a] and [b] of Column (4).</p> <p>[b] Persons referred to in item [b] of Column 6, being other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item [a] and [b] of Column (4).</p> <p>[c] Persons referred to in item [c] of Column 6, being other than companies, deriving income from business or profession and whose principal place of business is within the territorial area mentioned in item [a] and [b] of Column (4).</p> <p>[d] Persons referred to in item [d] of Column 6, being other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item [c] of</p>	<p>[a] All company cases failing in the territorial area mentioned in items (a) and (b) of Column (4).</p> <p>[b] All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item [a] of Column (5).</p> <p>[c] All persons whose principal source of income is from sources other</p>

				Column (4).	than from salary. [d] All cases of persons referred to in corresponding items of (d) of Column 5 whose principal source of income is from salary and who are employees of employers /organizations whose names begin with the alphabets N, O, P, Q, R, S, T, U, V, W, X, Y or Z.
2.	ITO Wd.2(1)	Jalgaon	(a) Jalgaon District excluding City.	(a) Persons referred to in item (a) & (aa) of Column (6), being companies, registered under the Companies Act, 1956 and having registered office in the area mentioned in item (a) of Col.(4).	(a) Cases of persons as referred to in item (a) of Column (5). (aa) Cases of Directors or Managing Director or Manager or

					Secretary in the companies mentioned in item (a) of Col.(5).
			<p>(b) (i) Jalgaon City i.e. areas of Polan Peth and Baliram Peth.</p> <p>(ii) Bhusawal City & Bhusawal Taluka.</p>	(b) Persons referred to item (b) & (bb) of Column (6) being other than companies, Co-op. Societies & Trusts, deriving income from business or profession and whose principle place of business or profession is within the territorial area mentioned in item (b) of Column (4).	<p>(b) Cases of all persons whose principle source of income is from sources other than from salary as referred to in item (b) of Col.(5).</p> <p>(bb) Cases of all partners of the firms included in persons referred to in item (b) of Col.(5).</p>
3.	ITO Wd.2(2)	Jalgaon	(a) Chalisgaon, Pachora & Amalner Talukas of Jalgaon District.	(a) Persons referred to item (a) & (aa) of Column (6) being other than companies, Co-Op. Societies & Trusts deriving income from business or profession and whose principle place of business or profession is within the territorial areas mentioned in item (a) of column (4).	(a) Cases of all persons whose principle source of income is from sources other than from salary as referred to in item

					(a) of col.(5). (aa) Cases of all partners of the firms included in persons referred to in item of Col.(5).
4	ITO WD.2(3)	Jalgaon	(a) Dharangaon Erandol & Jamner Talukas of Jalgaon District. (b) Jalgaon City, Phule Marcket & Dana Bazar.	(a) Persons referred to item (a) & (aa) of Column (6) being other than companies, Co-Op. Societies & Trusts deriving income from business or profession and whose principle place of business or profession is within the territorial areas mentioned in item (a) of column (4) (b) Persons referred to item (b) & (bb) of Column (6) being other than companies, Co-op. Societies & Trusts, deriving income from business or profession and whose principle place of business or profession is within the territorial area mentioned in item (b) of Column (4).	(a) Cases of all persons whose principle source of income is from sources other than from salary as referred to in item (a) of col.(5). (aa) Cases of all partners of the firms included in persons referred to in item of Col.(5). (b) Cases of all persons whose principle source of income is from sources other than from salary as referred to in item

					<p>(b) of Col.(5)</p> <p>(bb) Cases of all partners of the firms included in persons referred to in item (b) of Col.(5).</p>
5	ITO WD.2(4)	Jalgaon	(a) Muktai Nagar, Chopda Parola Taluka of Jalgaon District.	(a) Persons referred to item (a) & (aa) of Column(6) being other than companies, Co-Op. Societies & Trusts, deriving income from business or profession and whose principle place of business or profession is within the territorial area mentioned in item (a) of Column (4).	<p>(a) Cases of all persons whose principle source of income is from sources other than from salary as referred to in item (a) of Col.(5).</p> <p>(aa) Cases of all partners of the firms included in persons referred to in item (a) of Col.(5).</p>

			(b) Jalgaon District.	(a) Persons referred to in item (a) of Column (6) being other than companies, Co-Op. Societies & Trusts deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of Col.(4).	(a) All cases of persons referred to in item (a) of Col.(5) and whose principle source of income is from "Salary" and who are employees of the employers organizations whose names begin with the alphabets- "N ,O, P, Q, R, S & T".
6	ITO WD.2(5)	Jalgaon	(a) Raver, Bodwad, Bhadgaon & Yawal Taluka of Jalgaon District.	(a) Persons referred to item (a) & (aa) of Column(6) being other than companies, Co-Op. Societies & Trusts, deriving income from business or profession and whose principle place of business or profession is within the territorial area mentioned in item (a) of Column (4).	(a) Cases of all persons whose principle source of income is from sources other than from salary as referred to in item (a) of Col.(5). (aa) Cases of all partners of the firms included in persons referred to in item (a) of Col.(5).

			(b) Jalgaon District.	(a) Persons referred to in item (a) of Column (6) being other than companies, Co-Op. Societies & Trusts deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of Col.(4).	(a) All cases of persons referred to in item (a) of Col.(5) and whose principle source of income is from "Salary" and who are employees of the employers organizations whose names begin with the alphabets U, V, W, X, Y & Z.
COMMISSIONER OF INCOME-TAX-1, AURANGABAD				RANGE-1, AURANGABAD, RANGE JALNA, RANGE NANDEED	
SR NO (1)	Designation of Income Tax Authorities (2)	Head Quarters (3)	Territorial Area (4)	Persons or classes of persons (5)	Cases or classes of Cases (6)
1	Dy. /Asst. Commissioner of Income Tax, Circle-1, Aurangabad.	Aurangabad, Maharashtra	In the state of Maharashtra- a) District of Aurangabad; b) All Talukas excluding Aurangabad Taluka of Aurangabad District.	a) Persons being companies registered under the Company's Act 2013 or under the Company's Act, 1956 and having its registered office or Principal place of business in the area mentioned in item (a) of column (4); b) Persons being individuals referred to in item (b) of column (6); c) Persons being individuals referred to in	a) All cases of persons referred to in corresponding entry in item (a) of column (5) whose names begin with the alphabet 'A' or 'B' or 'C' or 'D' or

				<p>item(c) of column (6) deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>d) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4);</p> <p>e) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4).</p>	<p>'E' or 'F' or 'G' or 'H' or 'I' or 'J' or 'K' or 'L' or 'M' or 'N' or 'O' or 'P' or 'Q' or 'R';</p> <p>b) All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (a) above;</p> <p>c) All cases of persons referred to in corresponding entry in item (c) of column (5) whose principal source of income is from "Salary" and who are employees of Central Government, State Government and Private Sector Companies;</p> <p>d) All cases of persons referred to in</p>
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					corresponding entries in item (d) & (e) of column (5).
2.	Income Tax Officer, Ward 1(1) Aurangabad.	Aurangabad, Maharashtra	In the State of Maharashtra– District of Aurangabad .	<p>a) Persons being companies registered under the companies’ act 2013 or under the companies’ act 1956 and having its registered office or principal place of business in Aurangabad district;</p> <p>b) Persons being individuals referred to in item (b) of Column 6;</p> <p>c) Persons being individuals referred to in item (c) of column 6 deriving income from sources other than income from business or profession and residing within territorial area mentioned in column 4.</p>	<p>a) All cases of persons referred to in corresponding in item A of column 5 whose name begin with the alphabets “A” o “B” or “C” or “D” or “E” or “F” or ”G ”or “H” or “I” ;</p> <p>b) All cases of Individuals being managing director or director or manager or secretary in the companies referred to in corresponding entries in item (a) above;</p> <p>c) All cases of individuals who are deriving salary from private sector companies.</p>
3.	Income Tax Officer, Ward 1(2) Aurangabad.	Aurangabad, Maharashtra	In the State of Maharashtra– District of Aurangabad .	a) Persons being companies registered under the companies act 2013 or under the companies act 1956 and having its registered office or principal place of business in Aurangabad	a) All cases of persons referred to in corresponding in item A of column 5

				<p>district;</p> <p>b) Persons being individuals referred to in item (b) of Column 6;</p> <p>c) Persons being individuals deriving income from sources other than income from business or profession and residing within territorial area mentioned in column 4.</p>	<p>whose name begin with the Alfa bate “J” o “K” or “L” or “M” or “N” or “O” or “P” or “Q” or “R”;</p> <p>b) All cases of Individuals being managing director or director or manager or secretary in the companies referred to in corresponding entries in item (b) above;</p> <p>c) All cases of Individuals who are deriving salary from Central and State Government.</p>
4.	Income Tax Officer, Ward 1(3), Aurangabad.	Aurangabad, Maharashtra	<p>In the State of Maharashtra– District of Aurangabad -</p> <p>Areas falling within the territorial jurisdiction of -</p> <p>i) Vaijapur Taluka, ii) Gangapur Taluka and</p>	<p>a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column 4;</p> <p>b) Persons other than companies deriving income business or profession and whose principal place of business or profession is within the territorial area mentioned in column 4.</p>	<p>All cases of persons referred to in corresponding entries in items (a) and (b) of column 5.</p>

			iii) Paithan Taluka		
5.	Income Tax Officer, Ward 1(4), Aurangabad.	Aurangabad, Maharashtra	<p>In the State of Maharashtra- District of Aurangabad -</p> <p>Areas falling within the territorial jurisdiction of -</p> <p>i) Kannad Taluka, ii) Phulambri Taluka, iii) Khultabad Taluka, iv) Sillod Taluka and v) Soyegaon Taluka.</p>	<p>a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column 4;</p> <p>b) Persons other than companies deriving income business or profession and whose principal place of business or profession is within the territorial area mentioned in column 4.</p>	<p>All cases of persons referred to in corresponding entries in items (a) and (b) of column 5 .</p>

6.	Income Tax Officer, Ward 1(5) Aurangabad.	Aurangabad, Maharashtra	In the state of Maharashtra- All Talukas of Aurangabad district excluding Aurangabad Taluka of Aurangabad District	a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column 4; b) Persons other than companies deriving income business or profession and whose principal place of business or profession is within the territorial area mentioned in column 4.	All cases of persons referred to in corresponding entries in items (a) and (b) of column 5 who are not assessed to tax earlier.
SR NO	Designation of Income Tax Authorities	Head Quarters	Territorial Area	Persons or classes of persons	Cases or classes of Cases
(1)	(2)	(3)	(4)	(5)	(6)
1.	DCIT/ACIT Circle Jalna	Jalna, Maharashtra	In the state of Maharashtra - Districts of Jalna, Parbhani & Hingoli.	(a) Persons other than companies deriving income from Business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4); (b) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4) ; (c) Persons being companies registered under the Company's Act 2013 or under the Company's Act, 1956 and having its registered office or Principal place of business in the area mentioned in column (4); (d) Persons being individuals referred to in	(a) All cases of the persons referred to in corresponding entries in item (a), (b) & (c) of column (5); (b) All cases of individuals being Managing director or director or manager or secretary in the companies referred to in corresponding

				item (b) of column (6).	entry in item (c) of column (5).
2.	Income Tax Officer, Ward 1, Jalna.	Jalna, Maharashtra	In the State of Maharashtra- District of Jalna – areas falling within the territorial jurisdiction of Jalna Taluka .	c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4); d) Persons other than companies deriving income business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4) .	All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) .
3.	Income Tax Officer, Ward 2, Jalna.	Jalna, Maharashtra	In the State of Maharashtra – (a) District of Jalna; (b) Areas falling within the territorial jurisdiction of all Talukas of Jalna district excluding Jalna Taluka.	a) Persons being companies registered under the companies act 2013 or under the companies act 1956 and having its registered office or principal place of business in the areas mentioned in item (a) of column (4) ; b) Persons being individuals referred to in item (b) of Column(6); e) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4) ; f) Persons other than companies deriving income business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4).	a) All cases of persons referred to in corresponding entry in item (a) of column (5); b) All cases of Individuals being managing director or director or manager or secretary in the companies referred to in corresponding entries in item (a) above; c) All cases of persons referred to in corresponding entry in items (c) & (d) of column (5).

4.	Income Tax Officer, Ward, Parbhani.	Parbhani, Maharashtra	In the State of Maharashtra – District of Parbhani.	<ul style="list-style-type: none"> f) Persons being companies registered under the Company's Act 2013 or under the Company's Act, 1956 and having its registered office or Principal place of business in the area mentioned in column (4); g) Persons being individuals referred to in item (b) of column (6); h) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4); i) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4). 	<ul style="list-style-type: none"> a) All cases of persons referred to in corresponding entries in item (a), (b) & (c) of column (5); b) All cases of individuals being Managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) of column (5).

5.	Income Tax Officer, Ward, Hingoli.	Hingoli, Maharashtra	In the State of Maharashtra - District of Hingoli.	<ul style="list-style-type: none"> a) Persons being companies registered under the Company's Act 2013 or under the Company's Act, 1956 and having its registered office or Principal place of business in the area mentioned in column (4); b) Persons being individuals referred to in item (b) of column (6); c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4); d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4). 	<ul style="list-style-type: none"> a) All cases of persons referred to in corresponding entries in item (a), (c) & (d) of column (5); b) All cases of individuals being Managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) of column (5).
6.	Income Tax Officer, Ward 3, Jalna.	Jalna Maharashtra	In the state of Maharashtra - Districts of Jalna, Parbhani & Hingoli.	<ul style="list-style-type: none"> a) Persons other than companies deriving income from Business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4); b) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4). 	All cases of the persons referred to in corresponding entries in item (a) & (b) of column (5) who have not been assessed to tax earlier.

Sr.No	Designation of Income Tax Authorities	Head Quarter	Territorial Area	Persons or class of persons	Cases or class of cases
[1]	[2]	[3]	[4]	[5]	[6]
1	ITO Wd. 1, Nanded	Nanded, Maharashtra	In the State of Maharashtra - District of Nanded - Areas falling within territorial jurisdiction of Nanded Taluka.	(e) Persons other than companies deriving income from Business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4); (f) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4); (g) Persons being companies registered under the Company's Act 2013 or under the Company's Act, 1956 and having its registered office or Principal place of business in the area mentioned in column (4); (h) Persons being individuals referred to in item (c) of column (6).	a) All cases of the persons other than individuals referred to in corresponding entries in item (a), (b) & (c) of column (5) whose name begins with alphabets 'A' to 'N'; b) All cases of the persons being individuals referred to in corresponding entries in item (a), (b) & (c) of column (5) whose surname begins with alphabets 'A' to 'N'; c) All cases of individuals being managing director or

					director or manager or secretary in the companies referred to in item (c) of column 5.
2	ITO Wd. 2, Nanded	Nanded, Maharashtra	In the State of Maharashtra - District of Nanded - Areas falling within territorial jurisdiction of Nanded Taluka.	<ul style="list-style-type: none"> a) Persons other than companies deriving income from Business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4); b) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4) ; c) Persons being companies registered under the Company's Act 2013 or under the Company's Act, 1956 and having its registered office or Principal place of business in the area mentioned in column (4); d) Persons being individuals referred to in item (c) of column (6). 	<ul style="list-style-type: none"> a) All cases of the persons other than individuals referred to in corresponding entries in item (a), (b) & (c) of column (5) whose name begins with alphabets 'O' to 'Z'; b) All cases of the persons being individuals referred to in corresponding entries in item

					<p>(a), (b) & (c) of column (5) whose surname begins with alphabets 'O' to 'Z';</p> <p>c) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (c) of column 5.</p>
3	ITO Wd. 3, Nanded	Nanded, Maharashtra	<p>In the State of Maharashtra -</p> <p>District of Nanded -</p> <p>Areas falling within territorial jurisdiction of all the talukas excluding Nanded Taluka.</p>	<p>a) Persons other than companies deriving income from Business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4);</p> <p>b) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4);</p> <p>c) Persons being companies registered under the Company's Act 2013 or under the Company's Act, 1956 and having its registered office or Principal place of business in the area mentioned in column</p>	<p>a) All cases of the persons other than individuals referred to in corresponding entries in item (a), (b) & (c) of column (5) whose name begins with alphabets 'A' to 'L';</p> <p>b) All cases of the persons being</p>

				<p>(4);</p> <p>d) Persons being individuals referred to in item (c) of column (6).</p>	<p>individuals referred to in corresponding entries in item (a), (b) & (c) of column (5) whose surname begins with alphabets 'A' to 'L';</p> <p>c) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (c) of column 5.</p>
4	ITO Wd. 4, Nanded	Nanded, Maharashtra	<p>In the State of Maharashtra -</p> <p>District of Nanded -</p> <p>Areas falling within territorial jurisdiction of all the talukas excluding Nanded Taluka.</p>	<p>a) Persons other than companies deriving income from Business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4);</p> <p>b) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4);</p> <p>c) Persons being companies registered</p>	<p>a) All cases of the persons other than individuals referred to in corresponding entries in item (a),</p>

				<p>under the Company's Act 2013 or under the Company's Act, 1956 and having its registered office or Principal place of business in the area mentioned in column (4);</p> <p>d) Persons being individuals referred to in item (c) of column (6).</p>	<p>(b) & (c) of column (5) whose name begins with alphabets 'M' to 'Z';</p> <p>b) All cases of the persons being individuals referred to in corresponding entries in item (a), (b) & (c) of column (5) whose surname begins with alphabets 'M' to 'Z';</p> <p>c) All cases of individuals being managing director or director or manager</p>
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					or secretary in the companies referred to in item (c) of column 5.
5	ITO Wd. 5, Nanded	Nanded, Maharashtra	In the State of Maharashtra – District of Nanded.	<ul style="list-style-type: none"> a) Persons other than companies deriving income from Business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4); b) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4). 	a) All cases of the persons referred to in corresponding entries in items (a) & (b) of column (5) who are not assessed to tax earlier.
6	Dy. CIT/ Asst. CIT, Circle Nanded	Nanded, Maharashtra	In the State of Maharashtra – District of Nanded.	<ul style="list-style-type: none"> a) Persons other than companies deriving income from Business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4); b) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4); c) Persons being companies registered under the Company's Act 2013 or under the Company's Act, 1956 and having its registered office or Principal place of 	<ul style="list-style-type: none"> a) All cases of the persons referred to in corresponding entries in items (a), (b) & (c) of column (5); b) All cases of individuals being managing director or director or

				business in the area mentioned in column (4); d) Persons being individuals referred to in item (b) of column (6).	manager or secretary in the companies referred to in item (c) of column 5.
COMMISSIONER OF INCOME-TAX-2, AURANGABAD				RANGE-2, AURANGABAD, RANGE-3, AURANGABAD, LATUR RANGE	
SR No.	Designation of Income Tax Authorities	Head Quarters	Territorial Area	Persons or classes of persons	Cases or classes of Cases
(1)	(2)	(3)	(4)	(5)	(6)
1.	Dy.CIT/Asst. CIT, Circle-2, Aurangabad	Aurangabad, Maharashtra	In the state of Maharashtra – a) District of Aurangabad ; b) Areas falling within the territorial jurisdiction of Aurangabad Taluka excluding areas comprising of southern part of Jalna road starting from Cambridge School of Jalna	a) Persons being companies registered under the Companies Act 2013 or under the Company's Act, 1956 and having its registered office or Principal place of business in the area mentioned in item (a) of column (4); b) Persons being individuals referred to in item (b) of column (6); c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4); d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4);	e) All cases of persons referred to in corresponding entry in item (a) of column (5) whose names begin with the alphabet 'S' or 'T' or 'U'; f) All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding

			<p>Road to Baba Petrol Pump towards Beed Bypass;</p> <p>c) District of Aurangabd, Beed, Jalana, Parbhani, Hingoli, Nanded, Latur and Usmanabad.</p>	<p>e) All the persons who are having registered office or whose principal place of business or who is residing within the territorial area mentioned in item (c) of column 4. All the persons who are having registered office or whose principal place of business or who is residing within the territorial area mentioned in item (c) of column 4.</p>	<p>entry in item (a) above;</p> <p>g) All cases of persons referred to in corresponding entries in items (c) & (d) of column (5);</p> <p>h) All the cases of persons referred to in item (e) of column 5, other than the cases falling within the jurisdiction of Principal Commissioner/ Commissioner-1 Aurangabad and as well as in the charge of Principal Commissioner/ Commissioner-2 Aurangabad.</p>
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2.	Income Tax Officer, Ward 2(1) Aurangabad.	Aurangabad, Maharashtra	<p>In the State of Maharashtra –</p> <p>a) District of Aurangabad;</p> <p>b) Areas falling within the territorial jurisdiction of Aurangabad Taluka excluding areas comprising of southern part of Jalna road starting from Cambridge School of Jalna Road to Baba Petrol Pump towards Beed By-pass -</p> <p>Areas as mentioned in Annexure-(B).</p>	<p>a) Persons being individuals referred to in item(a) of column (6) deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>b) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4);</p> <p>c) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4).</p>	<p>a) All pensioners and employees of Dr. Babasaheb Ambedkar Marathwada University, Aurangabad;</p> <p>b) All cases of persons referred to in corresponding entries in items (b) & (c) of column (5).</p>
3.	Income Tax Officer, Ward 2(2) Aurangabad.	Aurangabad, Maharashtra	<p>In the State of Maharashtra –</p> <p>a) District of Aurangabad;</p> <p>b) Areas falling within the territorial jurisdiction of Aurangabad Taluka</p>	<p>a) Persons being individuals referred to in item(a) of column (6) deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>b) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item</p>	<p>a) All Employees of State Government undertaking Such as MSCB, MSRTC, MIDC, etc referred to in item (a) of column 5;</p>

			<p>excluding areas comprising of southern part of Jalna road starting from Cambridge School of Jalna Road to Baba Petrol Pump towards Beed By-pass - Areas as mentioned in Annexure-(C).</p>	<p>(b) of column (4); c) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4).</p>	<p>b) All cases of persons referred to in corresponding entries in items (b) & (c) of column (5).</p>
4.	Income Tax Officer, Ward 2(3) Aurangabad.	Aurangabad, Maharashtra	<p>In the State of Maharashtra-</p> <p>a) District of Aurangabad;</p> <p>b) Areas falling within the territorial jurisdiction of Aurangabad Taluka excluding areas comprising of southern part of Jalna road starting from Cambridge School of Jalna Road to Baba Petrol Pump towards Beed By-pass - Areas as mentioned</p>	<p>a) Persons being individuals referred to in item(a) of column (6) deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); b) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4); c) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4).</p>	<p>a) All Salaried Employees not Covered in Ward 1(1) , 1(2), 2(1) and 2(2) Aurangabad referred to in item (a) of column 5; b) All cases of persons referred to in corresponding entries in items (b) & (c) of column (5).</p>

			in Annexure-(D).		
5.	Income Tax Officer, Ward 2(4) Aurangabad.	Aurangabad, Maharashtra	<p>In the State of Maharashtra-</p> <p>a) District of Aurangabad;</p> <p>b) Areas falling within the territorial jurisdiction of Aurangabad Taluka excluding areas comprising of southern part of Jalna road starting from Cambridge School of Jalna Road to Baba Petrol Pump towards Beed By-pass -</p> <p>Areas as mentioned in Annexure -(E) ;</p> <p>c) District of</p>	<p>a) Persons being companies registered under the Companies Act 2013 or under the Company's Act, 1956 and having its registered office or Principal place of business in the area mentioned in item (a) of column (4);</p> <p>b) Persons being individuals referred to in item (b) of column (6);</p> <p>c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4);</p> <p>d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4);</p> <p>e) All the persons who are having registered office or whose principal place of business or who is residing within the territorial area mentioned in item (c) of column 4.</p>	<p>a) All cases of persons referred to in corresponding entries in items (a) of column 5 whose names begin with the alphabet "S" or "T" or "U";</p> <p>b) All Cases of individual being managing director or directors or managers or secretary in the companies referred to in corresponding entries in item (a) above;</p> <p>c) All cases of persons referred to in corresponding</p>

			Aurangabd, Beed, Jalana, Parbhani, Hingoli, Nanded, Latur and Usmanabad.		entries in items (c) & (d) of column (5); i) All the cases of persons referred to in item (e) of column 5, other than the cases falling within the jurisdiction of Principal Commissioner/ Commissioner-1 Aurangabad and as well as in the charge of Principal Commissioner/ Commissioner-2 Aurangabad.
6.	Income Tax Officer, Ward 2(5) Aurangabad.	Aurangabad, Maharashtra	In the state of Maharashtra - Areas falling within the territorial jurisdiction of Aurangabad Taluka excluding areas comprising of southern part of Jalna road starting from Cambridge School of Jalna Road to Baba Petrol	a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4); b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4).	All cases of the persons referred to in corresponding entries in items (a) & (b) of column (5) who are not assessed to tax earlier.

			Pump towards Beed By-pass.		
SR NO	Designation of Income Tax Authorities	Head Quarters	Territorial Area	Persons or classes of persons	Cases or classes of Cases
(1)	(2)	(3)	(4)	(5)	(6)
1.	Dy. CIT/Asst. CIT Circle-3, Aurangabad	Aurangabad, Maharashtra	In the state of Maharashtra- c) District of Aurangabad; d) Aurangabad Taluka - Areas falling within the territorial jurisdiction comprising of southern part of Jalna road starting from Cambridge School of Jalna Road to Baba Petrol Pump towards Beed By- pass (Annexure-A); e) Beed District.	a) Persons being companies registered under the Company's Act 2013 or under the Company's Act, 1956 and having its registered office or Principal place of business in the area mentioned in item (a) of column (4); b) Persons being individuals referred to in item (b) of column (6); c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) and item(c) of column (4); d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b)and item (c) of column (4); e) Persons being companies registered under the Company's Act 2013 or under the Company's Act, 1956 and having its registered office or Principal place of business in the area mentioned in item (c) of	a) All cases of persons referred to in corresponding entry in item (a) of column (5) whose names begin with the alphabet 'V' or 'W' or 'X' or 'Y' or 'Z' referred to in item(a) of column 4; b) All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (a) above;

				column (4).	<p>c) All cases of persons referred to in corresponding entry in item (e) of column (5) ;</p> <p>d) All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (c) above;</p> <p>e) All cases of persons referred to in corresponding entries in item (c) & (d) of column (5).</p>
2.	Income Tax Officer, Ward 3(1) Aurangabad.	Aurangabad, Maharashtra	<p>In the State of Maharashtra-</p> <p>a) District of Aurangabad;</p> <p>b) Aurangabad Taluka -</p> <p>Areas falling within the territorial</p>	<p>a) Persons being companies registered under the Company's Act 2013 or under the Company's Act, 1956 and having its registered office or Principal place of business in the area mentioned in item (a) of column (4) ;</p> <p>b) Persons being individuals referred to in item (b) of column (6);</p> <p>c) Persons other than companies deriving income from sources other than income from business or profession and residing</p>	<p>a) All cases of persons referred to in corresponding entry in item (a) of column (5) whose names begin with the alphabet 'V' or 'W' or 'X' or 'Y' or 'Z' referred to in item(a) of column 4;</p>

			<p>jurisdiction comprising of southern part of Jalna road starting from Cambridge School of Jalna Road to Baba Petrol Pump towards Beed By-pass as mentioned in Annexure-(F).</p>	<p>within the territorial area mentioned in item (b) of column (4); d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4).</p>	<p>b) All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (a) above;</p> <p>c) All cases of persons referred to in corresponding entry in items (c) and (d) of column (5).</p>
3.	Income Tax Officer, Ward 3(2) Aurangabad.	Aurangabad, Maharashtra	<p>In the State of Maharashtra- Aurangabad Taluka -</p> <p>Areas falling within the territorial jurisdiction comprising of southern part of Jalna road starting from Cambridge School of Jalna Road to Baba</p>	<p>a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4); b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4).</p>	<p>All cases of persons referred to in corresponding entry in items (a) and (b) of column (5).</p>

			Petrol Pump towards Beed By-pass as mentioned in Annexure-(G).		
4.	Income Tax Officer, Ward 1, Beed.	Beed, Maharashtra	In the State of Maharashtra- District of Beed - Areas falling within the territorial jurisdiction of all the Talukas of Beed District Excluding Talukas of Ambajogai, Parli, Dharur & Kaij .	<p>a) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956 and having its registered office or Principal place of business in the area mentioned in column (4);</p> <p>b) Persons being individuals referred to in item (b) of column (6);</p> <p>c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4);</p> <p>d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4).</p>	<p>a) All cases of persons referred to in corresponding entry in item (a) of column (5);</p> <p>b) All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (a) above;</p> <p>c) All cases of persons referred to in corresponding entry in item (c) and (d) of column (5).</p>

5.	Income Tax Officer, Ward 2, Beed.	Beed, Maharashtra	<p>In the State of Maharashtra- District of Beed.</p> <p>Areas falling within the territorial jurisdiction of Talukas of Ambejogai, Parli, Dharur & Kaij.</p>	<p>a) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956 and having its registered office or Principal place of business in the area mentioned in column (4);</p> <p>b) Persons being individuals referred to in item (b) of column (6);</p> <p>c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4);</p> <p>d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4).</p>	<p>a) All cases of persons referred to in corresponding entry in item (a) of column (5);</p> <p>b) All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (a) above;</p> <p>c) All cases of persons referred to in corresponding entry in item (c) and (d) of column (5).</p>

6	Income Tax Officer, Ward 3(3), Aurangabad.	Aurangabad, Maharashtra	In the state of Maharashtra a) Aurangabad Taluka - Areas falling within the territorial jurisdiction comprising of southern part of Jalna road starting from Cambridge School of Jalna Road to Baba Petrol Pump towards Beed By- pass; b) Beed District.	c) Persons other than companies deriving income from Business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4); d) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4).	All cases of the persons referred to in corresponding entries in item (a) & (b) of column (5) who have not been assessed to tax earlier.
Sr.No	Designation of Income Tax Authorities	Head Quarter	Territorial Area	Persons or class of persons	Cases or class of cases
[1]	[2]	[3]	[4]	[5]	[6]
1	Dy. / Asst. Commissioner of Income Tax, Latur Range	Latur, Maharashtra	In the State of Maharashtra - a) District of Latur; b) District of Osmanabad.	a) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956 and having its registered office or Principal place of business in the area mentioned in item (a) and (b) of column (4); b) Persons being individuals referred to in item (b) of column (6); c) Persons other than companies deriving	a) All cases of the persons referred to in corresponding entries in item (a), (c) & (d) of column (5); b) All cases of individuals

				<p>income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) & (b) of column (4);</p> <p>d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) and (b) of column (4).</p>	<p>being Managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) of column (5).</p>
2	ITO Wd. 1, Latur	Latur, Maharashtra	<p>In the State of Maharashtra –</p> <p>a) Areas falling within the territorial jurisdiction of Latur Taluka;</p> <p>b) Areas falling within the territorial jurisdiction of Nilanga and Renapur Talukas.</p>	<p>(i) Persons other than companies deriving income from Business or profession and whose principal place of business or profession is within the territorial area mentioned in item(a) column (4);</p> <p>(j) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) column (4);</p> <p>(k) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956 and having its registered office or Principal place of business in the area mentioned in item (a)column (4);</p> <p>(l) Persons being individuals referred to in item (c) of column (6);</p> <p>(m) Persons other than companies deriving income from Business or profession and whose principal place of business or profession is within the territorial area mentioned in item(b) of column (4);</p>	<p>d) All cases of the persons other than individuals referred to in corresponding entries in item (a) of column (5) whose name begins with alphabets 'A' to 'N';</p> <p>e) All cases of the persons being individuals referred to in corresponding entries in item (a) of column (5) whose surname begins with alphabets 'A' to 'N';</p> <p>f) All cases of</p>

				<p>(n) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4);</p> <p>(o) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956 and having its registered office or Principal place of business in the area mentioned in item (b) of column (4);</p> <p>(p) Persons being individuals referred to in item (b) of column (6).</p>	<p>individuals being managing director or director or manager or secretary in the companies referred to in item (c) of column 5;</p> <p>g) All cases of the persons referred to in corresponding entries in item (b) of column (5);</p> <p>h) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (g) of column 5.</p>
3	ITO Wd. 2, Latur	Latur, Maharashtra	<p>In the State of Maharashtra –</p> <p>a) Areas falling within the territorial jurisdiction of</p>	<p>a) Persons other than companies deriving income from Business or profession and whose principal place of business or profession is within the territorial area mentioned in item(a) column (4);</p> <p>b) Persons other than companies deriving</p>	<p>a) All cases of the persons other than individuals referred to in corresponding</p>

			<p>Latur Taluka;</p> <p>b) Areas falling within the territorial jurisdiction of Ausa Taluka.</p>	<p>income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) column (4);</p> <p>c) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956 and having its registered office or Principal place of business in the area mentioned in item (a) column (4);</p> <p>d) Persons being individuals referred to in item (c) of column (6);</p> <p>e) Persons other than companies deriving income from Business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4);</p> <p>f) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4);</p> <p>g) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956 and having its registered office or Principal place of business in the area mentioned in item (b) of column (4);</p> <p>h) Persons being individuals referred to in item (e) of column (6).</p>	<p>entries in item (a) of column (5) whose name begins with alphabets 'O' to 'Z'</p> <p>b) All cases of the persons being individuals referred to in corresponding entries in item (a) of column (5) whose surname begins with alphabets 'O' to 'Z';</p> <p>c) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (c) of column 5;</p> <p>d) All cases of the persons referred to in corresponding entries in item (b) of column (5);</p>
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					e) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (g) of column 5.
4	ITO Wd. 3, Latur	Latur, Maharashtra	In the State of Maharashtra - Areas falling within the territorial jurisdiction of All Talukas excluding Latur, Renapur, Nilanga and Ausa Talukas .	e) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956 and having its registered office or Principal place of business in the area mentioned in column (4); f) Persons being individuals referred to in item (b) of column (6); g) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4); h) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4).	c) All cases of persons referred to in corresponding entries in item (a), (c) & (d) of column (5); d) All cases of individuals being Managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) of column (5).
5	ITO Wd. Osmanabad	Osmanabad, Maharashtra	In the State of Maharashtra - District of Osmanabad	(a) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956 and having its registered office or Principal place of	a) All cases of persons referred to in corresponding

				<p>business in the area mentioned in column (4);</p> <p>(b) Persons being individuals referred to in item (b) of column (6);</p> <p>(c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4);</p> <p>(c) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4).</p>	<p>entries in item (a), (c) & (d) of column (5);</p> <p>b) All cases of individuals being Managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) of column (5).</p>
6	ITO Wd. 4, Latur	Latur, Maharashtra	<p>In the State of Maharashtra -</p> <p>c) District of Latur;</p> <p>d) District of Osmanabad.</p>	<p>e) Persons other than companies deriving income from Business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4);</p> <p>f) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4).</p>	<p>All cases of the persons referred to in corresponding entries in item (a) & (b) of column (5) who have not been assessed to tax earlier.</p>
COMMISSIONER OF INCOME-TAX-1, KOLHAPUR				RANGE-1, KOLHAPUR, RANGE-1, SANGLI, RANGE-2, SANGLI	
Sr. No.	Designation of Income Tax Authorities	Headquarters	Territorial Areas	Persons or class of persons	Cases or classes of cases
(1)	(2)	(3)	(4)	(5)	(6)
1.	Deputy Commissioner / Assistant	Kolhapur, Maharashtra	In the state of Maharashtra,	(a) Persons other than companies <u>deriving income from sources other than income from business or profession</u> and residing within the	(a) All cases of persons referred to in corresponding entries

	<p>Commissioner of Income Tax, Circle-1, Kolhapur</p>		<p>(a) All talukas of Kolhapur district except talukas of Shirol and Hatkangale.</p> <p>(b) All talukas of Kolhapur district except talukas of Shirol, Hatkangale & Karveer.</p> <p>(c) Municipal Wards "A", "B", "C" & "D" of Kolhapur City.</p> <p>(d) All talukas of Kolhapur district including Kolhapur city, except talukas of Shirol and Hatkangale, but includes area of MIDC Shirol of Hatkanagale Taluka</p> <p>(e) On area's not covered in (a) to (d) above, but covered in territorial jurisdiction in respect of Kolhapur district allocated to the CIT-1, Kolhapur vide Sr.No. 242 of</p>	<p>territorial area mentioned in items <u>(b),(c) and (d) of Column (4)</u> and having returned income / loss exceeding Rs. 15 lakhs.</p> <p>(b) persons other than Companies <u>deriving income from business or profession</u> and whose principal place of business or profession is within the territorial area mentioned in items <u>(a),(c) and (d) of Column (4)</u> and having returned income / loss exceeding Rs. 15 lakhs.</p> <p>(c) <u>persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956</u> and having its registered office or principal place of business in the area mentioned in items <u>(d) of column (4)</u> and having returned income / loss exceeding Rs. 20 lakhs;</p> <p>(d) persons being individuals referred to in item <u>(d) of column (6)</u></p> <p>(e) Persons deriving income from business/profession covered in Item-(e) of Col.4 and having returned income / loss exceeding Rs. 15 lakhs.</p> <p>(f) Persons deriving income from sources other than business/profession mentioned in item(e) of Col. 4 and having returned income / loss exceeding Rs. 15 lakhs.</p> <p>(g) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 mentioned in item(e) of col. 4 and having returned income / loss exceeding Rs. 20 lakhs;</p>	<p>in <u>items (a) of Column (5)</u></p> <p>(b) All cases of persons referred to in the corresponding entries in item <u>(b) of Column (5)</u></p> <p>(c) All cases of persons referred to in corresponding entry in item <u>(c) of column (5)</u> being companies whose names begin with the alphabets "M" to "Z".</p> <p>(d) all cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in <u>items (c) above</u>.</p> <p>(e) all co-op. sugar factories and co-op. banks cases situated within the territorial area mentioned in <u>column 4(a) to (c)</u>.</p> <p>(f) All cases</p>
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			Schedule-I of Notification No. S.O.2753(E) dated 22/10/2014.		covered in items (e), (f) & (g) of column-5 except cases in Karveer Taluka having income from sources other income from business/profession.
2.	Income Tax Officer, Ward-1(1), Kolhapur	Kolhapur, Maharashtra	<p>In the state of Maharashtra,</p> <p>(a) Municipal Wards "C" & "D" of Kolhapur City</p> <p>(b) Gaganbawada taluka of Kolhapur district</p> <p>(c) On area's not covered in (a) to (d) as shown in column-4 of schedule-I against the name of ACIT/DCIT Circle-1, Kolhapur, but covered in territorial jurisdiction in respect of Kolhapur district allocated to the CIT-1, Kolhapur vide Sr.No. 242 of Schedule-I of Notification No. S.O.2753(E) dated</p>	<p>(a) Persons other than companies <u>deriving income from sources other than income from business or profession</u> and residing within the territorial area mentioned in items <u>(a) and (b) of Column (4)</u> and having returned income / loss up to Rs. 15 lakhs.</p> <p>(b) persons other than Companies <u>deriving income from business or profession</u> and whose principal place of business or profession is within the territorial area mentioned in items <u>(a) & (b) of Column (4)</u> and having returned income / loss up to Rs. 15 lakhs;</p> <p>(c) <u>persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956</u> and having its registered office or principal place of business in the area mentioned in items <u>(a) & (b) of column (4)</u> and having returned income / loss up to Rs. 20 lakhs;</p> <p>(d) persons being individuals referred to in item <u>(d) of column (6)</u>.</p> <p>(e) Persons deriving income from</p>	<p>(a) All cases of persons referred to in corresponding entries in <u>items (a) of Column (5)</u>.</p> <p>(b) All cases of persons referred to in the corresponding entries in item <u>(b) of Column (5)</u>.</p> <p>(c) All cases of persons referred to in corresponding entry in item <u>(c) of column (5)</u> being companies whose names begin with the alphabets "M" to "Z".</p> <p>(d) all cases of individuals being Managing Director or Director or</p>

			22/10/2014.	<p>business/profession covered in Item-(c) of Col.4 and having returned income / loss up to Rs. 15 lakhs.</p> <p>(f) Persons deriving income from sources other than business/profession mentioned in item(c) of Col. 4 and having returned income / loss up to Rs. 15 lakhs.</p> <p>(g) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 mentioned in item(c) of col. 4 and having returned income / loss up to Rs. 20 lakhs;</p>	<p>Manager or Secretary in the companies referred to in corresponding entry in <u>items (c) above</u>.</p> <p>(e) All cases covered in items (e), (f) & (g) of column-5 except cases in Karveer Taluka having income from sources other income from business/profession.</p>
3.	Income Tax Officer, Ward-1(2), Kolhapur	Kolhapur, Maharashtra	<p>In the state of Maharashtra,</p> <p>(a) Karveer Taluka of Kolhapur District excluding areas coming within municipal limits of Kolhapur City.</p> <p>(b) Shahuwadi Taluka of Kolhapur District</p>	<p>(a) Persons other than companies <u>deriving income from sources other than income from business or profession</u> and residing within the territorial area mentioned in items <u>(b) of Column (4)</u> and having returned income / loss up to Rs. 15 lakhs.</p> <p>(b) persons other than Companies <u>deriving income from business or profession</u> and whose principal place of business or profession is within the territorial area mentioned in items <u>(a) & (b) of Column (4)</u> and having returned income / loss up to Rs. 15 lakhs;</p> <p>(c) <u>persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956</u> and having its</p>	<p>(a) All cases of persons referred to in corresponding entries in <u>items (a) of Column (5)</u>.</p> <p>(b) All cases of persons referred to in the corresponding entries in item <u>(b) of Column (5)</u>.</p> <p>(c) All cases of persons referred to in corresponding entry in item <u>(c) of column (5)</u> being companies whose</p>

				<p>registered office or principal place of business in the area mentioned in items <u>(a) & (b) of column (4)</u> and having returned income / loss up to Rs. 20 lakhs;</p> <p>(d) persons being individuals referred to in item <u>(d) of column (6)</u>.</p>	<p>names begin with the alphabets "M" to "Z".</p> <p>(d) all cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in <u>items (c) above</u>.</p>
4.	Income Tax Officer, Ward-1(3), Kolhapur	Kolhapur, Maharashtra	<p>In the state of Maharashtra,</p> <p>a) Bhudargad, Chandgad, Ajara and Kagal Talukas of Kolhapur District.</p> <p>b) Municipal "A" ward of Kolhapur city</p> <p>c) MIDC Shirol of Hatkangale Taluka</p>	<p>(a) Persons other than companies <u>deriving income from sources other than income from business or profession</u> and residing within the territorial area mentioned in items <u>(a) & (b) of Column (4)</u> and having returned income / loss up to Rs. 15 lakhs.</p> <p>(b) persons other than Companies <u>deriving income from business or profession</u> and whose principal place of business or profession is within the territorial area mentioned in items <u>(a) & (b) of Column (4)</u> and having returned income / loss up to Rs. 15 lakhs;</p> <p>(c) <u>persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956</u> and having its registered office or principal place of business in the area mentioned in items <u>(a) , (b) &</u></p>	<p>(a) All cases of persons referred to in corresponding entries in <u>items (a) of Column (5)</u>.</p> <p>(b) All cases of persons referred to in the corresponding entries in item (a) & <u>(b) of Column (5)</u>.</p> <p>(c) All cases of persons referred to in corresponding entry in item <u>(c) of column (5)</u> being companies whose names begin with</p>

				<p><u>(c) of column (4)</u> and having returned income / loss up to Rs. 20 lakhs;</p> <p>(d) persons being individuals referred to in item <u>(d) of column (6)</u>.</p>	<p>the alphabets "M" to "Z".</p> <p>(d) all cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in <u>items (c) above</u>.</p>
5.	Income Tax Officer, Ward-1(4), Kolhapur	Kolhapur, Maharashtra	<p>In the state of Maharashtra,</p> <p>(a) Municipal "B" ward of Kolhapur city. (b) Gadhinglaj, Panhala & Radhanagari talukas of Kolhapur District</p>	<p>(a) Persons other than companies <u>deriving income from sources other than income from business or profession</u> and residing within the territorial area mentioned in items <u>(a) and (b) of Column (4)</u> and having returned income / loss up to Rs. 15 lakhs.</p> <p>(b) persons other than Companies <u>deriving income from business or profession</u> and whose principal place of business or profession is within the territorial area mentioned in items <u>(a) & (b) of Column (4)</u> and having returned income / loss up to Rs. 15 lakhs;</p> <p>(c) <u>persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956</u> and having its registered office or principal place of business in the area mentioned in items <u>(a) & (b) of column (4)</u> and having returned income /</p>	<p>(a) All cases of persons referred to in corresponding entries in <u>items (a) & (b) of Column (5)</u>.</p> <p>(b) All cases of persons referred to in the corresponding entries in item <u>(a) & (b) of Column (5)</u>.</p> <p>(c) All cases of persons referred to in corresponding entry in item <u>(c) of column (5)</u> being companies whose names begin with</p>

				<p>loss up to Rs. 20 lakhs;</p> <p>(d) persons being individuals referred to in item <u>(d) of column (6)</u>.</p>	<p>the alphabets "M" to "Z".</p> <p>(d) all cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in <u>items (c) above</u>.</p>
6.	Income Tax Officer, Ward-1(5), Kolhapur	Kolhapur, Maharashtra	<p>In the state of Maharashtra,</p> <p>(a) All talukas of Kolhapur district except talukas of Shirol and Hatkangale</p> <p>(b) All talukas of Kolhapur district except talukas of Shirol, Hatkangale & Karveer.</p> <p>(c) Municipal Wards "A", "B", "C" & "D" of Kolhapur City.</p> <p>(d) All talukas of Kolhapur district including Kolhapur city, except talukas of Shirol and Hatkangale, but includes area of MIDC</p>	<p>(a) Persons other than companies <u>deriving income from sources other than income from business or profession</u> and residing within the territorial area mentioned in items <u>(b), (c) & (d) of Column (4)</u> irrespective of income or loss returned.</p> <p>(b) persons other than Companies <u>deriving income from business or profession</u> and whose principal place of business or profession is within the territorial area mentioned in items <u>(a) (c) & (d) of Column (4)</u> irrespective of income or loss returned.</p> <p>(c) <u>persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956</u> and having its registered office or principal place of business in the area mentioned in items <u>(a), (c) & (d) of column (4)</u> irrespective of income or loss returned .</p> <p>(d) persons being individuals referred to in item <u>(d) of column (6)</u> irrespective of income or loss returned.</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a) of Column (5) being new assesseees who have not assessed to tax earlier.</p> <p>(b) All cases of persons referred to in the corresponding entries in item (b) of Column (5) being new assesseees who have not assessed to tax earlier.</p> <p>(c) All cases of persons referred to in corresponding entry in item (c) of column (5) being companies whose names begin with the alphabets "M"</p>

			Shiroli of Hatkanagale Taluka		to "Z" being new assesseees who have not assessed to tax earlier. (d) all cases of individuals being managing director or director or Manager or secretary in the companies referred to in corresponding entry in items (c) above.
Sr. No.	Designation of Income Tax Authorities	Headquarters	Territorial Areas	Persons or class of persons	Cases or classes of cases
(1)	(2)	(3)	(4)	(5)	(6)
1.	Deputy Commissioner / Assistant Commissioner of Income Tax, Circle-1, Sangli	Sangli - Maharashtra	(a) Entire Sangli District In the state of Maharashtra, following area of the Sangli District :- (b) 100ft road, Khan bhag, Nal bhag, Station Raod, Rajwada area, Patel chouk (west side) upto Ganpati peth, peth bhag, Kapad Peth, Balaji chouk, Theater road, Saraf Katta, Ganpati peth, Burud Galli, Karnal Chouki, Gavali galli, Magarmaccha colony,	(a) Persons other than companies <u>deriving income from sources other than income from business or profession</u> and residing within the territorial area mentioned in items (a) of <u>Column (4)</u> and having returned income / loss exceeding Rs. 15 lakhs. (b) persons other than Companies <u>deriving income from business or profession</u> and whose principal place of business or profession is within the territorial area mentioned in items (b), (c), (d) & (e) of <u>Column (4)</u> and having returned income / loss exceeding Rs. 15 lakhs. (c) <u>persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956</u> and having its registered office or principal place of business in the area mentioned in items (b), (c), (d) & (e) of <u>Column (4)</u> and having returned income / loss exceeding Rs. 20 lakhs;	(a) All cases of persons referred to in corresponding entries in <u>item (a) of Column (5) having any one alphabet from "A" to "L" as fifth character of the PAN allotted to him/her or where no PAN is allotted as first letter of surname.</u> (b) All cases of persons referred to in the corresponding entries in <u>item (b) of Column (5)</u>

			Gaonbhag, ST Stand Road from Nagar Palika Building to ST Stand & ST Stand to Shivaji Mandai, Panchmukhi Maruti road, Kolhapur road, Haripur road, Haripur, Harbhat road upto Tilak Chowk, Sangliwadi upto Toll Naka, in the jurisdiction of Municipal Corporation of Sangli-Miraj & Kupwad.	(d) persons deriving income from owning and operating Sugar Factory having its place of business in the area mentioned in	(c) All cases of persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 referred in item (c) of column (5) .
(1)	(2)	(3)	(4)	(5)	(6)
			(c) Miraj City, Miraj MIDC; (d) Miraj, Jath, Khanapur (Vita) Tasgaon, Palus Talukas; (e) All other areas in the territory of Municipal Corporation of Sangli, Miraj & Kupwad which has not been specifically allocated to Circle-2, Sangli.	items (b), (c), (d) & (e) of Column (4).	(d) all cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in <u>items (c) above</u> . (e) All cases of Sugar Factories referred to in corresponding entries in item (d) of Column (5).
2.	Income Tax Officer, Ward-1(1),	Sangli - Maharashtra	(a) Entire Sangli District In the state of	(a) Persons other than companies <u>deriving income from sources other than income from business or profession and residing within the</u>	(a) All cases of persons referred to in corresponding entries

	Sangli		<p>Maharashtra, following area of the Sangli District :-</p> <p>(b) Miraj Taluka, excluding area within the jurisdiction of Municipal Corporation of Sangli, Miraj & Kupwad.</p> <p>(c) Miraj City & Miraj MIDC in the jurisdiction of Municipal Corporation of Sangli, Miraj & Kupwad.</p> <p>(d) All other areas in the territory of Municipal Corporation of Sangli, Miraj & Kupwad which has not been specifically allocated to Circle-2, Sangli.</p>	<p>territorial area mentioned in item (a) of <u>Column (4)</u> and having returned income / loss up to Rs. 15 lakhs.</p> <p>(b) persons other than Companies <u>deriving income from business or profession</u> and whose principal place of business or profession is within the territorial area mentioned in items (b), (c), (d) & (e) of <u>Column (4)</u> and having returned income / loss up to Rs. 15 lakhs;</p>	<p>in <u>item (a) of Column (5) having any one alphabet from "A" or "B" as fifth character of the PAN allotted to him/her or where no PAN is allotted as first letter of surname.</u></p> <p>(b) All cases of persons referred to in corresponding entries in <u>items (a) & (b) of Column (5).</u></p> <p>(c) All cases of persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 referred in item (c) of <u>column (5)</u> .</p>
(1)	(2)	(3)	(4)	(5)	(6)
			<p>(e) All other areas in the territory of Municipal Corporation of Sangli, Miraj & Kupwad which has not been specifically allocated to any ITOs in Range-1 & Range-2, Sangli.</p>	<p>(c) <u>persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956</u> and having its registered office or principal place of business in the area mentioned in items (b), (c), (d) & (e) of <u>column (4)</u> and having returned income / loss up to Rs. 20 lakhs;</p> <p>(d) persons being individuals referred to in item <u>(d) of column (6).</u></p>	<p>(d) all cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in <u>items (c) above.</u></p>

2.	Income Tax Officer, Ward-1(2), Sangli	Sangli - Maharashtra	<p>(a) Entire Sangli District</p> <p>In the state of Maharashtra, following area of the Sangli District :-</p> <p>(b) Patel Chowk (west side) upto Ganpati peth, Ganpati peth, Burud Galli, Karnal chouki, Gavali Galli, Magarmaccha Colony, Peth bhag, Kapad Peth, Balaji chouk, Theater road, Saraf Katta in the jurisdiction of Municipal Corporation of Sangli, Miraj & Kupwad.</p>	<p>(a) Persons other than companies <u>deriving income from sources other than income from business or profession</u> and residing within the territorial area mentioned in item (a) of <u>Column (4)</u> and having returned income / loss up to Rs. 15 lakhs.</p> <p>(b) persons other than Companies <u>deriving income from business or profession</u> and whose principal place of business or profession is within the territorial area mentioned in items (b) & (c) of <u>Column (4)</u> and having returned income / loss up to Rs. 15 lakhs;</p>	<p>(a) All cases of persons referred to in corresponding entries in <u>item (a) of Column (5) having any one alphabet from "C" or "D" or "E" or "F" as fifth character of the PAN allotted to him/her or where no PAN is allotted as first letter of surname.</u></p> <p>(b) All cases of persons referred to in corresponding entries in <u>items (a) & (b) of Column (5).</u></p> <p>(c) All cases of persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 referred in item (c) of <u>column (5) .</u></p>
(1)	(2)	(3)	(4)	(5)	(6)
			(c) Khanapur (Vita) & Jath Talukas	(c) <u>persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956</u> and having its registered office or principal place of business in the area mentioned in items (b) & (c) of <u>column (4)</u> and having returned income / loss up to Rs. 20 lakhs;	(d) all cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding

				(d) persons being individuals referred to in item (d) of column (6).	entry in <u>items (c) above.</u>
3.	Income Tax Officer, Ward-1(3), Sangli	Sangli - Maharashtra	(a) Entire Sangli District In the state of Maharashtra, following area of the Sangli District :- (b) Gaonbhag, Kolhapur road, 100ft road, Haripur road, Haripur in the jurisdiction of Municipal Corporation of Sangli, Miraj & Kupwad. (c) Palus Taluka	(a) Persons other than companies <u>deriving income from sources other than income from business or profession</u> and residing within the territorial area mentioned in item (a) of <u>Column (4)</u> and having returned income / loss up to Rs. 15 lakhs. (b) persons other than Companies <u>deriving income from business or profession</u> and whose principal place of business or profession is within the mentioned in items (b) & (c) of <u>Column (4)</u> and having returned income / loss up to Rs. 15 lakhs; (c) <u>persons being companies registered under the Companies</u>	(a) All cases of persons referred to in corresponding entries in <u>item (a) of Column (5) having any one alphabet from "G" or "H" or "I", "J" or "L" as fifth character of the PAN allotted to him/her or where no PAN is allotted as first letter of surname.</u> (b) All cases of persons referred to in the corresponding entries in item (a) & (b) of <u>Column (5).</u> (c) All cases of persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956
(1)	(2)	(3)	(4)	(5)	(6)
				<u>Act, 2013 or under the Companies Act, 1956</u> and having its registered office or principal place of business in the area mentioned in items (b) & (c) of column (4) and having	referred in item (c) <u>of column (5) .</u> (d) all cases of

				returned income / loss up to Rs. 20 lakhs; (d) persons being individuals referred to in item <u>(d) of column (6)</u> .	individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in <u>items (c) above</u> .
3.	Income Tax Officer, Ward-1(4), Sangli	Sangli - Maharashtra	(a) Entire Sangli District In the state of Maharashtra, following area of the Sangli District :- (b) Harbhat Road upto Tikal chouk, Sangliwadi upto toll naka, ST stand road from nagarpalika to ST Stand & ST stand to Shivaji mandai in the jurisdiction of Municipal Corporation of Sangli, Miraj & Kupwad (c) Tasgaon Taluka	(a) Persons other than companies <u>deriving income from sources other than income from business or profession</u> and residing within the territorial area mentioned in item <u>(a) of Column (4)</u> and having returned income / loss up to Rs. 15 lakhs. (b) persons other than Companies <u>deriving income from business or profession</u> and whose principal place of business or profession is within mentioned in items <u>(b) & (c) of column (4)</u> and having returned income / loss up to Rs. 15 lakhs;	(a) All cases of persons referred to in corresponding entries in <u>item (a) of Column (5) having any one alphabet from "K" as fifth character of the PAN allotted to him/her or where no PAN is allotted as first letter of surname</u> . (b) All cases of persons referred to in the corresponding entries in item <u>(a) & (b) of Column (5)</u> .
(1)	(2)	(3)	(4)	(5)	(6)
				(c) <u>persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956</u> and having its registered office or principal place of business in the area mentioned in items <u>(b) & (c) of column (4)</u> and having returned income / loss up to Rs. 20	(c) All cases of persons being companies registered under the Companies Act, 2013 or under the Companies Act,

				lakhs; (d) persons being individuals referred to in item <u>(d) of column (6)</u> .	1956 referred in item <u>(c) of column (5)</u> . (d) all cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in <u>item (c) above</u> .
3.	Income Tax Officer, Ward-1(5), Sangli	Sangli - Maharashtra	(a) Entire Sangli District In the state of Maharashtra, following area of the Sangli District :- (b) 100ft road, Khan bhag, Nal bhag, Station Raod, Rajwada area, Patel chouk (west side) upto Ganpati peth, peth bhag, Kapad Peth, Balaji chouk, Theater road, Saraf Katta, Ganpati peth, Burud Galli, Karnal Chouki, Gavali galli, Magarmaccha colony, Gaonbhag, ST Stand Road from Nagar Palika Building to ST Stand &	(a) Persons other than companies <u>deriving income from sources other than income from business or profession</u> and residing within the territorial area mentioned in item <u>(a) of Column (4)</u> . (b) persons other than Companies <u>deriving income from business or profession</u> and whose principal place of business or profession is within mentioned in items <u>(b), (c), (d) & (e) of column (4)</u> .	(a) All cases of persons referred to in corresponding entries in <u>item (a) of Column (5) having any one alphabet from "A" to "L" as fifth character of the PAN allotted to him/her or where no PAN is allotted as first letter of surname being new assesseees who have not assessed earlier</u> . (b) All cases of persons referred to in the corresponding entries in item <u>(b) of Column (5) being new assesseees who have not assessed to tax earlier</u> .

(1)	(2)	(3)	(4)	(5)	(6)
			<p>ST Stand to Shivaji Mandai, Panchmukhi Maruti road, Kolhapur road, Haripur road, Haripur, Harbhat road upto Tilak Chowk, Sangliwadi upto Toll Naka, in the jurisdiction of Municipal Corporation of Sangli-Miraj & Kupwad.</p> <p>(c) Miraj City, Miraj MIDC;</p> <p>(d) Miraj, Jath, Khanapur (Vita) Tasgaon, Palus Talukas;</p> <p>(d) All other areas in the territory of Municipal Corporation of Sangli, Miraj & Kupwad which has not been specifically allocated to any of the Officer in Range-1, Sangli.</p>	<p>(c) <u>persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in items (b), (c), (d) & (e) of column (4).</u></p> <p>(d) persons being individuals referred to in item <u>(d) of column (6).</u></p>	<p>(c) <u>All cases of persons referred to in corresponding entry of item (c) of Column (5) being new assesseees who have not assessed to tax earlier.</u></p> <p>(d) all cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in <u>items (c) above.</u></p>

Sr. No.	Designation of Income Tax Authorities	Headquarters	Territorial Areas	Persons or class of persons	Cases or classes of cases
(1)	(2)	(3)	(4)	(5)	(6)
1.	Deputy Commissioner / Assistant Commissioner of Income Tax, Circle-2, Sangli	Sangli - Maharashtra	<p>(a) Entire Sangli District In the state of Maharashtra, following area of the Sangli District :-</p> <p>(b) Sangli City: - Sangli Miraj Road from Bharati Hospital to Tata Petrol Pump, Vishrambag, Kupwad road, Govt. Colony, Market yard, South Shivaji nagar, Timber Area, College Corner, Mahavirnagar upto College Corner, Ratanshi nagar and all north side of By-pass road, Vakhar bhag, Madhavnagar road from College corner to Railway bridge, Kalanagar, Chintamani nagar, Industrial Estate, Opp. Vasantdada Sugar factory, Shantiniketan area and all South side of</p>	<p>(a) Persons other than companies <u>deriving income from sources other than income from business or profession</u> and residing within the territorial area mentioned in items <u>(a) of Column (4)</u> and having returned income / loss exceeding Rs. 15 lakhs.</p> <p>(b) persons other than Companies <u>deriving income from business or profession</u> and whose principal place of business or profession is within the territorial area mentioned in items <u>(b), (c) & (d) of Column (4)</u> and having returned income / loss exceeding Rs. 15 lakhs.</p> <p>(c) <u>persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956</u> and having its registered office or principal place of business in the area mentioned in items <u>(b), (c) & (d) of Column (4)</u> and having returned income / loss exceeding Rs. 20 lakhs;</p> <p>(d) persons deriving income from owning and operating Sugar Factory having its place of business in the area mentioned in</p>	<p>(a) All cases of persons referred to in corresponding entries in <u>item (a) of Column (5) having any one alphabet from "M" to "Z" as fifth character of the PAN allotted to him/her or where no PAN is allotted as first letter of surname.</u></p> <p>(b) All cases of persons referred to in the corresponding entries in <u>item (b) of Column (5)</u></p> <p>(c) All cases of persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 referred in <u>item (c) of column (5)</u> .</p> <p>(d) all cases of individuals being</p>

			By-pass road, Madhavnagar, East side		Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in <u>items (c) above.</u>
(1)	(2)	(3)	(4)	(5)	(6)
			<p>of Patel Chouk, in the jurisdiction of Municipal Corporation of Sangli, Miraj & Kupwad</p> <p>(c) Kupwad and Kupwad MIDC &</p> <p>(d) Shirala, Walwa (Islampur), Kavathe Mahankal, Atpadi, & Kadegaon Taluquas.</p>	<p>items <u>(b), (c) & (d) of Column (4).</u></p>	<p>(e) All cases of Sugar Factories referred to in corresponding entries in item (d) of Column (5).</p>
2.	Income Tax Officer, Ward-2(1), Sangli	Sangli - Maharashtra	<p>(a) Entire Sangli District In the state of Maharashtra, following area of the Sangli District :-</p> <p>(b) East side of Patel chouk, Vakhar bhag, Mahavirnagar upto College Corner, Ratanshi nagar and all north side of By-pass road in the</p>	<p>(a) Persons other than companies <u>deriving income from sources other than income from business or profession</u> and residing within the territorial area mentioned in item <u>(a) of Column (4)</u> and having returned income / loss up to Rs. 15 lakhs.</p> <p>(b) persons other than Companies <u>deriving income from business or profession</u> and whose principal place of business or profession is within the territorial area mentioned in items <u>(b), (c) & (d) of Column (4)</u> and having returned income / loss up to Rs. 15</p>	<p>(a) All cases of persons referred to in corresponding entries in <u>item (a) of Column (5) having "M" as fifth character of the PAN allotted to him/her or where no PAN is allotted as first letter of surname.</u></p> <p>(b) All cases of persons referred to</p>

(1)	(2)	(3)	(4)	(5)	(6)
			<p>jurisdiction of Municipal Corporation of Sangli, Miraj & Kupwad .</p> <p>(c) Shirala Taluka</p>	lakhs;	<p>in corresponding entries in <u>items (a) & (b) of Column (5).</u></p> <p>(c) All cases of persons being companies registered</p>
				<p>(c) <u>persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956</u> and having its registered office or principal place of business in the area mentioned in items <u>(b) & (c) of column (4)</u> and having returned income / loss up to Rs. 20 lakhs;</p> <p>(d) persons being individuals referred to in item <u>(d) of column (6).</u></p>	<p>under the Companies Act, 2013 or under the Companies Act, 1956 referred in item <u>(c) of column (5) .</u></p> <p>(d) all cases of individuals being Managing Director or Director or Secretary in the companies referred to in corresponding entry in <u>items (c) above.</u></p>
2.	Income Tax Officer, Ward-2(2), Sangli	Sangli - Maharashtra	<p>(a) Entire Sangli District</p> <p>In the state of Maharashtra, following area of the Sangli District :-</p> <p>(b) Opp. Vasantdada Sugar factory, Shantiniketan area and all South side of By-pass road in the jurisdiction of</p>	<p>(a) Persons other than companies <u>deriving income from sources other than income from business or profession</u> and residing within the territorial area mentioned in item <u>(a) of Column (4)</u> and having returned income / loss up to Rs. 15 lakhs.</p> <p>(b) persons other than Companies <u>deriving income from business or profession</u> and whose principal place of business or profession is within the territorial area mentioned in items <u>(b), (c) & (d) of Column (4)</u> and having returned income / loss up to Rs. 15</p>	<p>(a) All cases of persons referred to in corresponding entries in <u>item (a) of Column (5) having any one alphabet from "N" or "O" or "Q" or "R" or "T" or "U" or "V" or "W" or "X" or "Y" or "Z" as fifth character of the PAN allotted to him/her or</u></p>

			Municipal Corporation of Sangli, Miraj & Kupwad. (c) Madhavnagar (d) Islampur (Walwa) Taluqua	lakhs;	<u>where no PAN is allotted as first letter of surname.</u> (b) All cases of persons referred to in corresponding entries in <u>items (a) & (b) of Column (5).</u> (c) All cases of persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956
(1)	(2)	(3)	(4)	(5)	(6)
				(c) <u>persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956</u> and having its registered office or principal place of business in the area mentioned in items <u>(b) & (c) of column (4)</u> and having returned income / loss up to Rs. 20 lakhs; (d) persons being individuals referred to in item <u>(d) of column (6).</u>	referred in item <u>(c) of column (5)</u> . (d) all cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in <u>items (c) above.</u>
3.	Income Tax Officer, Ward-2(3), Sangli	Sangli - Maharashtra	(a) Entire Sangli District In the state of Maharashtra, following area of the Sangli District :-	(a) Persons other than companies <u>deriving income from sources other than income from business or profession</u> and residing within the territorial area mentioned in item <u>(a) of Column (4)</u> and having returned income / loss up to Rs. 15 lakhs.	(a) All cases of persons referred to in corresponding entries in <u>item (a) of Column (5) having alphabet "P" as fifth character of the PAN</u>

			<p>(a) Market yard, South Shivaji nagar, in the jurisdiction of Municipal Corporation of Sangli, Miraj & Kupwad</p> <p>(b) Kavathe Mahankal Taluka & Atpadi Talukas</p>	<p>(b) persons other than Companies <u>deriving income from business or profession</u> and whose principal place of business or profession is within the mentioned in items (b) & (c) of Column (4) and having returned income / loss up to Rs. 15 lakhs;</p> <p><u>(c) persons being companies registered under the Companies Act, 2013 or under the</u></p>	<p><u>allotted to him/her or where no PAN is allotted as first letter of surname.</u></p> <p>(b) All cases of persons referred to in corresponding entries in items (a) & (b) of Column (5).</p> <p>(c) All cases of persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 referred in item (c) of column (5) .</p> <p>(d) all cases of individuals being Managing</p>
(1)	(2)	(3)	(4)	(5)	(6)
				<p><u>Companies Act, 1956</u> and having its registered office or principal place of business in the area mentioned in items (b) & (c) of column (4) and having returned income / loss up to Rs. 20 lakhs;</p> <p>(d) persons being individuals referred to in item (d) of column (6).</p>	<p>Director or Director or Manager or Secretary in the companies referred to in corresponding entry in <u>items (c) above.</u></p>
3.	Income Tax Officer, Ward-2(4), Sangli	Sangli - Maharashtra	<p>(a) Entire Sangli District</p> <p>In the state of Maharashtra, following area of the Sangli District :-</p>	<p>(a) Persons other than companies <u>deriving income from sources other than income from business or profession</u> and residing within the territorial area mentioned in item (a) of Column (4) and having returned income / loss up to Rs. 15 lakhs.</p>	<p>(a) All cases of persons referred to in corresponding entries in <u>item (a) of Column (5) having alphabet from "S" as fifth character of the</u></p>

			<p>(b) Industrial Estate, Timber Area, College Corner, Madhavnagar road from College corner to Railway bridge, Kalanagar, Chintamani nagar in the jurisdiction of Municipal Corporation of Sangli, Miraj & Kupwad</p> <p>(c) Kadegaon Taluka</p>	<p>(b) persons other than Companies <u>deriving income from business or profession</u> and whose principal place of business or profession is within mentioned in items (b) & (c) of column (4) and having returned income / loss up to Rs. 15 lakhs;</p> <p>(c) <u>persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956</u> and having its registered office or principal place of business in the area mentioned in items (b) & (c) of</p>	<p>PAN allotted to him/her or where no PAN is allotted as first letter of surname.</p> <p>(b) All cases of persons referred to in corresponding entries in items (a) & (b) of Column (5).</p> <p>(c) All cases of persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 referred in item (c) of column (5) .</p> <p>(d) all cases of individuals being Managing Director or Director or Manager or Secretary in</p>
(1)	(2)	(3)	(4)	(5)	(6)
				<p>column (4) and having returned income / loss up to Rs. 20 lakhs;</p> <p>(d) persons being individuals referred to in item (d) of column (6).</p>	<p>the companies referred to in corresponding entry in items (c) above.</p>
3.	Income Tax Officer, Ward-2(5), Sangli	Sangli - Maharashtra	<p>(a) Entire Sangli District</p> <p>In the state of Maharashtra, following</p>	<p>(a) Persons other than companies <u>deriving income from sources other than income from business or profession</u> and residing within the territorial area mentioned in item (a) of Column (4).</p>	<p>(a) All cases of persons referred to in corresponding entries in item (a) of Column (5) having</p>

			<p>area of the Sangli District :- (b) Sangli City:- Sangli Miraj Road from Bharati Hospital to Tata Petrol Pump, Vishrambag, Kupwad road, Govt. Colony, Market yard, South Shivaji nagar, Timber Area, College Corner, Mahavirnagar upto College Corner, Ratanshi nagar and all north side of By-pass road, Vakhar bhag, Madhavnagar road from College corner to Railway bridge, Kalanagar, Chintamani nagar, Industrial Estate, Opp. Vasantdada Sugar factory, Shantiniketan area and all South side of By-pass road, Madhavnagar, East side</p>	<p>(b) persons other than Companies <u>deriving income from business or profession</u> and whose principal place of business or profession is within mentioned in items <u>(b), (c) & (d) of column (4).</u></p> <p>(c) <u>persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956</u> and having its registered office or principal place of business in the area mentioned in items <u>(b) & (c) of column (4).</u></p>	<p><u>any one alphabet from "M" to "Z" as fifth character of the PAN allotted to him/her or where no PAN is allotted as first letter of surname being new assesseees who have not assessed earlier.</u></p> <p>(b) <u>All cases of persons referred to in the corresponding entries in item (b) of Column (5) being new assesseees who have not assessed to tax earlier.</u></p> <p>(c) <u>All cases of persons referred to in corresponding entry of item (c) of Column (5) being new assesseees who have not assessed to tax earlier.</u></p>
(1)	(2)	(3)	(4)	(5)	(6)
			<p>of Patel Chouk, in the jurisdiction of Municipal Corporation of Sangli, Miraj & Kupwad</p>	<p>(d) persons being individuals referred to in item <u>(d) of column (6).</u></p>	<p>(d) all cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred</p>

			(c) Kupwad and Kupwad MIDC & (d) Shirala, Walwa (Islampur), Kavathe Mahankal, Atpadi, & Kadegaon Taluquas		to in corresponding entry in <u>items (c) above.</u>
COMMISSIONER OF INCOME-TAX-2, KOLHAPUR			RANGE-2, KOLHAPUR, RANGE ICHALKARANJI, RANGE RATNAGIRI		
Sr. No.	Designation of Income Tax Authorities	Headquarters	Territorial Areas	Persons or class of persons	Cases or classes of cases
(1)	(2)	(3)	(4)	(5)	(6)
1.	Deputy Commissioner / Assistant Commissioner of Income Tax, Circle-2, Kolhapur	Kolhapur, Maharashtra	In the state of Maharashtra, (a) Municipal ward "E" of Kolhapur City (b) District of Sindhudurg (c) All talukas of District of Kolhapur, including Kolhapur City, except Talukas of Shirol and Hathkangale, but includes area of MIDC Shirol of Hathkangale Taluka. (d) Karveer Taluka of Kolhapur District.	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in items (a), (b) and (d) of Column (4) and having returned income / loss exceeding Rs.10 lakhs; (b) persons other than Companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (a) and (b) of Column (4) and having returned income / loss exceeding Rs.10 lakhs; (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in items (b) of column (4) and having returned income / loss exceeding Rs.15 lakhs; (d) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in items (c) of column (4)	(a) All cases of persons referred to in corresponding entries in items (a) and (b) of Column (5) (b) All cases of persons referred to in the corresponding entries in item (c) of Column (5) (c) All cases of persons referred to in corresponding entry in item (d) of column (5) being companies whose names begin with the alphabets "A" or "B" or "C" or "D" or "E" or "F" or "G" or "H" or "I" or "J" or "K" or "L"

				and having returned income / loss exceeding Rs.15 lakhs; (e) persons being individuals referred to in item (d) of column (6)	(d) all cases of individuals being managing director or director or Manager or secretary in the companies referred to in corresponding entry in items (b) and (c) above.
2.	Income Tax Officer, Ward-2(1), Kolhapur	Kolhapur, Maharashtra	In the state of Maharashtra, (a) Municipal ward "E" of Kolhapur City (b) All talukas of District of Kolhapur, including Kolhapur City, except Talukas of Shirol and Hathkangale, but includes area of MIDC Shirol of Hathkangale Taluka. (c) Karveer Taluka of Kolhapur District.	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in items (a) and (c) of Column (4) and having returned income / loss up to Rs.10 lakhs; (b) persons other than Companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (a) of Column (4) and having returned income / loss up to Rs.10 lakhs; (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in items (b) of column (4) and having returned income / loss up to Rs.15 lakhs; (d) persons being individuals referred to in item (c) of column (6)	(a) All cases of persons referred to in corresponding entries in items (a) and (b) of Column (5) whose names begin with the alphabet "A" or "B" or "C" or "D" or "E" or "F" or "G" or "H" or "I" or "J" or "K" or "L" (b) All cases of persons referred to in corresponding entry in item (c) of column (5) being companies whose names begin with the alphabets "A" or "B" or "C" or "D" or "E" or "F" (c) all cases of individuals being managing director or director or Manager or secretary in the companies referred to in corresponding entry in items (b) above.
3.	Income Tax	Kolhapur,	In the state of Maharashtra,	(a) Persons other than companies deriving income from	(a) All cases of persons

	Officer, Ward-2(2), Kolhapur	Maharashtra	<p>(a) Municipal ward "E" of Kolhapur City</p> <p>(b) All talukas of District of Kolhapur, including Kolhapur City, except Talukas of Shirol and Hathkangale, but includes area of MIDC Shirol of Hathkangale Taluka.</p> <p>(c) Karveer Taluka of Kolhapur District.</p>	<p>sources other than income from business or profession and residing within the territorial area mentioned in items (a) and (c) of Column (4) and having returned income / loss up to Rs.10 lakhs;</p> <p>(b) persons other than Companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (a) of Column (4) and having returned income / loss up to Rs.10 lakhs;</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in items (b) of column (4) and having returned income / loss up to Rs.15 lakhs;</p> <p>(d) persons being individuals referred to in item (c) of column (6)</p>	<p>referred to in corresponding entries in items (a) and (b) of Column (5) whose names begin with the alphabet "M" or "N" or "O" or "P" or "Q" or "R" or "S" or "T" or "U" or "V" or "W" or "X" or "Y" or "Z"</p> <p>(b) All cases of persons referred to in corresponding entry in item (c) of column (5) being companies whose names begin with the alphabets "G" or "H" or "I" or "J" or "K" or "L"</p> <p>(c) all cases of individuals being managing director or director or Manager or secretary in the companies referred to in corresponding entry in items (b) above.</p>
4.	Income Tax Officer, Ward-1, Kudal	Kudal, Maharashtra	In the state of Maharashtra, District of Sindhudurg	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4) and having returned income / loss up to Rs.10 lakhs;</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a) and (b) of column (5) whose names begin with the alphabet "A" or "B" or "C" or "D" or "E" or "F" or "G" or "H" or "I" or "J" or "K" or "L" or</p>

				<p>mentioned in column (4) and having returned income / loss up to Rs.10 lakhs;</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in column (4) and having returned income / loss up to Rs.15 lakhs;</p> <p>(d) persons being individuals referred to in item (c) of column (6).</p>	<p>"M" ;</p> <p>(b) all cases of persons referred to in corresponding entry in item (c) of column (5) whose names begin with the alphabet "A" or "B" or "C" or "D" or "E" or "F" or "G" or "H" or "I" or "J" or "K" or "L" or "M" ;</p> <p>(c) all cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (b) above.</p>
5.	Income Tax Officer, Ward-2, Kudal	Kudal, Maharashtra	In the state of Maharashtra, District of Sindhudurg	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4) and having returned income / loss up to Rs.10 lakhs;</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4) and having returned income / loss up to Rs.10 lakhs;</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in column (4) and having</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a) and (b) of column (5) whose names begin with the alphabet "N" or "O" or "P" or "Q" or "R" or "S" or "T" or "U" or "V" or "W" or "X" or "Y" or "Z" ;</p> <p>(b) all cases of persons referred to in corresponding entry in item (c) of column (5) whose names begin with</p>

				<p>returned income / loss up to Rs.15 lakhs;</p> <p>(d) persons being individuals referred to in item (c) of column (6).</p>	<p>the alphabet "N" or "O" or "P" or "Q" or "R" or "S" or "T" or "U" or "V" or "W" or "X" or "Y" or "Z" ;</p> <p>(c) all cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (b) above.</p>
6.	Income Tax Officer, Ward-2(3), Kolhapur	Kolhapur, Maharashtra	<p>In the state of Maharashtra,</p> <p>(a) Municipal ward "E" of Kolhapur City</p> <p>(b) District of Sindhudurg</p> <p>(c) All talukas of District of Kolhapur, including Kolhapur City, except Talukas of Shirol and Hathkangale, but includes area of MIDC Shirol of Hathkangale Taluka.</p> <p>(d) Karveer Taluka of Kolhapur District.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in items (a), (b) and (d) of Column (4);</p> <p>(b) persons other than Companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (a) and (b) of Column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in items (b) of column (4);</p> <p>(d) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in items (c) of column (4);</p> <p>(e) persons being individuals referred to in item (d) of column (6)</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a) and (b) of Column (5) being new assesseees who have not been assessed to tax earlier;</p> <p>(b) All cases of persons referred to in the corresponding entries in item (c) of Column (5) being new assesseees who have not been assessed to tax earlier ;</p> <p>(c) All cases of persons referred to in corresponding entry in item (d) of column (5)</p>

					<p>being companies whose names begin with the alphabets "A" or "B" or "C" or "D" or "E" or "F" or "G" or "H" or "I" or "J" or "K" or "L" being new assesseees who have not been assessed to tax earlier ;</p> <p>(d) all cases of individuals being managing director or director or Manager or secretary in the companies referred to in corresponding entry in items (b) and (c) above.</p>
Sr. No.	Designation of Income Tax Authorities	Headquarters	Territorial Areas	Persons or class of persons	Cases or classes of cases
(1)	(2)	(3)	(4)	(5)	(6)
1.	Deputy Commissioner / Assistant Commissioner of Income Tax, Ichalkaranji Circle, Ichalkaranji	Ichalkaranji, Maharashtra	In the state of Maharashtra, Talukas of Shirol and Hatkanangle in the District of Kolhapur, but excludes area of MIDC Shirol of Hatkanagale Taluka.	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4) and having returned income / loss exceeding Rs.10 lakhs;</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4) and having returned income / loss exceeding Rs.10 lakhs;</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a) and (b) of column (5);</p> <p>(b) all cases of persons referred to in corresponding entry in item (c) of column (5);</p> <p>(c) all cases of individuals being Managing Director or</p>

				and having its registered office or principal place of business in the area mentioned in column (4) and having returned income / loss exceeding Rs.15 lakhs; (d) persons being individuals referred to in item (c) of column (6).	Director or Manager or Secretary in the companies referred to in corresponding entry in item (b) above.
2.	Income Tax Officer, Ward-1, Ichalkaranji	Ichalkaranji, Maharashtra	In the state of Maharashtra, (a) Old Municipal Ward Number 10 of Ichalkaranji City of Taluka Hatkanangale in District Kolhapur (b) Ichalkaranji City of Taluka Hatkanangale in District Kolhapur including the area of Old Municipal Ward Numbers 1 to 9 but excluding the area of Old Municipal Ward Number 10 of Ichalkaranji City. (c) Talukas of Shirol and Hatkanangle in the District of Kolhapur, but excludes area of MIDC Shirol and Ichalkaranji City of Hatkanangale Taluka.	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in items (a), (b) and (c) of Column (4) and having returned income / loss up to Rs.10 lakhs; (b) persons other than Companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (a) and (c) of Column (4) and having returned income / loss up to Rs.10 lakhs; (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in items (a) and (c) of column (4) and having returned income / loss up to Rs.15 lakhs; (d) persons being individuals referred to in item (d) of column (6)	(a) All cases of persons referred to in corresponding entries in items (a) of column (5) whose names begin with the alphabet "A" or "B" or "C" or "D" or "E" or "F" or "G" or "H" or "I"; (b) all cases of persons referred to in corresponding entry in item (b) of column (5) whose names begin with the alphabet "A" or "B" or "C" or "D" or "E" or "F" or "G" or "H" or "I" or "J" or "K" or "L"; (c) all cases of persons referred to in corresponding entry in item (c) of column (5) whose names begin with the alphabet "A" or "B" or "C" or "D" or "E" or "F" or "G" or "H" or "I" or "J" or "K" or "L"; (d) all cases of

					individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (c) above.
3.	Income Tax Officer, Ward-2, Ichalkaranji	Ichalkaranji, Maharashtra	<p>In the state of Maharashtra,</p> <p>(a) Old Municipal Ward Number 10 of Ichalkaranji City of Taluka Hatkanangale in District Kolhapur</p> <p>(b) Ichalkaranji City of Taluka Hatkanangale in District Kolhapur including the area of Old Municipal Ward Numbers 1 to 9 but excluding the area of Old Municipal Ward Number 10 of Ichalkaranji City.</p> <p>(c) Talukas of Shirol and Hatkanangle in the District of Kolhapur, but excludes area of MIDC Shirol and Ichalkaranji City of Hatkanangale Taluka.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in items (a), (b) and (c) of Column (4) and having returned income / loss up to Rs.10 lakhs;</p> <p>(b) persons other than Companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (a) and (c) of Column (4) and having returned income / loss up to Rs.10 lakhs;</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in items (a) and (c) of column (4) and having returned income / loss up to Rs.15 lakhs;</p> <p>(d) persons being individuals referred to in item (d) of column (6)</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a) of column (5) whose names begin with the alphabet "J" or "K" or "L";</p> <p>(b) all cases of persons referred to in corresponding entry in item (b) of column (5) whose names begin with the alphabet "M" or "N" or "O" or "P" or "Q" or "R" or "S" or "T" or "U" or "V" or "W" or "X" or "Y" or "Z";</p> <p>(c) all cases of persons referred to in corresponding entry in item (c) of column (5) whose names begin with the alphabet "M" or "N" or "O" or "P" or "Q" or "R" or "S" or "T" or "U" or "V" or "W" or "X" or "Y" or "Z";</p>

					(d) all cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (c) above.
4.	Income Tax Officer, Ward-3, Ichalkaranji	Ichalkaranji, Maharashtra	<p>In the state of Maharashtra,</p> <p>(a) Old Municipal Ward Number 10 of Ichalkaranji City of Taluka Hatkanangale in District Kolhapur</p> <p>(b) Ichalkaranji City of Taluka Hatkanangale in District Kolhapur including the area of Old Municipal Ward Numbers 1 to 9 but excluding the area of Old Municipal Ward Number 10 of Ichalkaranji City.</p> <p>(c) Talukas of Shirol and Hatkanangle in the District of Kolhapur, but excludes area of MIDC Shirol and Ichalkaranji City of Hatkanangale Taluka.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in items (a), (b) and (c) of Column (4) and having returned income / loss up to Rs.10 lakhs;</p> <p>(b) persons other than Companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (b) of Column (4) and having returned income / loss up to Rs.10 lakhs;</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in items (b) of column (4) and having returned income / loss up to Rs.15 lakhs;</p> <p>(d) persons being individuals referred to in item (d) of column (6)</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a) of column (5) whose names begin with the alphabet "M" or "N" or "O" or "P" or "Q";</p> <p>(b) all cases of persons referred to in corresponding entry in item (b) of column (5) whose names begin with the alphabet "A" or "B" or "C" or "D" or "E" or "F" or "G" or "H" or "I" or "J" or "K" or "L" ;</p> <p>(c) all cases of persons referred to in corresponding entry in item (c) of column (5) whose names begin with the alphabet "A" or "B" or "C" or "D" or "E" or "F" or "G" or "H" or "I" or "J" or "K" or "L" ;</p>

					(d) all cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (c) above.
5.	Income Tax Officer, Ward-4, Ichalkaranji	Ichalkaranji, Maharashtra	<p>In the state of Maharashtra,</p> <p>(a) Old Municipal Ward Number 10 of Ichalkaranji City of Taluka Hatkanangale in District Kolhapur</p> <p>(b) Ichalkaranji City of Taluka Hatkanangale in District Kolhapur including the area of Old Municipal Ward Numbers 1 to 9 but excluding the area of Old Municipal Ward Number 10 of Ichalkaranji City.</p> <p>(c) Talukas of Shirol and Hatkanangle in the District of Kolhapur, but excludes area of MIDC Shirol and Ichalkaranji City of Hatkanangale Taluka.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in items (a), (b) and (c) of Column (4) and having returned income / loss up to Rs.10 lakhs;</p> <p>(b) persons other than Companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (b) of Column (4) and having returned income / loss up to Rs.10 lakhs;</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in items (b) of column (4) and having returned income / loss up to Rs.15 lakhs;</p> <p>(d) persons being individuals referred to in item (d) of column (6)</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a) of column (5) whose names begin with the alphabet "R" or "S" or "T" or "U" or "V" or "W" or "X" or "Y" or "Z";</p> <p>(b) all cases of persons referred to in corresponding entry in item (b) of column (5) whose names begin with the alphabet "M" or "N" or "O" or "P" or "Q" or "R" or "S" or "T" or "U" or "V" or "W" or "X" or "Y" or "Z";</p> <p>(c) all cases of persons referred to in corresponding entry in item (c) of column (5) whose names begin with the alphabet "M" or "N" or "O" or "P" or "Q" or "R"</p>

					<p>or "S" or "T" or "U" or "V" or "W" or "X" or "Y" or "Z";</p> <p>(d) all cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (c) above.</p>
6.	Income Tax Officer, Ward-5, Ichalkaranji	Ichalkaranji, Maharashtra	<p>In the state of Maharashtra.</p> <p>Talukas of Shirol and Hatkanangle in the District of Kolhapur, but excludes area of MIDC Shirol of Hatkanagale Taluka.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in column (4);</p> <p>(d) persons being individuals referred to in item (c) of column (6).</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a) and (b) of column (5) being new assesseees who have not been assessed to tax earlier;</p> <p>(b) all cases of persons referred to in corresponding entry in item (c) of column (5) being new assesseees who have not been assessed to tax earlier;</p> <p>(c) all cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in</p>

					item (b) above.
Sr. No.	Designation of Income Tax Authorities	Headquarters	Territorial Areas	Persons or class of persons	Cases or classes of cases
(1)	(2)	(3)	(4)	(5)	(6)
1.	Deputy Commissioner / Assistant Commissioner of Income Tax, Ratnagiri Circle, Ratnagiri	Ratnagiri, Maharashtra	In the state of Maharashtra, District of Ratnagiri.	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4) and having returned income / loss exceeding Rs.10 lakhs;</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4) and having returned income / loss exceeding Rs.10 lakhs;</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in column (4) and having returned income / loss exceeding Rs.15 lakhs;</p> <p>(d) persons being individuals referred to in item (c) of column (6).</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a) and (b) of column (5);</p> <p>(b) all cases of persons referred to in corresponding entry in item (c) of column (5);</p> <p>(c) all cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (b) above.</p>
2.	Income Tax Officer, Ward-1, Ratnagiri	Ratnagiri, Maharashtra	In the state of Maharashtra, Talukas of Ratnagiri and Sangameshwar and Lanja and and Rajapur in the District of Ratnagiri	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4) and having returned income / loss up to Rs.10 lakhs;</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4) and having returned income / loss up to Rs.10 lakhs;</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a) and (b) of column (5) whose names begin with the alphabet "A" or "B" or "C" or "D" or "E" or "F" or "G" or "H" or "I" or "J" or "K" or "L" ;</p> <p>(b) all cases of</p>

				<p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in column (4) and having returned income / loss up to Rs.15 lakhs;</p> <p>(d) persons being individuals referred to in item (c) of column (6).</p>	<p>persons referred to in corresponding entry in item (c) of column (5) whose names begin with the alphabet "A" or "B" or "C" or "D" or "E" or "F" or "G" or "H" or "I" or "J" or "K" or "L" ;</p> <p>(c) all cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (b) above.</p>
3.	Income Tax Officer, Ward-2, Ratnagiri	Ratnagiri, Maharashtra	In the state of Maharashtra, Talukas of Ratnagiri and Sangameshwar and Lanja and and Rajapur in the District of Ratnagiri	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4) and having returned income / loss up to Rs.10 lakhs;</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4) and having returned income / loss up to Rs.10 lakhs;</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in column (4) and having returned income / loss up to Rs.15 lakhs;</p> <p>(d) persons being individuals referred to in item (c) of</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a) and (b) of column (5) whose names begin with the alphabet "M" or "N" or "O" or "P" or "Q" or "R" or "S" or "T" or "U" or "V" or "W" or "X" or "Y" or "Z" ;</p> <p>(b) all cases of persons referred to in corresponding entry in item (c) of column (5) whose names begin with the alphabet "M" or "N" or "O" or "P" or "Q" or "R" or "S" or "T" or "U" or "V"</p>

				column (6).	or "W" or "X" or "Y" or "Z" ; (c) all cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (b) above.
4.	Income Tax Officer, Ward-3, Ratnagiri	Ratnagiri, Maharashtra	In the state of Maharashtra, Talukas of Chiplun and Khed and Dapoli and Mandangad and Guhagar in the District of Ratnagiri	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4) and having returned income / loss up to Rs.10 lakhs; (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4) and having returned income / loss up to Rs.10 lakhs; (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in column (4) and having returned income / loss up to Rs.15 lakhs; (d) persons being individuals referred to in item (c) of column (6).	(a) All cases of persons referred to in corresponding entries in items (a) and (b) of column (5) whose names begin with the alphabet "A" or "B" or "C" or "D" or "E" or "F" or "G" or "H" or "I" or "J" or "K" or "L" ; (b) all cases of persons referred to in corresponding entry in item (c) of column (5) whose names begin with the alphabet "A" or "B" or "C" or "D" or "E" or "F" or "G" or "H" or "I" or "J" or "K" or "L" ; (c) all cases of individuals being Managing Director or Director or Manager or Secretary in the

					companies referred to in corresponding entry in item (b) above.
5.	Income Tax Officer, Ward-4, Ratnagiri	Ratnagiri, Maharashtra	In the state of Maharashtra, Talukas of Chiplun and Khed and Dapoli and Mandangad and Guhagar in the District of Ratnagiri	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4) and having returned income / loss up to Rs.10 lakhs;</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4) and having returned income / loss up to Rs.10 lakhs;</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in column (4) and having returned income / loss up to Rs.15 lakhs;</p> <p>(d) persons being individuals referred to in item (c) of column (6).</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a) and (b) of column (5) whose names begin with the alphabet "M" or "N" or "O" or "P" or "Q" or "R" or "S" or "T" or "U" or "V" or "W" or "X" or "Y" or "Z" ;</p> <p>(b) all cases of persons referred to in corresponding entry in item (c) of column (5) whose names begin with the alphabet "M" or "N" or "O" or "P" or "Q" or "R" or "S" or "T" or "U" or "V" or "W" or "X" or "Y" or "Z" ;</p> <p>(c) all cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (b) above.</p>
6.	Income Tax Officer, Ward-5, Ratnagiri	Ratnagiri, Maharashtra	In the state of Maharashtra, District of Ratnagiri.	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area	(a) All cases of persons referred to in corresponding entries in

				<p>mentioned in column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in column (4);</p> <p>(d) persons being individuals referred to in item (c) of column (6).</p>	<p>items (a) and (b) of column (5) being new assesseees who have not been assessed to tax earlier ;</p> <p>(b) all cases of persons referred to in corresponding entry in item (c) of column (5) being new assesseees who have not been assessed to tax earlier ;</p> <p>(c) all cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (b) above.</p>
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